

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE),
CHENNAI**

Appeal 46 of 2024

Praveena and Ors.

...Appellants

v.

SEIAA and Anr.

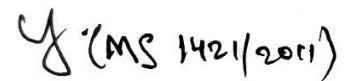
...Respondents

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Certified to be true copies of the respective originals

Dated on this the 11th day of September, 2024



Counsel for Appellants

F.No. 22-76/2014-IA-III
Government of India
Ministry of Environment, Forests and Climate Change
Impact Assessment Division

.....

Indira Paryavaran Bhawan,
Jor Bagh Raod, Aliganj
New Delhi-110 003

Dated the 7th October, 2014

OFFICE MEMORANDUM

Subject: Status of land acquisition w.r.t. project site while considering the case for environment clearance under EIA Notification, 2006-regarding

It has been brought to the notice of this Ministry that in the absence of any guidelines, different EACs/SEACs adopt different criteria about the extent to which the land w.r.t. the project site should be acquired before the consideration of the case for environment clearance (EC). Some of the Ministries in the Government of India and some industrial associations have represented that full acquisition of land for the project site should not be insisted upon before consideration of the case for EC and instead initiation of land acquisition process should be sufficient for the consideration of such cases. The argument being that land acquisition process can go on in parallel and that consideration of EC need not await full land acquisition.

2. The matter has been examined in the Ministry. The EC granted for a project or activity under the EIA Notification 2006, as amended, is site specific. While full acquisition of land may not be a pre-requisite for the consideration of the case for EC, there should be some credible document to show the status of land acquisition w.r.t project site when the case is brought before the concerned EAC/SEAC for appraisal. It has been accordingly decided that the following documents relating to acquisition of land w.r.t. the project site may be considered as adequate by EACs/SEACs at the time of appraisal of the case for EC:

- (i) In case the land w.r.t. the project site is proposed to be acquired through Government intervention, a copy of preliminary notification issued by the concerned State Government regarding acquisition of land as per the provisions of Land Acquisition, Rehabilitation and Resettlement, Act, 2013.

[Signature]
2/-

- (ii) In case the land is being acquired through private negotiations with the land owners, credible document showing the intent of the land owners to sell the land for the proposed project.
3. It may, however, be noted that the EC granted for a project on the basis of aforesaid documents shall become invalid in case the actual land for the project site turns out to be different from the land considered at the time of appraisal of project and mentioned in the EC.
4. This issues with the approval of the competent authority.


(Dr. Satish C. Garkoti)
Scientist 'F'

Copy to:

1. All the officers of IA Division
2. Chairperson/ Member Secretaries of all the SEIAAs/SEACs
3. Chairman of all the Expert Appraisal Committees
4. Chairman, CPCB
5. Chairpersons/ Member Secretaries of all SPCBs/ UTPCCs

Copy for information:

1. PS to MOS(Independent Charge)
2. PPS to Secretary(EF&CC)
3. PPS to AS(SS)
4. PS to JS(AT)
5. Website, MoEF&CC
6. Guard File



**TAMIL NADU
GOVERNMENT GAZETTE
EXTRAORDINARY** PUBLISHED BY AUTHORITY

No. 119]

CHENNAI, TUESDAY, APRIL 11, 2023
Panguni 28, Subakiruthu, Thiruvalluvar Aandu-2054

Part VI—Section 1

**Notifications of interest to the General Public
issued by Heads of Departments, Etc.**

NOTIFICATIONS BY HEADS OF DEPARTMENTS, ETC.

THE COMMISSIONER OF LAND ADMINISTRATION, CHEPAUK, CHENNAI-600 005

ACQUISITION OF LANDS

(CLA-SIP/2023/42/01/01/01/0001)

FORM C

[See Rule 7]

FORM OF NOTICE UNDER SUB-SECTION(1) OF SECTION 3 OF THE TAMIL NADU ACQUISITION OF LAND
FOR INDUSTRIAL PURPOSES ACT, 1997

No.VI(1)/254(b-1)/2023.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - Bulk Drug park and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, SIPCOT, Chennai. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **58.1500** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **Bulk Drug park**.

The plan of the lands are kept in the Office of the Special DRO (LA), **Tiruvallur** and Special Tahsildar (LA), Unit, Tiruvallur which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Sanaputhur Village.

S.No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	173/1	0.2850	0.2850	Manavari	0	0	Nandha kumar S/o. Janagarajan
2	173/2	0.3550	0.3550	Manavari	0	0	Angamuthu Chettiyar S/o. Gopalsamy Chettiyar
3	173/3	0.7000	0.7000	Manavari	0	0	Varunmaniyan S/o. K.S.Maniyan
4	173/4	0.3700	0.3700	Manavari	0	0	Kumari W/o. Venkatesan
5	173/5	0.2150	0.2150	Manavari	0	0	J. Nandhakumar S/o. Janagarajan
6	173/6A	0.2400	0.2400	Manavari	0	0	Varunmaniyan S/o. K.S.Maniyan
7	173/6B	0.2400	0.2400	Manavari	0	0	Manuvel S/o. Erudhaya Nathan
8	173/6C	0.2400	0.2400	Manavari	0	0	Varunmaniyan S/o. K.S.Maniyan
9	173/7A	0.0300	0.0300	Manavari	0	0	Palayam S/o. Beekee Chinnukann
10	173/7B	0.0300	0.0300	Manavari	0	0	Elumalai S/o. Beekkee Chinnukan
11	173/7C	0.1000	0.1000	Manavari	0	0	Kattan S/o. Beekkee Chinnukan
12	173/7D	0.0600	0.0600	Manavari	0	0	Palayam S/o. Beekee Chinnukan
13	173/7E	0.1000	0.1000	Manavari	0	0	Elumalai S/o. Beekkee Chinnukan
14	173/8A	0.0350	0.0350	Manavari	0	0	Kattan S/o. Beekee Chinnukan
15	173/8B	0.0350	0.0350	Manavari	0	0	Palayam S/o. Beekee Chinnukan
16	173/8C	0.0250	0.0250	Manavari	0	0	Elumalai S/o. Beekkee Chinnukan

S.No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
17	174/1	0.2150	0.2150	Manavari	0	0	Magaathan Real Estate (P) Limited
18	174/10A	0.4100	0.4100	Manavari	0	0	Nagammal W/o. Janagarajan
19	174/10B	0.0900	0.0900	Manavari	0	0	Navarathinam W/o. Varathan
20	174/11	0.0800	0.0800	Manavari	0	0	Subramanichettiyar S/o. Kumarasamy
21	174/2	0.2450	0.2450	Manavari	0	0	Magaathan Real Estate (P) Limited
22	174/3	0.9800	0.9800	Manavari	0	0	J. Nandha kumar S/o. Janagarajan
23	174/4	0.4250	0.4250	Manavari	0	0	Achama Kuriyan W/o. Jacob Kuriyan
24	174/5	0.0200	0.0200	Manavari	0	0	Nethi Kannaiya Naidu
25	174/6	0.5550	0.5550	Manavari	0	0	1.Ramaiya Devar 2.Subramani Devar 3.Veeraiah Devar 4.Muthulinga Devar
26	174/7	0.4800	0.4800	Manavari	0	0	Navarathinam W/o. Varathan
27	174/8	0.2250	0.2250	Manavari	0	0	Magaathan Real Estate (P) Limited
28	174/9	0.2400	0.2400	Manavari	0	0	Nagammal W/o. Janagarajan
29	175/10	0.0350	0.0350	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
30	175/11	0.0800	0.0800	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
31	175/12	0.0700	0.0700	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
32	175/13	0.0350	0.0350	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
33	175/14	0.0500	0.0500	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
34	175/15	0.0600	0.0600	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
35	175/16	0.0550	0.0550	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
36	175/17	0.0550	0.0550	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
37	175/18	0.1600	0.1600	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
38	175/19	0.1850	0.1850	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
39	175/2	1.1350	1.1350	Manavari	0	0	Magaathan Real Estate (P) Limited
40	175/20	0.4250	0.4250	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
41	175/22	0.0950	0.0950	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
42	175/23	0.0900	0.0900	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
43	175/24	0.0550	0.0550	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
44	175/25	0.0750	0.0750	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
45	175/3	0.1250	0.1250	Manavari	0	0	Achama Kuriyan W/o. Jacob Kuriyan
46	175/4	0.1250	0.1250	Manavari	0	0	Varunmaniyan S/o. K.S.Maniyan
47	175/5	0.3100	0.3100	Manavari	0	0	Achama Kuriyan W/o. Jacob Kuriyan
48	175/6	0.3100	0.3100	Manavari	0	0	Achama Kuriyan W/o. Jacob Kuriyan
49	175/7	0.1600	0.1600	Manavari	0	0	Magaathan Real Estate (P) Limited
50	175/8	0.0450	0.0450	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
51	175/9	0.0450	0.0450	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
52	178/10	0.3300	0.3300	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
53	178/11	0.1150	0.1150	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
54	178/12	0.1250	0.1250	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
55	178/13	0.0900	0.0900	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
56	178/14	0.0950	0.0950	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
57	178/15	0.0550	0.0550	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
58	178/16	0.0550	0.0550	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
59	178/17	0.0550	0.0550	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
60	178/18	0.1600	0.1600	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
61	178/19	0.5450	0.5450	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
62	178/2	0.0300	0.0300	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
63	178/20	0.1250	0.1250	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
64	178/3	0.3150	0.3150	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
65	178/4	0.1550	0.1550	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
66	178/6	0.3750	0.3750	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
67	178/8	0.6450	0.6450	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
68	178/9	0.0250	0.0250	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
69	179/1	0.1000	0.1000	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
70	179/10	0.0200	0.0200	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
71	179/11	0.0200	0.0200	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
72	179/12	0.5850	0.5850	Manavari	0	0	Pugendran S/o. Arjunan
73	179/2	0.4650	0.4650	Manavari	0	0	Pugendran S/o. Arjunan

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
74	179/3	0.2650	0.2650	Manavari	0	0	Pugendran S/o. Arjunan
75	179/4	0.1300	0.1300	Manavari	0	0	T.Narayanan
76	179/6	0.0950	0.0950	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
77	179/7	0.1600	0.1600	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
78	179/8	0.0700	0.0700	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
79	179/9	0.0250	0.0250	Manavari	0	0	Mohammad Kani S/o. Mohammad Ali
80	183/10	0.1800	0.1800	Manavari	0	0	Subramani S/o. Asirvatham
81	183/11	0.1150	0.1150	Manavari	0	0	Subramani S/o. Asirvatham
82	183/12A	0.0950	0.0950	Dry	0	0	Rayappan S/o. Thuthikkaan
83	183/12B	0.0650	0.0650	Dry	0	0	Yesurathinam S/o. Thuthikkaan
84	183/12C	0.0650	0.0650	Dry	0	0	Rayappan S/o. Thuthikkaan
85	183/13A	0.0650	0.0650	Manavari	0	0	Varathan S/o. Murugan
86	183/13B	0.0650	0.0650	Manavari	0	0	Singaram S/o. Murugan
87	183/14A	0.0700	0.0700	Manavari	0	0	Thangavelu S/o. Palayathan
88	183/14B	0.0700	0.0700	Manavari	0	0	Vannakili S/o. Chengan
89	183/15	0.1300	0.1300	Manavari	0	0	Murugan S/o. Vetti Chinnapan
90	183/17A	0.0600	0.0600	Manavari	0	0	1. Subramani 2. Vethanantham 3. Esaakku
91	183/17B	0.0650	0.0650	Manavari	0	0	Subramani S/o. Asirvatham
92	183/17C	0.0600	0.0600	Manavari	0	0	Esaakan S/o. Vethanantham
93	183/18	0.0300	0.0300	Dry	0	0	Murugan S/o. Vetti Chinnapan

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
94	183/19	0.0300	0.0300	Dry	0	0	Thangavelu S/o. Palayathan
95	183/1A	0.0450	0.0450	Manavari	0	0	Jagatheswaran S/o. Balaraman
96	183/1B	0.0450	0.0450	Manavari	0	0	Subramani S/o. Asirvatham
97	183/1C1	0.0500	0.0500	Manavari	0	0	Tirupathi S/o. Balaraman
98	183/1C2	0.0600	0.0600	Manavari	0	0	Shamugam S/o. Murugan
99	183/20A	0.0350	0.0350	Manavari	0	0	Murugan S/o. Subban
100	183/20B	0.0750	0.0750	Manavari	0	0	Mohana Sundaram S/o. Arjunan
101	183/21A	0.0400	0.0400	Manavari	0	0	Murugesan S/o. Kesukan
102	183/21B	0.0150	0.0150	Manavari	0	0	Arjunan S/o. Kesukan
103	183/22A	0.0150	0.0150	Manavari	0	0	Sigamani S/o. Nathaniyel
104	183/22B	0.1250	0.1250	Manavari	0	0	Malathi W/o. Gnanasekaran
105	183/23	0.2950	0.2950	Manavari	0	0	1.Jagatheeswaran S/o. Balaraman 2.Tirupathi S/o. Balaraman
106	183/25A	0.1350	0.1350	Manavari	0	0	Subramani S/o. Asirvatham
107	183/25B	0.0350	0.0350	Manavari	0	0	Sivalingam S/o. Vethanantham
108	183/25C	0.0450	0.0450	Manavari	0	0	Esaakku S/o. Puttakaan
109	183/2A1	0.0600	0.0600	Manavari	0	0	Jagatheswaran S/o. Balaraman
110	183/2A2	0.1050	0.1050	Manavari	0	0	Jagatheswaran S/o. Balaraman
111	183/2A3	0.0450	0.0450	Manavari	0	0	Sivalingam S/o. Vethanantham
112	183/2A4	0.0450	0.0450	Manavari	0	0	Esaaku S/o. Puttakaan

S.No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
113	183/2A5	0.1450	0.1450	Manavari	0	0	Esaakan S/o. Vethanantham
114	183/2B	0.1650	0.1650	Manavari	0	0	Subramani S/o. Asirvatham
115	183/2C1	0.0400	0.0400	Manavari	0	0	Tirupathi S/o. Balaraman
116	183/2C2	0.0450	0.0450	Manavari	0	0	Esaakan S/o. Vethanantham
117	183/4A	0.0400	0.0400	Manavari	0	0	Perumal S/o. Chengan
118	183/4B	0.0850	0.0850	Manavari	0	0	Palani S/o. Perumal
119	183/7	0.0300	0.0300	Manavari	0	0	Subramani S/o. Asirvatham
120	183/8A	0.0150	0.0150	Manavari	0	0	Muniyan S/o. Jasus
121	183/8B	0.0100	0.0100	Manavari	0	0	Jadayammal W/o. Sivalingam
122	183/9	0.0350	0.0350	Manavari	0	0	Subramani S/o. Asirvatham
123	184/10	0.4150	0.4150	Manavari	0	0	Thangavelu S/o. Palayathan
124	184/11A	0.0450	0.0450	Manavari	0	0	Subramani S/o. Senjay
125	184/11B	0.0450	0.0450	Manavari	0	0	Manuvel S/o. Erudhayanathan
126	184/11C	0.0450	0.0450	Manavari	0	0	Malathi W/o. Gnanasekaran
127	184/11D	0.1050	0.1050	Manavari	0	0	Samivel S/o. Chengan
128	184/11E	0.0500	0.0500	Manavari	0	0	Manuvel S/o. Erudhayanathan
129	184/11F	0.0500	0.0500	Manavari	0	0	Subramani S/o. Senjay
130	184/13A	0.0300	0.0300	Manavari	0	0	Arjunan S/o. Kesukan
131	184/13B	0.0200	0.0200	Manavari	0	0	Murugan S/o. Subban

S.No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
132	184/13C	0.0250	0.0250	Manavari	0	0	Palayam S/o. Subban
133	184/14	0.0450	0.0450	Manavari	0	0	Arjunan S/o. Kesukan
134	184/15A	0.0150	0.0150	Manavari	0	0	Murugan S/o. Subban
135	184/15B	0.0200	0.0200	Manavari	0	0	Palayam S/o. Subban
136	184/16	0.0500	0.0500	Manavari	0	0	Pulendran S/o. Arjunan
137	184/19	0.0300	0.0300	Manavari	0	0	Pachakkan S/o. Chinappan
138	184/1A	0.1300	0.1300	Manavari	0	0	Siromani S/o. Obulkaan
139	184/1B	0.0400	0.0400	Manavari	0	0	Thangavelu S/o. Palayathan
140	184/2	0.1150	0.1150	Manavari	0	0	Venkatesan S/o. Arjunan
141	184/20	0.0200	0.0200	Manavari	0	0	Pachakkan S/o. Chinappan
142	184/21A	0.0550	0.0550	Manavari	0	0	Siromani S/o. Obulkan
143	184/21B	0.0300	0.0300	Manavari	0	0	Pachakkan S/o. Chinappan
144	184/22	0.0450	0.0450	Manavari	0	0	Vethamanikam S/o. Ambel
145	184/24A	0.0700	0.0700	Manavari	0	0	1.Samuvel 2.Rajarathinam S/o. Erudhayanathan 3.Selvam S/o. Erudhayanathan
146	184/24B	0.0100	0.0100	Manavari	0	0	1.Rajarathinam S/o. Erudhayanathan 2.Selvam S/o. Erudhayanathan 3. Samuvel 4. Manuvel
147	184/26A	0.0300	0.0300	Manavari	0	0	Anantha selvi W/o. Prabu kumar
148	184/26B	0.0300	0.0300	Manavari	0	0	Thangaraj S/o. Anantharaj
149	184/3A	0.0600	0.0600	Manavari	0	0	Palayam S/o. Subban

S.No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
150	184/3B	0.0550	0.0550	Manavari	0	0	Murugan S/o. Subban
151	184/4A	0.0950	0.0950	Manavari	0	0	Vedhamanikam S/o. Ambel
152	184/4B	0.0200	0.0200	Manavari	0	0	Pachakkan S/o. Chinappan
153	184/6A	0.0350	0.0350	Manavari	0	0	Anandhaselvi W/o. Prabhu Kumar
154	184/6B	0.0300	0.0300	Manavari	0	0	Thangaraj S/o. Anantharaj
155	184/7	0.0200	0.0200	Manavari	0	0	Palayam S/o. Subban
156	184/8	0.0400	0.0400	Manavari	0	0	Vethamanikam S/o. Ambel
157	184/9A	0.0550	0.0550	Manavari	0	0	Subramani S/o. Senjay
158	184/9B	0.0400	0.0400	Manavari	0	0	Subramani S/o. Senjay
159	268/10	0.1150	0.1150	Manavari	0	0	Duraisamy Achari
160	268/2A	0.1550	0.1550	Dry	0	0	Narayana Srinivasan S/o. Rangasamy
161	268/2B	0.1900	0.1900	Dry	0	0	Narayana Srinivasan S/o. Rangasamy
162	268/2C	0.1950	0.1950	Dry	0	0	Narayana Srinivasan S/o. Rangasamy
163	268/3A	0.2050	0.2050	Manavari	0	0	Chinnaiyan S/o. Murugan
164	268/3B	0.1150	0.1150	Manavari	0	0	Kumarasamy S/o. Murugan
165	268/3C	0.2400	0.2400	Manavari	0	0	Chinnaiyan S/o. Murugan
166	268/8A	0.5900	0.5900	Manavari	0	0	N.Ravi S/o. Duraisamy
167	268/8B	0.5450	0.5450	Manavari	0	0	Minor Lawrance S/o. Kothandan
168	268/9	0.1150	0.1150	Manavari	0	0	1.Sathanantham S/o. Nadesa Mudaliyar 2.Subramaniyan S/o. Nadesa Mudaliyar

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
169	286/1A	0.5700	0.5700	Dry	0	0	1. Elumalai S/o. Munusamy 2. Ramamoorthy S/o. Munusamy 3. Nagaraj S/o. Munusamy
170	286/1B	0.5650	0.5650	Dry	0	Mango trees-56	1. Bavani Shankari 2. Sarojini W/o. Ganapathy 3. Manju
171	286/3	0.3100	0.3100	Dry	-	-	Saroja W/o. Nedumaran
172	286/4	1.2950	1.2950	Dry	Cement Sheet Shed-1, Iron Sheet Shed-1 , Bore well-1	Mango trees-275	Joshva S/o. Devathanan
173	287/10	0.0200	0.0200	Dry	0	0	Nagaraj S/o. Munusamy
174	287/11	0.0100	0.0100	Dry	0	0	Nagaraj S/o. Munusamy
175	287/12	0.0750	0.0750	Dry	0	0	Nagaraj S/o. Munusamy
176	287/13A	0.0400	0.0400	Manavari	0	0	Ramamoorthy S/o. Munusamy
177	287/13B	0.1950	0.1950	Manavari	0	0	Nagaraj S/o. Munusamy
178	287/14A	0.0300	0.0300	Manavari	0	0	Elumalai S/o. Munusamy
179	287/14B	0.1050	0.1050	Manavari	0	0	Ramamoorthy S/o. Munusamy
180	287/15A	0.0400	0.0400	Dry	0	0	Elumalai S/o. Munusamy
181	287/15B	0.0300	0.0300	Dry	0	0	Ramamoorthy S/o. Munusamy
182	287/16	0.1500	0.1500	Manavari	0	0	Elumalai S/o. Munusamy
183	287/17	0.0600	0.0600	Manavari	0	0	Venkada Subramaniyan
184	287/18A	0.1450	0.1450	Manavari	0	0	Elumalai S/o. Munusamy
185	287/18B	0.0200	0.0200	Manavari	0	0	Ramamoorthy S/o. Munusamy

S.No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
186	287/19A	0.1450	0.1450	Manavari	0	0	Ramamoorthy S/o. Munusamy
187	287/19B	0.0050	0.0050	Manavari	0	0	Nagaraj S/o. Munusamy
188	287/2	0.1000	0.1000	Dry	0	0	Elumalai S/o. Munusamy
189	287/20A	0.0500	0.0500	Manavari	0	0	Ramamoorthy S/o. Munusamy
190	287/20B	0.0200	0.0200	Manavari	0	0	Nagaraj S/o. Munusamy
191	287/3	0.0300	0.0300	Dry	0	0	Elumalai S/o. Munusamy
192	287/4A	0.0350	0.0350	Dry	0	0	Elumalai S/o. Munusamy
193	287/4B	0.0050	0.0050	Dry	0	0	Ramamoorthy S/o. Munusamy
194	287/5	0.0400	0.0400	Dry	0	0	Ramamoorthy S/o. Munusamy
195	287/6	0.0300	0.0300	Dry	0	0	Ramamoorthy S/o. Munusamy
196	287/7	0.0350	0.0350	Dry	0	0	Ramamoorthy S/o. Munusamy
197	287/8	0.0450	0.0450	Dry	0	0	S.K. Chandrasekaran S/o. Sivalinga Chettiyar
198	287/9	0.0300	0.0300	Dry	0	0	Nagaraj S/o. Munusamy
199	289/2A1	0.0600	0.0600	Dry	0	0	Elumalai S/o. Munusamy
200	289/2A2	0.1200	0.1200	Dry	0	0	Ramamoorthy S/o. Munusamy
201	289/2B	0.3800	0.3800	Dry	0	0	1.Gopal S/o. Manikkam 2.Lakshmaiah S/o. Manikkam
202	289/3	0.1100	0.1100	Manavari	0	0	1. Elumalai S/o. Munusamy 2. Ramamoorthy S/o. Munusamy 3. Nagaraj S/o. Munusamy

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
203	289/4A	0.0670	0.0670	Manavari	0	0	R.Varalakshmi W/o. Ravi
204	289/4B	0.0240	0.0240	Manavari	0	0	J.Sudhakar S/o. Jayaramaiah
205	289/4C	0.0340	0.0340	Manavari	0	0	1.Agalya W/o. Rajasekar 2.Poojitha D/o. Rajasekar 3.Saran S/o. Rajasekar
206	289/5	0.1450	0.1450	Manavari	0	0	J.Sudhakar S/o. Jayaramaiah
207	289/6A	0.1000	0.1000	Manavari	0	0	Elumalai S/o. Munusamy
208	289/6B	0.1000	0.1000	Manavari	0	0	1.Agalya W/o. Rajasekar 2.Poojitha D/o. Rajasekar 3.Saran S/o. Rajasekar
209	289/7A	0.1340	0.1340	Manavari	0	0	1.Agalya W/o. Rajasekar 2.Poojitha D/o. Rajasekar 3.Saran S/o. Rajasekar
210	289/7B	0.1340	0.1340	Manavari	0	0	R.Varalakshmi W/o. Ravi
211	289/7C	0.0930	0.0930	Manavari	0	0	J.Sudhakar S/o. Jayaramaiah
212	289/7D	0.0940	0.0940	Manavari	0	0	1.Agalya W/o. Rajasekar 2.Poojitha D/o. Rajasekar 3.Saran S/o. Rajasekar
213	311/1	0.0200	0.0200	Manavari	0	0	1.Kanthammal W/o. Veerapa Chettiyar 2.Raniammal D/o. Veerapa Chettiyar 3.Pushparani D/o. Veerapa Chettiyar 4.Munusamy S/o. Angan

S.No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
214	311/2	0.0200	0.0200	Manavari	0	0	Nagarjuna S/o. Sathikoodu Nagaiah
215	311/3	0.0200	0.0200	Manavari	0	0	Pethappayi Chettiyar
216	311/4	0.0300	0.0300	Manavari	0	0	1.Kanthammal W/o. Veerapa Chettiyar 2.Raniammal D/o. Veerapa Chettiyar 3.Pushparani D/o. Veerapa Chettiyar 4.Munusamy S/o. Angan
217	311/5	1.1950	1.1950	Manavari	0	0	P.S.Gunasekar S/o. Chellamuthu
218	311/6	0.0200	0.0200	Manavari	0	0	Pethappayi Chettiyar
219	311/7	0.1800	0.1800	Manavari	0	0	Devi Ganesamoorthy S/o. Suburayalu Chettiyar
220	311/8	0.2100	0.2100	Manavari	0	0	Pethappayi Chettiyar
221	313/1	0.4000	0.4000	Manavari	0	0	1.Kanthammal W/o. Veerapa Chettiyar 2.Raniammal D/o. Veerapa Chettiyar 3.Pushparani D/o. Veerapa Chettiyar 4.Munusamy S/o. Angan
222	313/2	0.1500	0.1500	Manavari	0	0	Pethappayi Chettiyar
223	313/3	0.1450	0.1450	Manavari	0	0	1.Kanthammal W/o. Veerapa Chettiyar 2.Raniammal D/o. Veerapa Chettiyar 3.Pushparani D/o. Veerapa Chettiyar 4.Munusamy S/o. Angan
224	313/4	0.5900	0.5900	Manavari	0	0	J.Nagammal W/o. Janagarajan
225	313/5	0.2350	0.2350	Manavari	0	0	Nagarjuna S/o. Sathikoodu Nagaiah
226	313/6	0.0300	0.0300	Manavari	0	0	Pethappayi Chettiyar

S.No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
227	313/7	0.5200	0.5200	Manavari	0	0	Venkada Subramaniyan
228	313/8	0.2000	0.2000	Manavari	0	0	Nagarjuna S/o. Sathikoodu Nagaiah

Tiruvallur District, Gummidipoondi Taluk, Madarpakkam Village

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	201/1B	1.5800	0.2400	Dry	0	Mango Trees-27, Sapota-1	P.T. Gurusvappa S/o. P. Thiyagaraya Chetty
2	201/2B	1.0700	0.2050	Dry	Cement Concrete Shed-1	Mango Trees-12	P.T. Gurusvappa S/o. P. Thiyagaraya Chetty
3	201/3A2	1.0750	0.1800	Dry	Damaged Cement Shed-1	Coconut trees-3, Neem trees-3, Naval tree-1, Mango trees-6	Swayamprabha W/o. Gurusvappa
4	201/3B2	0.0800	0.0150	Dry	0	0	P.T. Gurusvappa S/o. P. Thiyagaraya Chetty
5	201/4B	1.2300	0.2000	Dry	0	0	Swayampraba W/o. Gurusvappa
6	202/1I2	0.9100	0.5350	Dry	Damaged Shed-1	Red sandalwood (Semmaram)-9, Mango trees-28, Coconut trees-4, Sapota trees-5	P. Subramaniya Chettiyar S/o. Petti Iyapa Chettiyar
7	202/2I2	1.1500	0.1950	Dry	0	0	P. Subramaniya Chettiyar S/o. Petti Iyapa Chettiyar
8	202/2J	0.0650	0.0650	Dry	0	0	P.T. Gurusvappa S/o. P. Thiyagaraya Chetty

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
9	202/2K	0.0650	0.0650	Dry	0	0	P.G. Guru Krishna S/o. P.J. Guruvappa
10	202/2L	0.0650	0.0650	Dry	0	0	Gurappa S/o. Kumarasamy
11	202/2M1	0.1400	0.1400	Dry	0	0	1. P.Sengili Chettiyar 2. P.Gurappa Chettiyar 3. P.J. Guravappa
12	202/2M2	0.0450	0.0450	Dry	0	0	Vinothkumar Reddy S/o. Lakshminarasa Reddy
13	202/2M3	0.0450	0.0450	Dry	-	-	Srinivasalu Naidu S/o. Parthasarathy
14	202/2N	0.0950	0.0950	Dry	0	0	Gunarathinam S/o. Petti Chengal Chettiyar
15	202/2O	0.0500	0.0500	Dry	0	0	P.T. Guruvappa S/o. P.Thiyagaraya Chetty
16	202/2P	0.0500	0.0500	Dry	-	-	P.G. GuruKrishna S/o. P.J. Guruvappa
17	202/2Q	0.0500	0.0500	Dry	0	0	Gurappa S/o. Kumarasamy
18	202/2R3	0.4450	0.3650	Dry	-	-	Srinivasalu Naidu S/o. Parthasarathy
19	214/3B	2.0200	0.2000	Dry	0	Eucalyptus Trees	Jayalakshmiyammal
20	215/1	1.5150	1.5150	Dry	High tension line pole-4, Cement concrete shed -1, Well-1, Motor cement sheet Shed -1	Red sandal wood (Semaram)-11, Mango trees-119, Neem tree-5	Parthiban S/o. Natarajan
21	215/2	2.0200	2.0200	Dry	0	0	Parthiban S/o. Natarajan
22	262/1A	0.0600	0.0600	Dry	-	-	Rangaiya S/o. Nagaiya

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
23	262/1B	0.1300	0.1300	Dry	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3. Nagarjun S/o. Rajagopal
24	262/2A	0.3260	0.3260	Manavari	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
25	262/2B	0.3240	0.3240	Manavari	-	-	Rangaiya S/o. Nagaiya
26	262/3A	0.0280	0.0280	Manavari	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
27	262/3B	0.0270	0.0270	Manavari	-	-	Rangaiya S/o. Nagaiya
28	262/4A	0.0400	0.0400	Manavari	-	-	Rangaiya S/o. Nagaiya
29	262/4B	0.0400	0.0400	Manavari	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
30	262/5A	0.0470	0.0470	Manavari	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
31	262/5B	0.0480	0.0480	Manavari	-	-	Rangaiya S/o. Nagaiya
32	262/6A	0.3900	0.3900	Manavari	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
33	262/6B	0.3000	0.3000	Manavari	-	-	Rangaiya S/o. Nagaiya
34	262/7	0.0650	0.0650	Manavari	0	0	Perumal S/o. Polaiya
35	262/8A	0.1700	0.1700	Dry	-	-	Rangaiya S/o. Nagaiya
36	262/8B	0.2000	0.2000	Dry	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
37	262/8C	0.0850	0.0850	Dry	-	-	Rangaiya S/o. Nagaiya
38	262/8D	0.0450	0.0450	Dry	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
39	268/2A	0.1100	0.1100	Dry	-	-	Rangaiya S/o. Nagaiya
40	268/2B	0.1030	0.1030	Dry	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
41	268/2C	0.3040	0.3040	Dry	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
42	268/2D	0.3830	0.3830	Dry	-	-	Rangaiya S/o. Nagaiya
43	268/3A	0.0820	0.0820	Dry	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
44	268/3B	0.0830	0.0830	Dry	-	-	Rangaiya S/o. Nagaiya
45	269/1A	0.0250	0.0250	Dry	Damaged Cement sheet shed-1	Mango Trees-5	Shanmuga Chettiyar S/o. Kanthasamy Chettiyar
46	269/1B	0.3650	0.3650	Dry	Well -1	Neem-2, Teak-69, Mango trees-62	Jayanthi W/o. Ravisankar
47	269/1C	0.3650	0.3650	Dry	0	Mango trees-30	Jayanthi W/o. Ravishankar
48	269/3A	0.3025	0.3025	Dry	0	0	1.Nagaraj S/o. Rajagopal 2.Narayana S/o. Rajagopal 3.Nagarjun S/o. Rajagopal
49	269/3B	0.3025	0.3025	Dry	-	-	Rangaiya S/o. Nagaiya
50	286/10B	0.0550	0.0400	Wet	0	0	K.T.V.Kannan S/o. Varatharaja Chetty
51	286/12B	0.3250	0.0050	Wet	0	0	1.Subba Reddy S/o. Paiyappa Reddy 2.Rajagopal S/o. Chengaiah
52	286/13A	0.0500	0.0500	Wet	0	0	Govindasamy Reddy S/o. kengu Reddy
53	286/13B	0.0400	0.0400	Wet	0	0	Arumugam S/o. Rami Reddy
54	286/1A1B	0.2300	0.0800	Wet	0	0	1.B.R.Sowmiya D/o. Ramamoorthy 2.B.R.Harshini D/o. Ramamoorthy
55	286/1B2B	0.1750	0.1250	Wet	0	0	E.Ravi S/o. Subba Reddy
56	286/6A2B	0.0700	0.0150	Wet	0	0	E.Ravi S/o. Subba Reddy

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
57	286/7B	0.2250	0.0600	Wet	0	0	1.Subba Reddy S/o. Venkata Reddy 2. Athilakhsmi W/o. Subba Reddy
58	286/8A2	0.0700	0.0600	Wet	0	0	K.T.V. Kannan S/o. Varatharaja Chetty
59	286/8B	0.0800	0.0800	Wet	0	0	K.T.V. Kannan S/o. Varatharaja Chetty
60	286/9	0.0550	0.0550	Wet	0	0	E.Ravi S/o. Subba Reddy
61	296/1	0.2000	0.2000	Dry	0	Mango trees -15, Teak trees-20	K.T.V.Kannan S/o. Varatharaja Chetty
62	296/3C	0.2000	0.2000	Dry	0	0	Gandhilal M.Sha S/o. Manmalsha
63	296/3D	0.2000	0.2000	Dry	0	0	Gowthamlal M.Sha S/o. Manmalsha
64	296/3E	0.2000	0.2000	Dry	0	0	Ashok Kumar S/o. Manmalsha
65	296/5	1.2150	1.2150	Dry	0	0	Sudakar Reddy S/o. Ramasubba Reddy
66	296/9	1.2150	1.2150	Dry	0	Mango trees -17, Teak trees -57	K.T.V.Kannan S/o. Varatharaja Chetty
67	300/3A part	1.2100	0.3200	Dry	Cement sheet Shed- 1	Mango trees - 296, Coconut trees-20, Teak trees-48	1.Baby Keerthana 2.Baby Rithinika Nepal 3.S.Pathmini
68	300/3B2	0.6900	0.5550	Dry	0	Coconut trees -12	Umapathy S/o. Jayaraman
69	300/5	0.1200	0.1200	Dry	Tin (Iron) Shed-1	Mango trees-33, Coconut trees -10	1.Baby Keerthana 2.Baby Rithinika Nepal 3.S.Pathmini
70	300/6B	1.2150	0.4000	Dry	-	-	Ramesh S/o. Ranga Reddy
71	300/7B	1.2150	0.3050	Dry	0	0	Paramasivam
72	301/12B	0.8450	0.1600	Dry	0	Mango trees-14	E.A.P.Sivaji S/o. Arumugam

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
73	340/1	0.5100	0.5100	Dry	0	0	Jebaraj S/o. Aruldass
74	340/2	0.5800	0.5800	Dry	0	0	Jebaraj S/o. Aruldass
75	340/3	0.6100	0.6100	Dry	0	0	Jebaraj S/o. Aruldass
76	340/4	0.5550	0.5550	Dry	0	0	Jebaraj S/o. Aruldass
77	340/5	0.5050	0.5050	Dry	0	0	Jebaraj S/o. Aruldass
78	340/6	0.2250	0.2250	Dry	0	0	Jebaraj S/o. Aruldass
79	340/7	0.1150	0.1150	Dry	0	0	Jebaraj S/o. Aruldass
80	340/9	0.1850	0.1850	Dry	0	0	Jebaraj S/o. Aruldass

Tiruvallur District, Gummidipoondi Taluk, Vaniyamalli Village

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	193	4.7250	4.7250	Dry	Borewell-1, Cement Sheet Shed-4, High tension electric pole-2	Mango trees-344, Lemon trees-72, Naval trees-1, Gooseberry trees-29, Red sandalwood-5, Jack tree-1, Sathukodi-95, Guava trees-294, Neem trees-56, Teak- 463, Coconut trees-62	V.Sundari D/o. S.P.Vishwanathan
		69.7750 (Hectares)	58.1500 (Hectares)				

Total extent to be acquired: 58.1500 (Hectares)



TAMIL NADU GOVERNMENT GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 224]

CHENNAI, THURSDAY, JUNE 15, 2023
Vaikasi 32, Sobakiruthu, Thiruvalluvar Aandu-2054

Part VI—Section 1

**Notifications of interest to the General Public
issued by Heads of Departments, Etc.**

NOTIFICATIONS BY HEADS OF DEPARTMENTS, ETC.

THE COMMISSIONER OF LAND ADMINISTRATION, CHEPAUK, CHENNAI-600 005.

ACQUISITION OF LANDS

FORM C

[See Rule 7]

NOTICE UNDER SUB-SECTION (1) OF SECTION 3 OF THE TAMIL NADU ACQUISITION OF LANDS
FOR INDUSTRIAL PURPOSES ACT, 1997

(CLA-SIP/2023/28/29/05/02/0001)

No. VI(1)/403(a-1)/2023.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **Establishment of Solar Power Plant** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section (1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997(Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **14.1500** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **Establishment of Solar Power Plant**.

The plan of the lands are kept in the Office of the Special DRO (LA), **Tirunelveli** and Special Tahsildar (LA), Unit Tirunelveli may be inspected on any day during office hours.

THE SCHEDULE

Tirunelveli District, Manur Taluk, Pirancheri Village.

Unit-05, Block-02

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	1539/1	0.7250	0.7250	Dry	-	-	1.Palavesa Konar S/o.Sudalaimuthu 2.Avudaiachi W/o. Avudaiappa Konar 3.Subbaiya S/o.Avudaiappa Konar 4.Sudali D/o.Avudaiappa Konar 5.Balasubramanian S/o.Avudaiappa Konar 6.Sankarapandian S/o.Avudaiappa Konar 7.Pitchandi S/o.Avudaiappa Konar 8.Iyappan S/o.Subbaiah 9.Vasantha W/o. Rajenthiran 10.Thangam W/o. Pitchai 11.Maruthaiah S/o.Chinnamuthaiah 12.Chelladurai S/o.Sankaran
2	1539/2	0.6050	0.6050	Dry	-	-	Maharajan S/o.Arumugam
3	1539/3	0.7200	0.7200	Dry	-	-	Maharajan S/o.Arumugam
4	1539/4	0.6550	0.6550	Dry	-	-	1.Narayana Konar S/o.Subbaiya Konar 2.Sanmuga Konar S/o.Subbaiya Konar 3.Raman S/o.Sengan Konar 4.Sankaran S/o.RamaSappu Konar 5.Perumal S/o.RamaSappu Konar 6.Murugan S/o.RamaSappu Konar 7.Sudaliammal W/o. Subbaiya Konar 8.Nachiyar W/o. Subbaiya Konar 9.Gomathi W/o. Sudalaimuthu Konar 10. Parvathi W/o. Sorimuthu 11.Subbaiya S/o.Arumuga Konar 12.Sudalaimuthu S/o.Arumuga Konar 13.Chinnasudalaimuthu S/o.Arumuga Konar 14.Karuppasamy S/o.Arumuga Konar 15.Gopal S/o.Olimuthu 16.Palavesam S/o.Olimuthu

NOTICE UNDER SUB-SECTION (1) OF SECTION 15 OF THE TAMIL NADU HIGHWAYS ACT, 2001
(LAV-1/4749715/2023)

No. VI(1)/403(a-7)/2023.

The Government of Tamil Nadu having been satisfied that the lands specified in the Schedule below have to be acquired for highways purpose to wit to the formation of an approach road from Kavarpattai – Sathyavedu Road (SH-52) to SIPCOT – Industrial Park Manallur from km 0/0-4/110 in No.15, Vaniamalli Village, Gummidipoondi Taluk of Tiruvallur District and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Divisional Engineer (C & M), Highways Department, Tiruvallur. The following notice is issued under sub section (1) of Section 15 of the Tamil Nadu Highways Act, 2001 (Tamil Nadu Act 34/2002).

NOTICE

Under sub-section (1) of Section 15 of the Tamil Nadu Highways Act 2001, (Tamil Nadu Act 34 of 2002), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of 14206 sq. mtrs of Manavari lands to the same, a little more or less, required for highways purpose to wit, for the formation of approach road from Kavarpattai – Sathyavedu Road (SH-52) to SIPCOT – Industrial Park Manallur from km 0/0-4/110 in No.15, Vaniamalli Village, Gummidipoondi Taluk of Tiruvallur District.

The plan of the lands are kept in the Office of the Special District Revenue Officer (LA&M), Highways, HRS Campus, No.76, Sardar Patel Road, Guindy, Chennai - 25 and Office of the Special Tahsildar (Land Acquisition), Chennai Peripheral Ring Road Project, Unit-1, Ponneri in Tiruvallur District may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, No. 15. Vaniamalli Village.

Sl. No.	Survey Number	Total Extent (in Hec)	After Sub-Division	Extent to be Acquired (in Sq. Mtrs.)	Type of land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of land owner / Interested Persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	64/2A	0.94.50	64/2A2	01680	Manavari	High voltage wires crossing from south east to north west	Corn Plants Bhavakai Pandal Nilavembu Plants-17	2028. 1. Vijayakumar S/o.Hansraj 2. Soganlal S/o.Misrimal
2	64/2B	0.83.00	64/2B2	02052	Manavari	Square Type Well-1 Wire fence with cement posts-18 High voltage wires crossing from southeast to northwest	Kaattuva Marangal-2 Neem Tree-1 Pungam Plant-1 Nilavembu Plants-23	2028. 1. Vijayakumar S/o.Hansraj 2. Soganlal S/o.Misrimal
3	65/2A	0.49.00	65/2A2	01284	Manavari	-	-	205. Dhanapal S/o.Azhagappan

Sl. No.	Survey Number	Total Extent (in Hec)	After Sub-Division	Extent to be Acquired (in Sq. Mtrs.)	Type of land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of land owner / Interested Persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
4	65/2B	0.53.00	65/2B2	01412	Manavari	-	-	183.Sengan S/o.Gundan
5	65/3	0.07.50	65/3B	00274	Manavari	Wire fence with 5 cement posts on north side	-	844. Balachandar S/o.Nagan
6	65/4	0.03.00	65/4B	00112	Manavari	-	-	844. Balachandar S/o.Nagan
7	65/5	0.07.50	65/5B	00700	Manavari	Wire fence with 11 cement posts to the north side	-	844. Balachandar S/o.Nagan
8	65/6	0.07.50	65/6B	00424	Manavari	Wire fence with 16 cement posts to the south side	-	870. Jayavelu S/o.Radha
9	66/1	0.26.50	66/1B	01265	Manavari	-	-	2442. Dr.Ankaiah.Ragi S/o.Ankaiah. Ragi
10	66/2	0.05.50	66/2B	00045	Manavari	-	-	2442. Dr. Ankaiah Ragi S/o.Ankaiah Ragi
11	66/3	0.05.00	66/3B	00079	Manavari	-	-	2442. Dr.Ankaiah.Ragi S/o.Ankaiah.Ragi
12	66/4	0.12.50	66/4B	00815	Manavari	-	-	2442.Dr. Ankaiah.Ragi S/o.Ankaiah Ragi
13	66/10A	0.42.00	66/10A2	00916	Manavari	-	-	2635. 1. Vijayakumar S/o.Hansraj 2. Soganlal S/o.Misrilal
14	66/10B	0.42.00	66/10B2	00932	Manavari	Wire fence with 34 cement posts	-	2672. Thulukanam, S/o.Kishtan

Sl. No.	Survey Number	Total Extent (in Hec)	After Sub-Division	Extent to be Acquired (in Sq. Mtrs.)	Type of land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of land owner / Interested Persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
15	66/11	0.57.00	66/11B	02216	Manavari	Electric poles-3 High Voltage wire crossing from east to west	-	311. Radhammal W/o. Ramakrishna Mudaliar
Total				14206 Sq. mtrs.				

The total extent to be acquired is 14206 Sq.mts.

(LA-V2/4896728/2023)

No. VI(1)/403(a-8)/2023.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below are to be acquired for highways Purposes to wit to for the **Strengthening and Widening of SH-120 Walajabad – Sunguvarchathiram – Keezhacheri Road at Km 01/100 to Km 01/300** in Kattavakkam Village of Walajabad Taluk, in Kancheepuram District and it having already been decided that the amount of compensation to be awarded for the lands, is to be paid out of the funds controlled or managed by the Divisional Engineer (Highways), (Construction and Maintenance), Kancheepuram. The following notice is issued under sub-section (1) of Section 15 of the Tamil Nadu Highways Act, 2001 (Tamil Nadu Act 34 of 2002)

NOTICE

Under sub-section (1) of Section 15 of Tamil Nadu Highways Act 2001 (Tamil Nadu Act 34 of 2002), the Governor of Tamil Nadu, hereby acquires the lands specified in the schedule below measuring an extent of 695 Sq.mtrs. of Dry lands to the same, a little more or less needed for the purpose of **Strengthening and Widening of SH-120 Walajabad – Sunguvarchathiram – Keezhacheri Road at Km 01/100 to Km 01/300** in Kattavakkam Village of Walajabad Taluk in Kancheepuram District.

The plan of the lands are kept in the Office of the Special District Revenue Officer (LA), Chennai – Kanyakumari Industrial Corridor Project, Kancheepuram and office of the Special Tahsildar (LA), Chennai – Kanyakumari Industrial Corridor Project, Kancheepuram may be inspected Office on any day during office hours.

THE SCHEDULE

Kancheepuram District, Walajabad Taluk, Kattavakkam Village.

Sl. No.	Survey Number	Total Extent (in Hec)	New Sub-Division Number	Extent to be Acquired (in Sq. Mtrs.)	Type of land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of the land owner/ Interested Persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1.	418/1A	2.29.14	418/1A2	00627	Dry	-	-	1499. R. Aakash S/o. Ramesh Chand
2.	418/1B	0.09.36	418/1B2	00048	Dry	-	-	5829. Vaibav pa Kamdar S/o. Barathkumar Ka Kamdar



**TAMIL NADU
GOVERNMENT GAZETTE
EXTRAORDINARY** PUBLISHED BY AUTHORITY

No. 80]

CHENNAI, FRIDAY, MARCH 1, 2024
Maasi 18, Sobakiruthu, Thiruvalluvar Aandu-2055

Part VI—Section 1

**Notifications of interest to the General Public
issued by Heads of Departments, Etc.**

NOTIFICATIONS BY HEADS OF DEPARTMENTS, ETC.

THE COMMISSIONER OF LAND ADMINISTRATION, CHEPAUK, CHENNAI-600 005.

ACQUISITION OF LANDS

FORM - C

(LAI-1/6730506/2024)

NOTICE UNDER SECTION 3(1) OF TAMIL NADU ACQUISITION OF LAND FOR INDUSTRIAL PURPOSES ACT, 1997.

No. VI(1)/196(a-1)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the Schedule below to be acquired for industrial purpose to wit to Doubling of Broad-Gauge Railway Line between Vanchi Maniyachi and Nagercoil in Vadiweeswaram East Village of Agastheeswaram Taluk in Kanniyakumari District, and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Land Acquisition Officer/ District Collector, Kanniyakumari. The following Notice is issued under sub-section (1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999).

NOTICE

Under sub-section (1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring 3122 Sq.mtrs., to the same, a little more or less needed for industrial purpose wit, for the formation of Doubling of Broad-Gauge Railway Line between Vanchi Maniyachi and Nagercoil in Vadiweeswaram East Village of Agastheeswaram Taluk in Kanniyakumari District.

The plan of the lands are kept in the office of the District Collector, Kanniyakumari, and may be inspected on any day during office hours.

THE SCHEDULE

Kanniyakumari District, Agastheeswaram Taluk, Vadiweeswaram East Village.

Sl. No	Survey No.	Total Extent (in hectares)	Extent to be Acquired (in Sq. mtrs)	Type of Land (Dry/ Wet/ Natham)	Details of Structures in the Lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner/ Interested persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	17/3A	0.11.50	139	Wet	Concrete Notice Board -1	Coconut Tree - 2	Patta No.1232, 1) President Kottar Mahimai Vellithambala Katta Guardian Muthalana Tharmam 2) Selvaraja S/o. NarayanaperumalNadar
2.	17/7	0.14.50	490	Wet	Nil	Nil	Patta No.1232, 1) President Kottar Mahimai Vellithambala Katta Guardian Muthalana Tharmam 2) Selvaraja S/o. NarayanaperumalNadar
3.	19/4B	0.19.50	443	Wet	Iron Gate-1, Iron Meter Box-1, Hollow Block Compound Wall	Small Coconut Tree-1, Batham Tree-1, Neem Tree-1, Kuzhamaram-6, Teak Tree-2, Ulathipanai-2	Patta No. 138 1) Ganapathy Arumugampillai S/o. Ambalavana Pillai 2) Chelladurai S/o. Poomani 3) Pushpavalli W/o. Krishnabhaji 4) Dhanam D/o. Kasbar 5) Pushpavalli D/o. Sundaram, W/o. Damodara Krishnabhaji 6) Nemaram Choudry S/o. Dhanaram Choudry 7) Putharam Choudry S/o. Pattaram Choudry
4.	23/8C	0.20.50	2050	Wet	Nil	Nil	Patta No. 570 1) Kottar VagaikkuTrustees Chidambaram Chettiyar Son Guardian Kottar Chettu Nayinar Desiya Vinayagar Devasthanam 2) Sankarakumar Chettiyar, Kumaraswamy Chettiyar GuardianKottar Chettu Nayinar Desiya Vinayagar Devasthanam 3) Ramanujam Chettiyar GuardianKottar Chettu Nayinar Desiya Vinayagar Devasthanam

(CLA-SIP/2024/40/04/03/0001)

No. VI(1)/196(a-7)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**, The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **11.1250** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

*Tiruvallur District, Gummidipoondii Taluk, Sanaputhur Village.***Unit - 04, Block - 03**

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry /Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	288/1	0.0750	0.0750	Manavari	-	-	Ramamurthy, S/o. Munusamy
2	288/2	0.0550	0.0550	Manavari	-	-	Ramamurthy,S/o. Munusamy
3	288/3A	0.4200	0.4200	Manavari	-	-	Kuppaiyah, S/o. Periakattan
4	288/3B	0.4150	0.4150	Manavari	Fish Pond-2, Square Well-1	-	Pachaikili, S/o. Periyakattan
5	288/4A	0.0570	0.0570	Manavari	-	-	P.M. Ravi, S/o. Elumalai
6	288/4B	0.1980	0.1980	Manavari	-	-	R. Varalakshmi, W/o. P.M. Ravi
7	288/5	0.2000	0.2000	Manavari	-	-	P.S. Chandrasekar, S/o. Sriramulu Chettiar,
8	288/6	0.1750	0.1750	Manavari	-	-	Devi Ganesa moorthy, S/o. Subbarayulu Chettiar
9	288/7	0.0200	0.0200	Manavari	-	-	Ramamurthy, S/o. Munusamy
10	288/8	0.3050	0.3050	Manavari	-	-	Saroja, W/o. Nedumaran
11	306/2	1.1900	1.1900	Wet	-	-	Kothandaram, S/o. Chandrasekar
12	306/4	0.0450	0.0450	Wet	-	-	Pedda Abbayi Chettiar, S/o. Veerasamy Chettiar
13	307/10	0.0150	0.0150	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
14	307/11	0.1600	0.1600	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
15	307/12	0.0550	0.0550	Wet	-	-	Kothandaram, S/o. Chandrasekar

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry /Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
16	307/2	0.0150	0.0150	Wet	-	-	Kothandaram, S/o. Chandrasekar
17	307/3	0.1050	0.1050	Wet	-	-	Kothandaram, S/o. Chandrasekar
18	307/4	0.0450	0.0450	Wet	-	-	Kothandaram, S/o. Chandrasekar
19	307/5	0.0250	0.0250	Wet	-	-	Kothandaram, S/o. Chandrasekar
20	307/6	0.0350	0.0350	Wet	-	-	Kothandaram, S/o. Chandrasekar
21	307/7	0.0500	0.0500	Wet	-	-	Kothandaram, S/o. Chandrasekar
22	307/8	0.0250	0.0250	Wet	-	-	Kothandaram, S/o. Chandrasekar
23	307/9	0.1650	0.1650	Wet	-	-	Kothandaram, S/o. Chandrasekar
24	308/1	0.0250	0.0250	Wet	-	-	Kothandaram, S/o. Chandrasekar
25	308/10	0.0200	0.0200	Wet	-	-	Kothandaram, S/o. Chandrasekar
26	308/11A	0.0400	0.0400	Wet	-	-	Kothandaram, S/o. Chandrasekar
27	308/11B	0.0550	0.0550	Wet	-	-	Appadurai
28	308/12A	0.9250	0.9250	Wet	-	-	Kothandaram, S/o. Chandrasekar
29	308/12B	0.0550	0.0550	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
30	308/2	0.0300	0.0300	Wet	-	-	Kothandaram, S/o. Chandrasekar
31	308/3	0.0550	0.0550	Wet	-	-	Kothandaram, S/o. Chandrasekar
32	308/5	0.1400	0.1400	Wet	-	-	Kothandaram, S/o. Chandrasekar
33	308/6	0.1150	0.1150	Wet	-	-	Kothandaram, S/o. Chandrasekar
34	308/7	0.0750	0.0750	Wet	-	-	Kothandaram, S/o. Chandrasekar
35	308/8	0.0900	0.0900	Wet	-	-	Kothandaram, S/o. Chandrasekar
36	308/9	0.2250	0.2250	Wet	-	-	Kothandaram, S/o. Chandrasekar

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry /Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
37	309/1	0.0550	0.0550	Wet	-	-	Kothandaram, S/o. Chandrasekar
38	309/10	0.0750	0.0750	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
39	309/11	0.0900	0.0900	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
40	309/12	0.1150	0.1150	Wet	-	-	Kothandaram, S/o. Chandrasekar
41	309/13	0.1050	0.1050	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
42	309/14	0.1400	0.1400	Wet	-	-	Kothandaram, S/o. Chandrasekar
43	309/2	0.0800	0.0800	Wet	-	-	J. Nagammal, W/o. Janagarajan
44	309/3	0.0100	0.0100	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
45	309/4A	0.1400	0.1400	Wet	-	-	1. Nagammal, W/o. Janagarajan, 2. Chinnappa Gounder
46	309/4B	0.1600	0.1600	Wet	-	-	Navarathinammal, W/o. Varadhan
47	309/4C	0.1750	0.1750	Wet	-	-	1. Nagammal, W/o. Janagarajan, 2. Chinnappa Gounder
48	309/4D	0.1600	0.1600	Wet	-	-	Navarathinammal, W/o. Varadhan
49	309/5	0.0250	0.0250	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
50	309/6	0.0250	0.0250	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
51	309/7	0.0800	0.0800	Wet	-	-	J. Nagammal, W/o. Janagarajan
52	309/8	0.0650	0.0650	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
53	309/9	0.1500	0.1500	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
54	310/1	0.0650	0.0650	Wet	-	-	Nagammal, W/o. Janagarajan
55	310/2A	0.2950	0.2950	Wet	Circle Well-1	Neem Tree-2 Echa plant-2 Palm Tree-1	Chandrammal, W/o.Pedda Abbayi Chettiyar,
56	310/2B	0.3050	0.3050	Wet	-	-	Nagarjuna, S/o. Sathikudu. Nagaiah

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry /Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
57	310/2C	0.1800	0.1800	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
58	310/3	0.0900	0.0900	Wet	Circle Well -1	Neem Tree-1	Nagammal, W/o. Janagarajan
59	310/4A1A	0.0716	0.0716	Wet	-	-	1. Kanthammal, W/o. Veerappa Chettiar, 2. Raniammal, D/o. Veerappa Chettiar, 3. Pushparani, D/o. Veerappa Chetty, 4. Munusamy, S/o. Angan
60	310/4A1B	0.0850	0.0850	Wet	-	-	Nagarjuna, S/o. Nagaiah
61	310/4A2	0.0284	0.0284	Wet	-	-	J. Nagammal, W/o. Janagarajan
62	310/4B	0.0150	0.0150	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
63	310/5A	0.2350	0.2350	Wet	-	-	Pedda Abbayi Chettiar, S/o. Veerasamy Chettiar
64	310/5B	0.2500	0.2500	Wet	-	-	Chandrammal, W/o.Pedda Abbayi Chettiar,
65	310/6	0.2300	0.2300	Wet	-	-	Pedda Abbayi Chettiar, S/o. Veerasamy Chettiar
66	310/7	0.1500	0.1500	Wet	-	-	1. Kanthammal, W/o. Veerappa Chettiar, 2. Raniammal, D/o. Veerappa Chettiar, 3. Pushparani, D/o. Veerappa Chetty, 4. Munusamy, S/o. Angan, 5. J. Nagammal, W/o. Janagarajan
67	312/1	0.1950	0.1950	Manavari	-	-	1. Kanthammal, W/o. Veerappa Chettiar, 2. Raniammal, D/o. Veerappa Chettiar, 3. Pushparani, D/o. Veerappa Chetty, 4. Munusamy, S/o. Angan
68	312/2	0.0450	0.0450	Manavari	-	-	Pedda Abbayi Chettiar, S/o. Veerasamy Chettiar
69	312/3	0.1800	0.1800	Manavari	-	-	Vasanthi, W/o. Amose
70	312/4	0.2850	0.2850	Manavari	-	-	Pedda Abbayi Chettiar, S/o. Veerasamy Chettiar
71	312/5	0.0450	0.0450	Manavari	-	-	Vasanthi, W/o. Amose

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry /Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
72	312/6	0.3300	0.3300	Manavari	-	-	1. Kanthammal, W/o. Veerappa Chettiar, 2. Raniammal, D/o. Veerappa Chettiar, 3. Pushparani, D/o. Veerappa Chetty, 4. Munusamy, S/o. Angan
73	312/7	0.6950	0.6950	Manavari	Stone Post with wire mesh-278, and Pipe line	Teak Tree-44, Neem Tree-26, Naval Tree-1, Guava Tree-5, Mango Tree - 64.	Joshva, S/o. Devadasan
		11.1250 (Hectares)	11.1250 (Hectares)				

Total extent to be acquired : 11.1250 (Hectares)

(CLA-SIP/2024/40/04/08/0001)

No. VI(1)/196(a-8)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT, Chennai**. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **11.6400** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondii Taluk, Sanaputhur Village.

Unit - 04, Block - 08

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	196/3A	0.1050	0.1050	Manavari	-	Neem Tree-3	Subramani S/o. Natesa Mudaliyar
2	196/3B	0.0850	0.0850	Manavari	Cirsel Well-1 Shed-1	Echa Tree-1	Sadhanandham S/o.Natesa Mudaliyar

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
3	196/4A	0.2100	0.2100	Manavari	-	-	1. Vanga gopal S/o. Vanga Munusamy 2. The Manager Canara Bank
4	196/4B	0.1500	0.1500	Manavari	-	-	Gajendran S/o. Govindan
5	196/4C	0.1200	0.1200	Manavari	-	-	Ravichandran S/o. Subramani
6	196/4D	0.1200	0.1200	Manavari	-	-	Chakrapani S/o. Ramasamy
7	196/4E	0.1450	0.1450	Manavari	-	-	1. Vanga gopal S/o. Vanga Munusamy 2. The Manager Canara Bank
8	196/4F	0.1400	0.1400	Manavari	-	-	Ravichandran S/o. Subramani
9	196/4G	0.2800	0.2800	Manavari	-	-	Ravanaiah S/o. Ramasamy @ Vanga Krishnan
10	196/4H	0.1700	0.1700	Manavari	-	-	Chakrapani S/o. Ramasamy
11	196/5A	0.0650	0.0650	Manavari	-	-	Subramani S/o. Natesa Mudaliyar
12	196/5B	0.0700	0.0700	Manavari	-	Neem Tree-1	Sadhanandham S/o . Natesa Mudaliyar
13	196/5C	0.1750	0.1750	Manavari	-	-	Subramani S/o Natesa Mudaliyar
14	196/5D	0.1400	0.1400	Manavari	-	-	Sadhanandham S/o. Natesa Mudaliyar
15	196/5E	0.3400	0.3400	Manavari	-	Neem Tree-3	Subramani S/o. Natesa Mudaliyar
16	196/5F	0.3100	0.3100	Manavari	-	Palm Plant -2	Savithri Ammal W/o. Sadhanandam
17	196/6	0.2250	0.2250	Manavari	-	-	Sekar S/o. Subramani
18	315/1	3.2800	3.2800	Dry	-	Neem Tree-7, Palm Plant -2, Pungan Tree-1, Azhinjil Tree-1	Munirathnam S/o. Sambasiva Mudaliyar
19	315/2	3.0350	3.0350	Dry	Circle Well-1	Palm -1, Pungan Tree -6, Neem Tree- 5, Teak Plant-5, Sarakkondrai Tree-2, Nuna Plant -1, Echa Tree-1	1. Saroja W/o.Govindaraj 2. Hemavathy W/o.Ganesan

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
20	317/1	0.7950	0.7950	Dry	Stone Post-124, valai Kambi & Mulvelikambi	Mango Tree-63, Korukalikai Tree- 1, Teak Plant-17, Neem Tree-15	Munusamy S/o. Jayaramaiah
21	317/2A1	0.3400	0.3400	Dry	-	-	M. Ajithkumar S/o. Murali
22	317/2A2	0.1650	0.1650	Dry	-	-	Ranjithkumar S/o. Murali
23	317/2B	0.4050	0.4050	Dry	-	-	Girija W/o. Elangovan
24	317/3A	0.3650	0.3650	Dry	-	-	Radhakrishnan Mudaliyar S/o. Munisundara Mudaliar
25	317/3B1	0.2390	0.2390	Dry	-	-	R. Dinesh S/o. Ramesh
26	317/3B2	0.1660	0.1660	Dry	-	-	M. Ajithkumar S/o. Murali
		11.6400 (Hectares)	11.6400 (Hectares)				

Total extent to be acquired : 11.6400 (Hectares)

(CLA-SIP/2024/40/05/01/0001)

No. VI(1)/196(a-9)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**, The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **35.6350** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondii Taluk, Sanaputhur Village.

Unit - 05, Block - 01

S. No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	314/1A1	1.3500	1.3500	Dry	-	-	1. Saroja W/o Govindaraj 2. Hemavathy W/o Ganesan
2	314/1A2	3.6500	3.6500	Dry	-	1. Neem Tree-1.	N. Devika W/o Venkateswaralu

S. No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
3	314/1B	4.6750	4.6750	Dry	1. Fish Pond - 3.	1. Neem Tree -7, 2. Banana Tree - 25, 3. Date Palm Tree- 5, 4. Date Palm Plant - 10, 5. Pongamia Tree-2, 6. Pongamia Plant-3.	1. Saroja W/o Govindaraj 2. Hemavathy W/o Ganesan
4	314/2A	3.9100	3.9100	Dry	-	-	Manoharan S/o Sambasiva Mudaliyar
5	314/2B	5.7400	5.7400	Dry	-	-	Muniratinam S/o Sambasiva Mudaliyar
6	314/3A	4.3800	4.3800	Dry	-	-	Rajendren S/o Annamalai
7	314/3B	4.1400	4.1400	Dry	-	1. Neem Tree-1.	Ramesh S/o Annamalai Mudaliyar
8	314/4	7.7900	7.7900	Dry	-	-	R. Rajeswari Ammal W/o Nandhakumaaran
		35.6350 (Hectares)	35.6350 (Hectares)				

Total extent to be acquired : 35.6350 (Hectares)

(CLA-SIP/2024/40/09/06/0001)

No. VI(1)/196(a-10)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **10.9550** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Madarpakkam Village.

Unit - 09, Block - 06

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	229/1	0.1200	0.1200	Dry	Stone Pillar with wire fencing	Coconut Tree-10 Mango Tree-10 Sapota Tree-5	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
2.	229/10	0.2000	0.2000	Dry	-	Mango Tree-15	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
3.	229/11	0.1900	0.1900	Dry	-	Mango Tree-14	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
4.	229/12	0.1950	0.1950	Dry	-	Mango Tree-17	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
5.	229/13	0.0300	0.0300	Dry	-	Mango Tree-3	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
6.	229/14	0.1150	0.1150	Dry	-	Mango Tree-10	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
7.	229/15	0.0250	0.0250	Dry	0	Mango Tree-2	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
8.	229/16	0.0200	0.0200	Dry	-	Mango Tree-2	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
9.	229/17	0.2600	0.2600	Dry	0	Mango Tree-18	11. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
10.	229/18	0.0100	0.0100	Dry	-	Mango Tree-2	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
11.	229/19	0.1750	0.1750	Dry	-	Mango Tree-15	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
12.	229/2	0.0900	0.0900	Dry	-	Mango Tree-8	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
13.	229/20	0.2000	0.2000	Dry	-	Mango Tree-17	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
14.	229/21	0.2050	0.2050	Dry	-	Mango Tree-17	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15.	229/22	0.2850	0.2850	Dry	-	Mango Tree-24	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
16.	229/23	0.3850	0.3850	Dry	Barbed wire fencing with stone post	Mango Tree-30, Coconut Tree- 30, Sapota Tree-12, Kattuvan Tree-2	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
17.	229/3	0.0900	0.0900	Dry	-	Mango Tree-7	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/O Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
18.	229/4	0.2000	0.2000	Dry	-	Mango Tree-17	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
19.	229/5	0.2850	0.2850	Dry	-	Mango Tree-24	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
20.	229/6	0.0900	0.0900	Dry	-	Mango Tree-8	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
21.	229/7	0.1650	0.1650	Dry	-	Mango Tree-14	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
22.	229/8	0.0850	0.0850	Dry	-	Mango Tree-7	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
23.	229/9	0.1150	0.1150	Dry	-	Mango Tree-10	1. Dr.Ishari K Ganesh S/o Late Ishari Velan @ Kathirvelan 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam 4. R.S. Munirathinam S/o Late R. Saminatha Naidu
24.	231/1	0.1550	0.1550	Dry	-	Mango Tree-13	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2.V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
25.	231/2	0.0900	0.0900	Dry	-	Mango Tree-8	1. Aarathi Ganesh W/o Dr.Ishari K Ganesh 2.V.Venkatasubramanian S/o Venugopal 3.R.M.Kishore S/o R.S.Munirathinam
26.	231/3	0.1150	0.1150	Dry	-	Mango Tree-10	1. Aarathi Ganesh W/o Dr.Ishari K Ganesh 2.V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
27.	231/4	0.2000	0.2000	Dry	-	Mango Tree-17	1. Aarathi Ganesh W/o Dr.Ishari K Ganesh 2.V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
28.	231/5	0.2000	0.2000	Dry	-	Mango Tree-17	1. Aarathi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
29.	231/6	0.1950	0.1950	Dry	-	Mango Tree-18	1. Aarathi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
30.	231/7	0.0450	0.0450	Dry	-	Mango Tree-4	1. Aarathi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
31.	231/8	0.1350	0.1350	Dry	-	Mango Tree-12	1. Aarathi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
32.	231/9A	1.6550	1.6550	Dry	Cattle Shelter-1, Borewell -1, Stone Pillar with wire fencing	Mango Tree-125, Sapota Tree-42, Coconut Tree-90, Tamarind Tree-1	1. Aarathi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
33.	231/9B	1.4650	1.4650	Dry	(G+1) Residence-1, Toilet-1, Borewell-1, Stone Pillar With wire fencing	Mango Tree-110, Sapota Tree-36, Coconut Tree-80, Tamarind Tree-2	1. Kushmitha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu
34.	232/10	0.1900	0.1900	Dry	-	Mango Tree-16	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
35.	232/11	0.0900	0.0900	Dry	-	Mango Tree-8	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
36.	232/12	0.0950	0.0950	Dry	-	Mango Tree-8	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
37.	232/13	0.0900	0.0900	Dry	-	Mango Tree-9	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
38.	232/14	0.3000	0.3000	Dry	-	Mango Tree-20, Sapota Tree-5, Coconut Tree-4	1. Preetha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu
39.	232/15	0.1050	0.1050	Dry	-	Mango Tree-9	1. Preetha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
40.	232/16	0.2000	0.2000	Dry	-	Mango Tree-18	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
41.	232/17	0.2000	0.2000	Dry	-	Mango Tree-17	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
42.	232/18	0.1800	0.1800	Dry	-	Mango Tree-16, Sapota Tree-2, Coconut Tree-2	1. Preetha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu
43.	232/1A	0.0600	0.0600	Dry	Stone Pillar with wire fencing	Mango Tree-5, Sapota Tree-6, Coconut Tree-17	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
44.	232/1B	0.2300	0.2300	Dry	Stone Pillar with wire fencing	Mango Tree-20, Sapota Tree-4, Coconut Tree-8	1. Kushmitha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu
45.	232/2	0.1750	0.1750	Dry	-	Mango Tree-15	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
46.	232/3	0.2000	0.2000	Dry	-	Mango Tree-17, Sapota Tree-2, Coconut Tree-2	1. Kushmitha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
47.	232/4	0.1950	0.1950	Dry	-	Mango Tree-17	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
48.	232/5	0.1800	0.1800	Dry	-	Mango Tree-15	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
49.	232/6	0.1900	0.1900	Dry	-	Mango Tree-16,Sapota Tree-2, Coconut Tree-2	1. Preetha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu
50.	232/7	0.1950	0.1950	Dry	-	Mango Tree-17, Sapota Tree-2, Coconut Tree-2	1. Preetha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu
51.	232/8	0.2000	0.2000	Dry	-	Mango Tree-17, Sapota Tree-2, Coconut Tree-2	1. Preetha Ganesh D/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.S. Munirathinam S/o Late R. Saminatha Naidu
52.	232/9	0.0900	0.0900	Dry	-	Coconut Tree-8	1. Aarthi Ganesh W/o Dr.Ishari K Ganesh 2. V.Venkatasubramanian S/o Venugopal 3. R.M.Kishore S/o R.S.Munirathinam
		10.9550 (Hectares)	10.9550 (Hectares)				

Total extent to be acquired : 10.9550 (Hectares)



**TAMIL NADU
GOVERNMENT GAZETTE
EXTRAORDINARY** PUBLISHED BY AUTHORITY

No. 161]

CHENNAI, THURSDAY, MAY 9, 2024
Chithirai 26, Kurothi, Thiruvalluvar Aandu-2055

Part VI—Section 1

**Notifications of interest to the General Public
issued by Heads of Departments, Etc.**

NOTIFICATIONS BY HEADS OF DEPARTMENTS, ETC.

THE COMMISSIONER OF LAND ADMINISTRATION CHEPAUK, CHENNAI-600 005.

ACQUISITION OF LANDS

NOTICE UNDER SUB-SECTION (1) OF SECTION 15 OF THE TAMIL NADU HIGHWAYS ACT, 2001.

(LA-V2/6863395/2024)

No.VI(1)/346(a-1)/2024.

The Government of Tamil Nadu having been satisfied that the land specified in the Schedule below to be acquired for Chennai – Kanniyakumari Industrial Corridor Project for Strengthening and Widening of SH-58 (part)-2 Kanchipuram – Arakkonam – Tiruttani Road at 81/650 Km to 84/620 Km, Pinnavaram (Addl-2) Village, Arakkonam Taluk in Ranipet District and it having already been decided that the amount of compensation to be awarded for the land is to be paid out of the funds controlled or managed by Divisional Engineer (H), Chennai – Kanniyakumari Industrial Corridor Project, Vandavasi. The following notice is issued under sub-section (1) of section 15 of the Tamil Nadu Highways Act, 2001 (Tamil Nadu Act 34 of 2002)

NOTICE

Under sub-section (1) of Section 15 of the Tamil Nadu Highways Act 2001 (Tamil Nadu Act 34 of 2002) the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of 1406 Sq.mtrs to the same a little more or less needed for Chennai – Kanniyakumari Industrial Corridor Project for Strengthening and Widening of SH-58 (part)-2 Kanchipuram – Arakkonam–Tiruttani Road at 81/650 Km to 84/620 Km, Pinnavaram (Addl-2) Village, Arakkonam Taluk in Ranipet District

The plan of the land are kept in the office of the Special District Revenue Officer (L.A), Chennai-Kanyakumari Industrial Corridor Project, Kancheepuram, and office of the Special Tahsildar, (Land Acquisition) Chennai-Kanyakumari Industrial Corridor Project Arakkonam in Ranipet District may be inspected on any day during office hours.

THE SCHEDULE

Ranipet District, Arakkonam Taluk, Pinnavaram (Addl-2) Village

S.No.	Survey Number		Total Extent (in Hec.,)	Extent to be Acquired (in Sq.m)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner/ Interested Persons
	Before Sub Division	After Sub Division						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	63/1A1A	63/3	0.21.01	295	R.Dry	Compound Wall RCC Pillar Arch	-	638 Ashadevi W/o. Mahaveer Chandh
2	69/1A	69/1A3	0.11.46	911	R.Dry	-	-	2013 1. Ashadevi W/o. Mahaveer Chandh 2. Ramadoss S/o. Kuppan 3. Lakshmi W/o. Selvabharathi
3	70/1A	70/1A2	0.14.50	200	R.Wet	-	-	1924 1. Ramadoss S/o. Kuppan 2. Lakshmi W/o. Selvabharathi
Total				1406				

The total lands to be acquired is 1406 Sq.mtrs

(LA-VI(3)/6910705/2024)

No.VI(1)/346(a-2)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the Schedule below to be acquired for Highways Department to wit for the formation of four laning in SH-15 Gobichettipalayam – Chithode Road in Erode District and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by Divisional Engineer, TNRS-P-II, Tirupur. The following notice is issued under sub-section (1) of section 15 of the Tamil Nadu Highways Act, 2001 (Tamil Nadu Act 34 of 2002).

NOTICE

Under sub-section (1) of section 15 of the Tamil Nadu Highways Act, 2001 (Tamil Nadu Act 34 of 2002), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an Extent of 360 Sq.mtrs in Periyapuliur Village, of Bhavani Taluk, Erode District to the same, a little more or less needed for Highways to wit for the formation of fourlaning in SH-15 Gobichettipalayam–Chithode Road.

The plan of the lands are kept in the office of the Special District Revenue Officer, (LAO), Tamil Nadu Road Sector Project-II, Salem and Special Tahsildar (LA), TNRS-P-II, Tirupur may be inspected on any day during office hours.

FORM OF NOTICE UNDER SUB-SECTION(1) OF SECTION 3 OF THE TAMIL NADU
ACQUISITION OF LANDS FOR INDUSTRIAL PURPOSES ACT, 1997

(CLA-SIP/2024/28/02/08/0001)

No.VI(1)/346(a-3)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **Establishment of Solar Power Plant** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**, The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **2.2550** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **Establishment of Solar Power Plant**.

The plan of the lands are kept in the office of the Special DRO (LA), **Tirunelveli** and Special Tahsildar (LA), Unit, **Tirunelveli which** may be inspected on any day during office hours.

THE SCHEDULE

Tirunelveli District, Manur Taluk, Chittarchatram Village.

Unit 02, Block - 08

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	596	0.9450	0.9450	Dry	Bore Well-1 High Tension Tower Passed High Tension Line	-	1. Muthupandi Devar, S/o.Velaiya devar, 2. Revenue Divisional Officer, Tirunelveli
2	597/3	0.6600	0.6600	Dry	-	-	1. Thadiveera Devar, S/o.Vellaiyappa Devar, 2. Revenue Divisional Officer, Tirunelveli
3	598/3	0.0100	0.0100	Dry	-	-	1. Thadiveera Devar, S/o.Vellaiyappa Devar, , 2. Revenue Divisional Officer, Tirunelveli
4	602/3A1A	0.0282	0.0282	Dry	-	-	1. Abdul Hai, S/o.Abdul Latif 2.Arumuga Devar, S/o.Shanmuga Devar 3.Paramasivan, S/o.Shanmuga Devar 4.Muthupandian S/o.Valaiya Devar 5.Selvaraj, S/o.Yabhu Nadar 6.Ranjith Singh Stanli, S/o.Jayapandian 7.Sundarraaj Ravisingh, S/o.Chelladurai 8.Esakkimuthupandian (F&G) 9.Valathi (Minor) 10.Muthuselvi 11.Kombaiya

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
							12. S. Nainar Devar 13. N.Muthupandi 14. V.Muthupandi 15.Arumugam 16.Paramasivan 17. Revenue Divisional Officer, Tirunelveli
5	602/3A1B	0.0208	0.0208	Dry	-	-	1. Navaneetha Krishnan, S/o.Chithirai Nadar, 2. Revenue Divisional Officer, Tirunelveli
6	602/3A1C	0.0162	0.0162	Dry	-	-	1. Agnes, W/o. Ranjith Singh Stanli 2. Revenue Divisional Officer, Tirunelveli
7	602/3A1D	0.0162	0.0162	Dry	-	-	1. Agnes, W/o. Ranjith Singh Stanli 2. Revenue Divisional Officer, Tirunelveli
8	602/3A1E	0.0162	0.0162	Dry	-	-	1. Agnes, W/o. Ranjith Singh Stanli 2. Revenue Divisional Officer, Tirunelveli
9	602/3A1F	0.0162	0.0162	Dry	-	-	1. Agnes, W/o. Ranjith Singh Stanli 2. Revenue Divisional Officer, Tirunelveli
10	602/3A1G	0.0162	0.0162	Dry	-	-	1. Agnes, W/o. Ranjith Singh Stanli 2. Revenue Divisional Officer, Tirunelveli
11	602/3A1H	0.0662	0.0662	Dry	-	-	1. Abdul Hai, S/o.Abdul Latif 2. Arumuga Devar, S/o.Shanmuga Devar 3.Paramasivan, S/o.Shanmuga Devar 4.Muthupandian S/o.Valaiya Devar 5.Selvaraj, S/o.Yabhu Nadar 6.Ranjith Singh Stanli, S/o.Jayapandian 7.Sundarraaj Ravisingh, S/o.Chelladurai 8.Esakkimuthupandian (F&G) 9.Valathi (Minor) 10.Muthuselvi 11. Kombaiya 12. S. Nainar Devar 13.N.Muthupandi 14.V.Muthupandi 15.Arumugam 16.Paramasivan 17. Revenue Divisional Officer, Tirunelveli

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
21	602/3H	0.0163	0.0163	Dry	-	-	1. Indira, W/o. Selvaraj 2. Revenue Divisional Officer, Tirunelveli
22	602/3I	0.0167	0.0167	Dry	-	-	1. Devadoss, S/o.Pitchaimuthu Nadar 2. Revenue Divisional Officer, Tirunelveli
23	602/3J	0.0172	0.0172	Dry	-	-	1. Devadoss, S/o.Pitchaimuthu Nadar 2. Revenue Divisional Officer, Tirunelveli
24	602/3K	0.0179	0.0179	Dry	-	-	1. Devadoss, S/o.Pitchaimuthu Nadar 2. Revenue Divisional Officer, Tirunelveli
		2.2550 (Hectares)	2.2550 (Hectares)				

Total Extent to be acquired 2.2550 (Hectares)

(CLA-SIP/2024/40/01/01/0001)

No.VI(1)/346(a-4)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**, The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **11.2200** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar (LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Vaniyamalli Village.

Unit 01, Block - 01

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	81/10	0.1150	0.1150	Manavari	-	Phoenix sylvestris tree-1	1. Ravikumar S/o Jayaraman
2	81/11	0.0950	0.0950	Manavari	-	-	1.K.Krishnaiah

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
3	81/12	0.0550	0.0550	Manavari	-	-	1.P . Angaiah Reddiyar, 2.Mannaiah S/o Mannaiah
4	81/13	0.0600	0.0600	Manavari	-	-	1.Dilli S/o Vellappa Mudhaliyar, 2.Mannaiah.
5	81/14	0.0400	0.0400	Manavari	-	-	1.Pethachengaiyah S/o Venkatasamy, 2.A. Munusamy Reddy S/o Sami Reddiyar
6	81/15	0.0350	0.0350	Manavari	-	-	1. P. Chinnachengaiyah, 2. M.Duraisamy
7	81/16	0.0350	0.0350	Manavari	-	-	1.Rosammal W/o Santhalinga Mudhaliyar, 2.A. Munusamy Reddy S/o Sami Reddiyar.
8	81/17	0.0350	0.0350	Manavari	-	-	1. P. Angaiah Reddiyar
9	81/18	0.0300	0.0300	Manavari	-	-	1. V. Vemulu, 2. A. Munusamy Reddy S/o Sami Reddiyar
10	81/19	0.0400	0.0400	Manavari	-	-	1.K.Krishnaiah
11	81/1A1	0.0838	0.0838	Manavari	-	-	1.Chakkaravarthy, 2.Arumugam, 3.Govindhan @ Govindaiah, 4.Jaganathan, 5.Chellammal W/o. Chennakesavalu, 6.Uma W/o. Bakthavachalam, 7.Jayapal S/o. Chennakesavalu, 8.Prabakaran S/o. Chennakesavalu.
12	81/1A2	0.1457	0.1457	Manavari	-	-	1.Vasu S/o Govindhan @ Govindaiah
13	81/1B	0.2105	0.2105	Manavari	-	-	1.Parvathy W/o Subramani
14	81/2	0.0900	0.0900	Manavari	-	-	1.D.Perumal
15	81/20	0.1600	0.1600	Manavari	-	-	1.D.Perumal
16	81/3	0.0750	0.0750	Manavari	-	-	1.P.T.Sadhanandham S/o Dharmalinga Mudhaliyar, 2.Mannaiah, 3.Komaleeswari, 4.Godhandapani, 5.Radhi, 6.Ramya
17	81/4A	0.0450	0.0450	Manavari	-	-	1.Elumalai S/o Chellappa Mudhaliyar

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
18	81/4B	0.0450	0.0450	Manavari	-	-	1.Parvathy W/o Subramani
19	81/5	0.0650	0.0650	Manavari	-	-	1. P. Angaiah Reddiyar
20	81/6	0.0300	0.0300	Manavari	-	-	1. Rosammal W/o Santhalinga Mudhaliyar, 2. Munusamy S/o Sami Reddiyar.
21	81/7A	0.5200	0.5200	Manavari	-	-	1. M.Veeraragavan S/o A.Munusamy, 2.Bank of India
22	81/7B	0.5200	0.5200	Manavari	-	-	1.A.Munusamy Reddy S/o Samy Reddy
23	81/8	0.7700	0.7700	Manavari	-	-	1. Srinivasan S/o Venkatesan, 2.Bank of India
24	81/9	0.1300	0.1300	Manavari	-	-	1.P. Chinna Chengaiah, 2.B.Purushothaman S/o M.Babu, 3.B.Guna S/o M.Babu, 4.B.Sujatha W/o M.Babu
25	82/10	0.1400	0.1400	Manavari	-	-	1.P.D.Sadhanandham S/o Dharmalinga Mudhaliyar, 2.P.S.Godhandapani S/o P.D.Sadhanandha Mudhaliyar.
26	82/11	0.0350	0.0350	Manavari	-	-	1.Rosammal W/o Santhalinga Mudhaliyar, 2.Parvathi W/o Subramani,
27	82/12	0.1200	0.1200	Manavari	-	-	1.Subramani S/o Chellaiah
28	82/13	0.0400	0.0400	Manavari	-	-	1.Rosammal W/o Santhalinga Mudhaliyar, 2.A. Munusamy Reddy S/o Sami Reddiyar.
29	82/14	0.1800	0.1800	Manavari	-	-	1.Chennakesavalu S/o Munusamy Reddiyar, 2.Jayapal S/o Chennakesavalu. 3.Prabakaran S/o Chennakesavalu .
30	82/15	0.0750	0.0750	Manavari	-	Pungan Tree-1, Pungan tree plant-8, Phoenix sylvestris tree plant-5.	1.Srinivasan S/o P.Chengaiah

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
31	82/16	0.0450	0.0450	Manavari	-	Phoenix sylvestris tree plant-5, Phoenix sylvestris tree-2.	1.Srinivasan S/o P.Chengaiyah
32	82/17A	0.0450	0.0450	Manavari	-	Phoenix sylvestris tree-2	1.Parvathi W/o Subramani
33	82/17B	0.0600	0.0600	Manavari	-	-	1.Chennakesavalu S/o Munusamy Reddiyar, 2.Jayapal S/o Chennakesavalu.
34	82/18A	0.1050	0.1050	Manavari	-	-	1.Lakshmiammal W/o Pappaiyan, 2.Krishnaiah S/o Lakshmaiah, 3.Sambooranammal W/o Duraisamy.
35	82/18B	0.0600	0.0600	Manavari	-	-	1.Lakshmiammal W/o Pappaiyah, 2.Venkatesalu S/o Krishtaiyah,
36	82/18C	0.0400	0.0400	Manavari	-	-	1.Krishnaiah S/o Lakshmaiah
37	82/18D	0.0250	0.0250	Manavari	-	-	1.D.Munusamy S/o Duraisamy Reddy
38	82/2	0.1250	0.1250	Manavari	-	-	1.Kanchana W/o Chenchaiyah, 2.Venkatesalu S/o Krishtaiyah
39	82/3	0.0750	0.0750	Manavari	-	-	1.V .Vemulu, 2.Chinnasamy Reddy S/o Arjun Reddiyar,
40	82/4	0.0900	0.0900	Manavari	-	-	1.Govindhammal W/o Karani chengaiyah, 2.Chinnasamy Reddy S/o Arjun Reddiyar,
41	82/5	0.0700	0.0700	Manavari	-	-	1.Govindhasamy
42	82/6	0.0750	0.0750	Manavari	-	-	1.D.Munusamy S/o Duraisamy Reddy
43	82/7	0.0950	0.0950	Manavari	-	-	1.V .Vemulu, 2.Chinnasamy Reddy S/o Arjun Reddiyar
44	82/8	0.1500	0.1500	Manavari	-	-	1.Govindhasamy, 2.Chinnasamy Reddy S/o Arjun Reddiyar
45	82/9	0.1700	0.1700	Manavari	-	-	1.Muniyammal W/o Renga Reddy, 2.Yasodha W/o Subramani.
46	83/1	0.3200	0.3200	Manavari	-	-	1.D.Munusamy S/o Duraisamy Reddy

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
47	83/10	0.0550	0.0550	Manavari	-	-	1.Mannaiah S/o Chellaiah Reddiyar, 2.Ravishankar S/o Dhanapal.
48	83/11	0.1000	0.1000	Manavari	-	-	1.Govindha Reddiyar S/o Gomalur Ellaiah Reddiyar, 2.Kuppammal W/o Mannaiah,
49	83/12	0.1200	0.1200	Manavari	-	-	1.Sambooranammal W/o Duraisamy Mudhaliyar
50	83/13	0.0500	0.0500	Manavari	-	-	1.Srinivasan S/o P.Chengaiah
51	83/14A	0.0550	0.0550	Manavari	-	Palm tree plant-4, Phoenix sylvestris tree plant-2.	1.Parvathy W/o Subramani
52	83/14B	0.0600	0.0600	Manavari	-	Palm tree plant-10, Phoenix sylvestris tree plant-10.	1.Malleeswari W/o Srinivasan,
53	83/15	0.0850	0.0850	Manavari	-	-	1.Gumalur Bakkiyammal, 2.V.Kasthuri,
54	83/16	0.0750	0.0750	Manavari	-	-	1.Mannaiah S/o Chellaiah Reddiyar
55	83/2	0.0850	0.0850	Manavari	-	-	1.D.Perumal
56	83/3	0.1650	0.1650	Manavari	-	-	1.Angaiah Reddiyar, 2.P.Venkatesalu S/o Pongama Samaiah, 3.Kuppammal
57	83/4A1	0.0850	0.0850	Manavari	-	-	1.K.Sivakumar S/o Gopalakrishnan
58	83/4A2	0.1050	0.1050	Manavari	-	-	1.A.G.Desingharao S/o Gopalakrishnan
59	83/4A3	0.1850	0.1850	Manavari	-	-	1.Venkatesh S/o Subramani
60	83/4B	0.0700	0.0700	Manavari	-	-	1.K.Sivakumar S/o Gopalakrishnan
61	83/5A	0.0600	0.0600	Manavari	-	-	1.K.Sivakumar S/o Gopalakrishnan
62	83/5B	0.1350	0.1350	Manavari	-	Neem Tree-1	1.K.Sivakumar S/o Gopalakrishnan
63	83/6	0.0450	0.0450	Manavari	-	-	1.Govindha Reddiyar S/o Gomalur Ellaiah Reddiyar,
64	83/7	0.0700	0.0700	Manavari	-	-	1.Mannaiah S/o Chellaiah Reddiyar

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
65	83/8A	0.2050	0.2050	Manavari	-	-	1.Parvathy W/o Subramani
66	83/8B	0.2200	0.2200	Manavari	-	-	1.Padma W/o Krishnaiah
67	83/9	0.3300	0.3300	Manavari	-	Neem Tree-1	1.Padma W/o Munusamy
68	84/1	0.1250	0.1250	Manavari	-	Neem Tree-1, Phoenix sylvestris tree plant-2, Palm tree plant-2.	1.A.G.Desingharao S/o A.Gopalakrishnan 2.Bank of India
69	84/2	0.1400	0.1400	Manavari	-	Phoenix sylvestris tree-8	1. A.G.Desingharao S/o A.Gopalakrishnan 2. Bank of India
70	84/3	0.1150	0.1150	Manavari	-	Phoenix sylvestris tree plant-7, Palm tree plant-2.	1. M. M. Venugopal S/o J. Kesavalu
71	84/4A	0.0636	0.0636	Manavari	-	Neem Tree-3, Teak wood Tree plant-2, Phoenix sylvestris tree plant-10.	1.Ramesh S/o Gothandan, 2.Chellappan S/o Gothandan.
72	84/4B	0.0688	0.0688	Manavari	-	Phoenix sylvestris tree plant-4, Bamboo tree- 53, Seemai karuvelam tree-2.	1.Duraisamy Reddiyar, 2.Ramesh, 3.Chellappan, 4.Narayanan, 5.Ganesan, 6.Subramani,
73	84/4C	0.0890	0.0890	Manavari	-	Phoenix sylvestris tree plant-37, Palm tree-1.	1.Ramesh S/o Gothandan, 2.Chellappan S/o Gothandan.
74	84/4D	0.0486	0.0486	Manavari	-	Phoenix sylvestris tree plant-5 , Palm tree plant-1.	1.Duraisamy Reddiyar, 2.Ramesh, 3.Chellappan, 4.Narayanan, 5.Ganesan, 6.Subramani,
75	84/5	0.1850	0.1850	Manavari	-	Bamboo tree-142, Pungan tree plant-10, Palm tree-6, Palm tree plant-6, Neem Tree-3, Phoenix sylvestris tree plant-25, Sweet Lime tree plant-1, Coconut tree-1.	1. M. M. Venugopal S/o J.Kesavalu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
76	84/6	0.0450	0.0450	Manavari	-	Palm tree plant-2, Phoenix sylvestris tree plant-16, Seemai karuvelam tree-1, Neem Tree plant-1.	1.Srinivasan S/o P. Chengaiah
77	84/7	0.0950	0.0950	Manavari	-	Phoenix sylvestris tree-25	1. M. M. Venugopal S/o J. Kesavalu
78	84/8A	0.0150	0.0150	Manavari	-	-	1.Govindaiah S/o Marappa Reddiyar, 2.Srinivasan S/o (Late) Govindhaiah, 3.Ganesan S/o (Late) Govindhaiah, 4.Tmt.Guna, W/o Palani, 5.Tmt.Yasodha W/o Subramani, 6.Selvan.Munikrishna S/o (Late) Subramani.
79	84/8B	0.0100	0.0100	Manavari	-	Phoenix sylvestris tree-1, Phoenix sylvestris tree plant-12, Palm tree-1, Palm tree plant-3.	1.Lakshmaiah S/o Marippa Reddiyar
80	84/8C	0.0850	0.0850	Manavari	-	-	1.Srinivasan S/o P.Chengaiah
81	84/9A	0.0750	0.0750	Manavari	-	-	1.Govindaiah S/o Marappa Reddiyar, 2.Srinivasan S/o (Late) Govindhaiah, 3.Ganesan S/o (Late) Govindhaiah, 4.Tmt.Guna W/o Palani, 5.Tmt.Yasodha W/o Subramani, 6.Selvan.Munikrishna S/o (Late) Subramani.
82	84/9B1	0.0241	0.0241	Manavari	-	Phoenix sylvestris tree plant-10, Palm tree plant-2 , Neem Tree-2.	1.Ramaiah S/o Marippa Reddiyar, 2.Kasthuri D/o K.Venkatesan, 3.Ramalakshmi W/o A.Ramaiah, 4.Munisekar S/o A.Ramaiah, 5.Dillibabu S/o A.Ramaiah, 6.Nagarajan S/o A.Ramaiah, 7.Navaneetham W/o Mohan.

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
83	84/9B2	0.0245	0.0245	Manavari	-	Phoenix sylvestris tree plant-14, Palm tree plant-4 Palm tree-1.	1.Dillibabu S/o A.Ramaiah,
84	84/9B3	0.0214	0.0214	Manavari	-	Palm tree-22, Phoenix sylvestris tree-3, Phoenix sylvestris tree plant-4, Palm tree plant-23.	1.Ramaiah S/o Marippa Reddiyar, 2.Kasthuri D/o K.Venkatesan, 3.Ramalakshmi W/o A.Ramaiah, 4.Munisekar S/o A.Ramaiah, 5.Dillibabu S/o A.Ramaiah, 6.Nagarajan S/o A.Ramaiah, 7.Navaneetham W/o Mohan.
85	84/9C	0.0550	0.0550	Manavari	-	-	1.Srinivasan S/o Govindhaiah,
86	86/1A	0.0800	0.0800	Manavari	-	-	1.Parandhaman S/o Dhasaradha Naidu, 2.Dhasaradha Naidu S/o Munusamy Naidu, 3.Himachalam S/o Dhasaradha Naidu, 4.Pramila.
87	86/1B	0.0900	0.0900	Manavari	Pipe Line	-	1.Parandhaman S/o Dhasaradha Naidu, 2.Dhasaradha Naidu S/o Munusamy Naidu, 3.Himachalam S/o Dhasaradha Naidu, 4.Pramila.
88	86/1C	0.5550	0.5550	Manavari	Pipeline	-	1.Parandhaman S/o Dhasaradha Naidu, 2.Dhasaradha Naidu S/o Munusamy Naidu, 3.Himachalam S/o Dhasaradha Naidu, 4.Pramila.
89	86/1D	0.2950	0.2950	Manavari	Pipe line	Eucalyptus Tree-1384, Phoenix sylvestris tree plant-15 .	1.Bakthavachalam S/o Munivel Naidu, 2.Rajendran S/o Munivel Naidu, 3.Purandirababu S/o Bakthavachalam, 4.Umapathy S/o Bakathavachalam,
90	86/2	0.0950	0.0950	Manavari	-	-	1.Parandhaman S/o Dhasaradha Naidu, 2.Dhasaradha Naidu S/o Munusamy Naidu, 3.Himachalam S/o Dhasaradha Naidu, 4.Pramila.

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
91	86/3	0.1350	0.1350	Manavari	Pipe line	-	1.Parandhaman S/o Dhasaradha Naidu, 2.Dhasaradha Naidu S/o Munusamy Naidu, 3.Himachalam S/o Dhasaradha Naidu, 4.Pramila.
92	86/4	0.0500	0.0500	Manavari	-	Eucalyptus Tree-235, Phoenix sylvestris tree plant-12.	1.Dilli S/o Sriramulu Naidu, 2.Krishnamoorthy S/o Dilli Naidu, 3.Purushothaman S/o Dilli Naidu.
93	86/5	0.1400	0.1400	Manavari	-	Eucalyptus Tree-657, Phoenix sylvestris tree plant-4 .	1.Dilli S/o Sriramulu Naidu, 2.Krishnamoorthy S/o Dilli Naidu, 3.Purushothaman S/o Dilli Naidu.
94	86/6	0.1200	0.1200	Manavari	-	Eucalyptus Tree-563	1.Dilli S/o Sriramulu Naidu, 2.Krishnamoorthy S/o Dilli Naidu, 3.Purushothaman S/o Dilli Naidu.
95	86/7A1	0.1100	0.1100	Manavari	Pipe Line	Eucalyptus Tree-516	1.Dilli S/o Sriramulu Naidu, 2.Krishnamoorthy S/o Dilli Naidu, 3.Purushothaman S/o Dilli Naidu.
96	86/7A2	0.1150	0.1150	Manavari	1.Pipe Line, 2.Cement Post-1.	Eucalyptus Tree-560	1.Bakthavachalam S/o Munivel Naidu, 2.Rajendran S/o Munivel Naidu, 3.Purandirababu S/o Bakthavachalam, 4.Umapathy S/o Bakathavachalam,
97	86/7B1	0.1100	0.1100	Manavari	-	Eucalyptus Tree-516	1.Dilli S/o Sriramulu Naidu, 2.Krishnamoorthy S/o Dilli Naidu, 3.Purushothaman S/o Dilli Naidu.
98	86/7B2	0.1100	0.1100	Manavari	-	Eucalyptus Tree-516	1.Bakthavachalam S/o Munivel Naidu, 2.Rajendran S/o Munivel Naidu, 3.Purandirababu S/o Bakthavachalam, 4.Umapathy S/o Bakathavachalam,
		11.2200 (Hectares)	11.2200 (Hectares)				

Total Extent to be acquired 11.2200 (Hectares)

(CLA-SIP/2024/40/01/04/0001)

No.VI(1)/346(a-5)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **10.3900** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar (LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

*Tiruvallur District, Gummidipoondi Taluk, Vaniyamalli Village.***Unit - 01, Block-04**

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	72/1	0.1600	0.1600	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan
2	72/10A	0.0943	0.0943	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan 6.Murali S/o Radhakrishnan 7.Gummidipoondi Land Co-operative Bank
3	72/10B	0.0107	0.0107	Manavari	-	-	1.Mohamed Madhar S/o Bakruthin
4	72/11	0.1500	0.1500	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
5	72/12	0.2200	0.2200	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan
6	72/13A	0.1250	0.1250	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan 6.Murali S/o Radhakrishnan 7.Gummidipoondi Land Co-operative Bank 8.Govindhasamy S/o Mannappa Naidu 9.Kalavathi W/o Mannappa Naidu 10.Manoharan S/o Chinnapetti Naidu 11.Siranjivi S/o Manoharan 12.Udhayakumar S/o Manoharan
7	72/13B	0.0950	0.0950	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan
8	72/14A	0.1500	0.1500	Manavari	-	-	1.Nagiah Naidu S/o Pappa Naidu 2.Nagammal 3.Gummidipoondi Land Co-operative Bank
9	72/14B	0.1000	0.1000	Manavari	-	-	1.Raguramulu Naidu S/o Pappa Naidu 2.Mannaiah 3.Gummidipoondi Land Co-operative Bank
10	72/15	0.2650	0.2650	Manavari	-	-	1.L.Kumaresan S/o V.Loganathan

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
11	72/16	0.2950	0.2950	Manavari	-	-	1.L.Kumaresan S/o V.Loganathan
12	72/4A	0.3995	0.3995	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan 6.Murali S/o Radhakrishnan 7.Gummidipoondi Land Co-operative Bank
13	72/4B	0.0055	0.0055	Manavari	-	-	1.Mohamed Madhar S/o Bakruthin
14	72/5	0.0600	0.0600	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan
15	72/6	0.0850	0.0850	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan
16	72/7	0.0650	0.0650	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan
17	72/8	0.0650	0.0650	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
							4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan
18	72/9	0.0600	0.0600	Manavari	-	-	1.Mohamed Aalamkan S/o Mohamed Umarkan 2.Mohamed Iyaskan S/o Mohamed Aalamkan 3.Mohamed Niyaskan S/o Mohamed Aalamkan 4.Nasimabanu W/o Mohamed Iyaskan 5.Najiyasulthana W/o Mohamed Niyaskan
19	73/1	0.2550	0.2550	Manavari	-	Palm tree plant-5, Phoenix sylvestris tree plant-1	1.Vishal Jindal S/o Suresh Kumar Jindal, 2.Vickram Jindal S/o Suresh Kumar Jindal
20	73/10	0.2350	0.2350	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
21	73/11	0.1400	0.1400	Manavari	Without EB Connection Bore-1	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
22	73/12	0.0750	0.0750	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
23	73/13	0.1300	0.1300	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
24	73/14	0.1200	0.1200	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
25	73/15	0.2250	0.2250	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
26	73/2	0.0850	0.0850	Manavari	-	-	1.Deepali Jindal W/o Vishal Jindal
27	73/3A	0.0300	0.0300	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
28	73/3B	0.0500	0.0500	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
29	73/4	0.1200	0.1200	Manavari	-	Phoenix sylvestris tree plant-3, Palm tree plant-1	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
30	73/5A	0.0250	0.0250	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
31	73/5B	0.0650	0.0650	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
32	73/6	0.0300	0.0300	Manavari	-	Phoenix sylvestris tree plant-1	1.Anuradha Jindal W/o Vickram Jindal
33	73/7	0.0850	0.0850	Manavari	-	-	1.Anuradha Jindal W/o Vickram Jindal
34	73/8	0.2100	0.2100	Manavari	-	-	1.L.Kumaresan S/o V.Loganathan
35	73/9	0.2700	0.2700	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
36	78/10	0.1100	0.1100	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
37	78/11	0.0400	0.0400	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
38	78/12	0.0300	0.0300	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
39	78/1A	0.2150	0.2150	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
40	78/1B	0.2350	0.2350	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
41	78/1C	0.2250	0.2250	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
42	78/1D	0.2300	0.2300	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
43	78/1E	0.2550	0.2550	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
44	78/1F	0.0750	0.0750	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
45	78/2	0.0450	0.0450	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
46	78/3	0.1400	0.1400	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
47	78/4	0.0550	0.0550	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
48	78/5	0.0800	0.0800	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
49	78/6	0.0650	0.0650	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
50	78/7	0.0750	0.0750	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
51	78/8	0.0950	0.0950	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
52	78/9	0.3350	0.3350	Manavari	-	-	1.Springfeel Polyurethane Foams P Ltd 2. Dilip Kumar S/o Sundaravadivelu
53	79/1A	1.7650	1.7650	Manavari	23 Feet Well-1	Palm tree- 1, Phoenix sylvestris tree plant-15, Phoenix sylvestris tree-1, Seemai karuvelam tree plant-1	1.Ragunathan S/o Rajamani 2.Sampath 3.S.Aruna
54	79/1B	1.3250	1.3250	Manavari	-	-	1.A.V. Saroja W/o A.Vijayaragavan 2.Sampath 3.S.Aruna
55	79/1C	0.1000	0.1000	Manavari	-	-	1.K.Jayalakshmi W/o Sampath 2.Sampath 3.S.Aruna
56	79/2	0.3400	0.3400	Manavari	-	-	1.K.Jayalakshmi W/o Sampath 2.Sampath 3.S.Aruna
		10.3900 (Hectares)	10.3900 (Hectares)				

Total Extent to be acquired 10.3900 (Hectares)

(CLA-SIP/2024/40/02/05/0001)

No.VI(1)/346(a-6)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT, Chennai**. The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **14.2550** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO (LA), **Tiruvallur** and Special Tahsildar (LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Vaniamalli Village.

Unit 02, Block - 05

S. No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	178/2	0.2100	0.2100	Manavari	-	Mango Tree-17, Neem Tree-3, Teak Tree-2, Lemon Plant-2, Cashew Plant-1, Amla Tree-1.	1. Venkita Samy, 2. Raghavan, 3. Chellan, 4. Subban Raja.
2	188/1	0.6050	0.6050	Dry	House-2, Swimming pool-1, Shed-2, Water Tank-1, Cement Wall with Pit-1, Cement Wall-1, Cement Pole-75, Iron Fencing with Stone Pole-165.	Mango Tree-54, Coconut Tree-22, Neem Tree-14, Lemon Plant-1, Sapotta Tree-5, Kattuva Tree-5, Nuna Tree-1, Indian Date Tree- 1.	Dr. Banumathi D/o Logaiya,.
3	190/1A	0.7750	0.7750	Manavari	Bore Well-1, Solar panel-2.	-	Venkatesan S/o Subramaniam.
4	190/1B	0.4600	0.4600	Manavari	-	-	Balakrishnan S/o Subramaniam.
5	190/2A	0.3200	0.3200	Dry	-	-	Balakrishnan S/o Subramaniam.
6	190/2B	0.8600	0.8600	Dry	-	Neem Tree-1.	RajaGopal S/o Chenga Reddy (a) Chengaiya.
7	190/2C	0.6550	0.6550	Dry	-	-	Balaiya S/o Chenga Reddy (a) Chengaiya.
8	190/3A	0.1950	0.1950	Manavari	-	Palm Tree-1.	Balaiya S/o Chenga Reddy (a) Chengaiya.
9	190/3B	0.8800	0.8800	Manavari	-	Palm Tree-2.	Kothandam S/o Chenga Reddy (a) Chengaiya.
10	196/1	1.4800	1.4800	Manavari	Iron Fencing with Stone Pole-218.	-	1. Sangeetha W/o Suresh kumar, 2. Rekha W/o Rajendira kumar, 3. Vijayakumar S/o Hansraj.

S. No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
11	196/2	1.2150	1.2150	Manavari	-	Palm Tree-1.	Kanchana W/o M.Babu.
12	197/1A1	0.0800	0.0800	Manavari	Iron Fencing with Stone Pole - 70.	-	1. Vijayakumar S/o Hansraj, 2. VijayLal Vani S/o Mangilal, 3. Shoganlal S/o Misrimal.
13	197/1A2	0.5250	0.5250	Manavari	-	-	Gajendiran S/o Venkat Reddy.
14	197/1B	0.6100	0.6100	Manavari	Bore Well-1.	Neem Tree-2.	Gajendiran S/o Venkat Reddy.
15	198/2	0.8550	0.8550	Manavari	Iron Fencing with Stone Pole-63, Bore Well - 1.	Neem Tree- 11, Mango Tree-101, Naval Tree-1, Nuna Tree-3, Amla Tree-21.	1. Sangeetha W/o Suresh kumar, 2. Rekha W/o Rajendirakumar, 3. Vijayakumar S/o Hansraj.
16	198/3	0.8600	0.8600	Manavari	Bore Well-1, Shed-1, Dairy Farm-1, Iron Fencing with Stone Pole-65.	Neem Tree- 10, Mango Tree-125, Naval Tree-1, Coconut Tree-5.	1. Sangeetha W/o Suresh kumar, 2. Rekha W/o Rajendira kumar, 3. Vijayakumar S/o Hansraj, 4. Vijayakumar S/o Mangilal.
17	204/1A1	0.1303	0.1303	Manavari	-	-	1. Angu Reddiyar, 2. Paiyappa Reddy S/o Errappa Reddy, 3. Balaiya S/o Govindhैया, 4. Rangaiya S/o Angu Reddiyar, 5. Govindhammal W/o Pappi Reddy, 6. Angammal W/o Subramani, 7. Jayaramaiya S/o Angu Reddiyar, 8. Parvathy W/o Subramani, 9. Ramakrishnan S/o Angu Reddiyar, 10. Chinnammal W/o Chandraiya, 11. Dhanajeyan S/o Subramani, 12. Munusamy S/o Perumal, 13. Govindhasamy S/o Obul Reddiyar.
18	204/1A2	0.0647	0.0647	Manavari	-	-	1. Rangaiya S/o. Angu Reddiyar, 2. Paiyappa Reddy S/o Errappa Reddy, 3. Balaiya S/o Govindhैया, 4. Govindhammal W/o Pappi Reddy, 5. Angammal W/o Subramani, 6. Jayaramaiya S/o Angu Reddiyar, 7. Parvathy W/o Subramani, 8. Ramakrishnan S/o Angu Reddiyar,

S. No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
							9. Chinnammal W/o Chandraiya, 10. Dhanajeyan S/o Subramani, 11. Munusamy S/o Perumal, 12. Govindhasamy S/o Obul Reddiyar.
19	204/1B	0.2600	0.2600	Manavari	-	-	1. Balaiya S/o.Govindhasamy Reddy (a) Govindhैया 2. Paiyappa Reddy S/o Errappa Reddy, 3. Rangaiya S/o. Angu Reddiyar 4. Govindhammal W/o Pappi Reddy, 5. Angammal W/o Subramani, 6. Jayaramaiya S/o Angu Reddiyar, 7. Parvathy W/o Subramani, 8. Ramakrishnan S/o Angu Reddiyar, 9. Chinnammal W/o Chandraiya, 10. Dhanajeyan S/o Subramani, 11. Munusamy S/o Perumal, 12. Govindhasamy S/o Obul Reddiyar.
20	204/2A	0.0749	0.0749	Manavari	-	-	Dushyanthulu S/o Subba Reddy.
21	204/2B	0.1456	0.1456	Manavari	-	-	Rangaiya S/o Angu Reddiyar.
22	204/2C	0.1295	0.1295	Manavari	-	-	Jayaramaiya S/o Angu Reddiyar.
23	204/3A1	0.3400	0.3400	Manavari	-	-	1. Angu Reddiyar S/o Guruvaiya, 2. Balaiya S/o Govindhैया, 3. Rajammal W/o Govindhैया, 4. Kothandam S/o Govindhैया, 5. Raghunath S/o Govindhैया, 6. Thulasi W/o Ravichandra Reddy, 7. Rankaiya S/o Angu Reddiyar, 8. Govindhammal W/o Pappi Reddy, 9. Angammal W/o Subramani, 10. Jayaramaiya S/o Angu Reddiyar, 11. Parvathy W/o Subramani, 12. Ramakrishnan S/o Angu Reddiyar,

S. No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
							13. Chinnammal W/o Chandraiya, 14. Brammanandham S/o Tirupathi, 15. RangaReddy S/o Angu Reddiyar, 16. Munusamy S/o Perumal, 17. Govindhasamy S/o Obul Reddiyar.
24	204/3A2	0.0590	0.0590	Manavari	-	-	1. Balaiya S/o Govindhasamy Reddy (a) Govindhaiya, 2. Angu Reddiyar S/o Guruvaiya, 3. Rajammal W/o Govindhaiya, 4. Kothandam S/o Govindhaiya, 5. Raghunath S/o Govindhaiya, 6. Thulasi W/o Ravichandra Reddy, 7. Rankaiya S/o Angu Reddiyar, 8. Govindhammal W/o Pappi Reddy, 9. Angammal W/o Subramani, 10. Jayaramaiya S/o Angu Reddiyar, 11. Parvathy W/o Subramani, 12. Ramakrishnan S/o Angu Reddiyar, 13. Chinnammal W/o Chandraiya, 14. Brammanandham S/o Tirupathi, 15. Ranga Reddy S/o Angu Reddiyar, 16. Munusamy S/o Perumal, 17. Govindhasamy S/o Obul Reddiyar.
25	204/3B	0.3180	0.3180	Manavari	-	-	Raghunath S/o Govindhasamy Reddy (a) Govindhaiya.
26	204/3C	0.3180	0.3180	Manavari	-	-	Kothandam S/o Govindhasamy Reddy (a) Govindhaiya
27	204/4A	0.0788	0.0788	Manavari	-	-	Dushyanthulu S/o Subba Reddy.
28	204/4B	0.1456	0.1456	Manavari	-	-	Jayaramaiya S/o Angu Reddiyar.
29	204/4C	0.1456	0.1456	Manavari	-	-	Ramakrishnan S/o Angu Reddiyar.

S. No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
30	204/5	0.4550	0.4550	Manavari	Shed-1, Oil Engine-1, Iron Fencing with Cement Pole-57.	Neem Tree-2, Mango Tree-107, Eucalyptus Tree-1, Coconut Tree-4, Teak Tree-110.	D. Raghu S/o D. Devaraji Nayakar.
31	204/8A	0.2250	0.2250	Manavari	-	-	Rangaiya S/o Angu Reddiyar.
32	204/8B	0.2250	0.2250	Manavari	-	-	Jayaramaiya S/o Angu Reddiyar.
33	204/8C	0.2250	0.2250	Manavari	-	-	Ramakrishnan S/o Angu Reddiyar.
34	204/9A	0.1002	0.1002	Manavari	-	-	1. Angu Reddiyar S/o Guruvaiya, 2. Rangaiya S/o Angu Reddiyar, 3. Govindhammal W/o Pappi Reddy, 4. Angammal W/o Subramani, 5. Jayaramaiya S/o Angu Reddiyar, 6. Parvathy W/o Subramani, 7. Ramakrishnan S/o Angu Reddiyar, 8. Chinnammal W/o Chandraiya, 9. Dushyanthulu S/o Subba reddy.
35	204/9B	0.0566	0.0566	Manavari	-	-	1. Rangaiya S/o Angu Reddiyar, 2. Angu Reddiyar S/o Guruvaiya, 3. Govindhammal W/o Pappi Reddy, 4. Angammal W/o Subramani, 5. Jayaramaiya S/o Angu Reddiyar, 6. Parvathy W/o Subramani, 7. Ramakrishnan S/o Angu Reddiyar, 8. Chinnammal W/o Chandraiya, 9. Dushyanthulu S/o Subba reddy.
36	204/9C	0.0566	0.0566	Manavari	-	-	1. Jayaramaiya S/o Angu Reddiyar, 2. Angu Reddiyar S/o Guruvaiya, 3. Rangaiya S/o Angu Reddiyar,

S. No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
							4. Govindhammal W/o Pappi Reddy, 5. Angammal W/o Subramani, 6. Parvathy W/o Subramani, 7. Ramakrishnan S/o Angu Reddiyar, 8. Chinnammal W/o Chandraiya, 9. Dushyanthulu S/o Subba reddy.
37	204/9D	0.0566	0.0566	Manavari	-	-	1. Ramakrishnan S/o Angu Reddiyar, 2. Angu Reddiyar S/o Guruvaiya, 3. Rangaiya S/o Angu Reddiyar, 4. Govindhammal W/o Pappi Reddy, 5. Angammal W/o Subramani, 6. Jayaramaiya S/o Angu Reddiyar, 7. Parvathy W/o Subramani, 8. Chinnammal W/o Chandraiya, 9. Dushyanthulu S/o Suba Reddy.
38	205/1	0.0600	0.0600	Manavari	-	Mango Tree-3, Teak Tree-2.	Maaran.
		14.2550 (Hectares)	14.2550 (Hectares)				

Total Extent to be acquired 14.2550 (Hectares)

(CLA-SIP/2024/40/08/01/0001)

No.VI(1)/346(a-7)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT, Chennai**. The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **10.3850** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar (LA), Unit **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Madarpakkam Village.

Unit 08, Block - 01

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees ins ⁴⁴ the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	301/1	3.0250	3.0250	Dry	1) Barbed Wire Fencing with Stone Post-40, 2) Pipe Line, 3) Motor Room-1, 4) Borewell-1.	1) Mango Tree-260, 2) Neem Tree-2, 3) Rose wood Tree-18.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
2	301/10	0.6900	0.6900	Dry	1) Wire Fence-1, 2) Cement Post-23, 3) Stone Post -3.	1) Mango Tree-38, 2) Teak Tree-2, 3) Amla Tree-165, 4) Rose wood-20, 5) Neem Tree-4.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
3	301/11	1.1050	1.1050	Dry	1) Barbed Wire Fencing with Cement Post-24, 2) Pipe Line, 3) Cow Shed, 4) Compound wall.	1) Mango Tree-116, 2) Teak Tree-22, 3) Amla Tree-110, 4) Coconut Tree-4, 5) Mountain Neem Tree -6, 6) Mountain Neem Plant -10, 7) Jack fruit Tree -4, 8) Kattu Tree -1, 9) Jack fruit Plant -1, 10) Elephant Apple Tree-1, 11) Royal Palm Tree -8, 12) Royal Palm Plant -10, 13) Sapota Tree -1.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
4	301/12A	0.6850	0.6850	Dry	1) Barbed Wire Fencing with Cement Post -15, 2) Pipe Line, 3) Compound wall, 4) Iron Gate.	1) Mango Tree-36, 2) Teak Tree-27, 3) Coconut Tree-12, 4) Amla Tree-54, 5) Royal Palm Tree-5, 6) Royal Palm Plant -14.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees ins ⁴⁴ the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
5	301/13	0.3800	0.3800	Dry	1) Pipe Line, 2) Labour house, 3)Compound wall, 4) Cement Stage.	1) Mango Tree-41, 2) Coconut Tree-2, 3) Royal Palm Tree-5, 4) Royal Palm Plant-8, 5) Mountain Neem Tree-2, 6) Jack fruit Tree-5, 7) Jamun Tree-1, 8) Kattu Tree-1, 9) Kattu Plant-1, 10) Lemon Tree-1.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
6	301/14	0.3250	0.3250	Dry	1) Pipe Line, 2) Cement Stage, 3) Compound wall.	1) Mango Tree -25, 2) Coconut Tree -1, 3) Jack fruit Tree -5, 4) Bamboo bush -2, 5) Kattu Tree -8, 6) Kattu Plant -1, 7) Custard Apple Plant -1, 8) Rose Wood Tree -1, 9) Royal Palm Tree -7, 10) Royal Palm Plant -9, 11) Elephant Apple Tree-1, 12)Banyan Tree -1, 13) Jack Fruit Plant -8.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
7	301/15	0.2950	0.2950	Dry	1) Swimming Pool, 2) Concrete Building (G+1), 3) Labour house, 4) Motor Room, 5) Store Room, 6) Compound wall, 7) Stone Pillar-7, 8) Iron Gate (Small).	1) Mango Tree-15, 2) Teak Tree-2, 3) Jack fruit Tree-5, 4) Rose wood Tree-1, 5) Sapota Tree - 40, 6) Fig Tree-2, 7) Kattu Tree-14, 8) Lemon Tree-2,	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees ins ⁴⁴ the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
						9) Almond Tree -2, 10) Date Palm Tree -1, 11) Bamboo bush -1, 12) Jack Fruit Plant -7, 13) Royal Palm Tree -1, 14) Kattu Plant-10.	
8	301/2	0.9950	0.9950	Dry	1) Motor Room-1, 2) Pipe Line-134 M	1) Mango Tree-106, 2) Teak Tree-10, 3) Coconut Tree-17, 4) Palm Tree-1.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
9	301/3	0.4850	0.4850	Dry	1) Pipe Line-64 M	1) Mango Tree-28, 2)Teak Tree-4, 3) Coconut Tree-8.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
10	301/4	0.3550	0.3550	Dry	1)Wire Fence, 2)Stone Post -15, 3) Pipe Line-74 M.	1) Mango Tree - 17, 2) Teak Tree-17, 3) Coconut Tree - 14, 4) Rose wood Tree-9, 5) Eucalyptus Tree -3.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
11	301/5	0.3550	0.3550	Dry	1)Wire Fence, 2)Stone Post -13, 3) Pipe Line-101 M.	1) Mango Tree - 19, 2) Rose wood Tree-2, 3) Jamun Tree - 1, 4) Cashew Tree-1, 5) Eucalyptus Tree -20.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
12	301/6	0.3550	0.3550	Dry	1)Wire Fence, 2)Stone Post-19, 3) Pipe Line-50 M.	1) Mango Tree - 27, 2) Rose wood -1, 3) Eucalyptus Tree -1, 4) Kattu Tree-2, 5) Cashew Tree-1.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch

S. No	Survey/ Sub-div. No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees ins ⁴⁴ the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
13	301/7	0.3150	0.3150	Dry	1) Wire Fence, 2) Stone Post -15, 3) Pipe Line-20 M.	1) Mango Tree-28, 2) Eucalyptus Tree -1, 3) Kattu Tree -10, 4) Cashew Tree-1.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
14	301/8	0.3250	0.3250	Dry	1) Wire Fence, 2) Stone Post -15,	1) Mango Tree-30, 2) Teak Tree-8, 3) Kattu Tree-8, 4) Jamun Tree-2, 5) Citron Tree-4.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
15	301/9	0.6950	0.6950	Dry	1) Round Well-1	1) Mango Tree-78, 2) Teak Tree -2, 3) Neem Tree-1, 4) Rose wood -1.	1. E.A.P.Sivaji S/o Arumugam 2. State Bank of India (ADB) Tiruvallur Branch
		10.3850 (Hectares)	10.3850 (Hectares)				

Total Extent to be acquired 10.3850 (Hectares)

KS. PALANISAMY,
Commissioner of Land Administration.



**TAMIL NADU
GOVERNMENT GAZETTE
EXTRAORDINARY** PUBLISHED BY AUTHORITY

No. 165]

CHENNAI, TUESDAY, MAY 21, 2024
Vaikasi 8, Kurothi, Thiruvalluvar Aandu-2055

Part VI—Section 1

**Notifications of interest to the General Public
issued by Heads of Departments, Etc.**

NOTIFICATIONS BY HEADS OF DEPARTMENTS, ETC.

THE COMMISSIONER OF LAND ADMINISTRATION CHEPAUK, CHENNAI-600 005.

ACQUISITION OF LANDS

FORM-C

NOTICE UNDER SUB-SECTION (1) OF SECTION 15 OF THE TAMIL NADU HIGHWAYS ACT, 2001.

(LA-VI(3)/7038187/2024)

No.VI(1)/366(c-1)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the Schedule below to be acquired for Highways purposes to wit for the formation of Hosur Outer Ring Road and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Highways Department. The following notice is issued under sub-section (1) of Section 15 of the Tamil Nadu Highways Act, 2001 (Tamil Nadu Act 34 of 2002).

NOTICE

Under sub-section (1) of Section 15 of the Tamil Nadu Highways Act, 2001 (Tamil Nadu Act 34 of 2002), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of 23558 Sq.mtrs to the same, a little more or less needed for the formation of Hosur Outer Ring Road in Krishnagiri District.

The plan of the lands are kept in the office of the Special District Revenue Officer (LA), TNRSP-II, Salem and Special Tahsildar (LA&M), Krishnagiri & Dharmapuri Districts, Sub Collector Office Campus, Hosur may be inspected on any day during office hours.

THE SCHEDULE

Krishnagiri District, Hosur Taluk, Anumepalli Agraharam Village.

S. No.	Survey Number	New Survey Number	Total Extent (in Hectares)	Extent to be Acquired (in Sq.mtrs.)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested Persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1.	10/1B	10/1B2	0.40.00	2326	Wet	Layout	-	K.H.Khan S/o.N.A.Khan
2.	10/2	10/2B	0.14.50	262	Wet	Vacant Site	-	Jayanthi Ragu W/o.T.G.Ragavendira
3.	10/3C1A	10/3C 1A2	0.17.10	823	Wet	Two Storey Mold House-2 (Part) Single Storey Mold House -1 (Part) Two Storey Mold Play School -1 Two Storey Mold Gudown -1 Mold Shop -1 (Part) Asbestos Sheet Shed-1	Pungan -2 Amla -1 (Small) Curry Leaves -1 (Small)	Karar Ahamadh S/o. (late) N.A.Khan
4.	10/3C2	10/3C2B	0.03.50	124	Wet	Vacant site	-	T.G.Rajalakshmi W/o.T.G.Venkatesh
5.	10/3E1	10/3E1B	0.11.50	950	Wet	Two Storey Mold House -1 (Part) Asbestos Sheet (Grocery shop)-1 Car Shed-1 (Tin Sheeted) Pipe Line Iron Fencing	Pungan Tree -2	G.Rajasekar S/o. T.Kullegowdu
6.	10/3F1	10/3F1B	0.11.50	158	Wet	Iron Fencing	-	G.Rajasekar S/o. T.Kullegowdu
7.	10/4F	10/4F2	0.16.50	67	Dry	-	Madras Thorn -1 Pungan Tree-2	1.T.G.Rajalakshmi W/o.T.G.Venkatesh 2. Karar Ahamadh S/o. (late) N.K. Khan
8.	10/3E2	10/3E2B	0.10.50	103	Wet	Iron Fencing	-	G.Suresh S/o. T.Kullegowdu
9.	12/2A4	12/2A4B	0.49.00	2040	Dry	Iron Fencing	-	V.Muthukrishnan S/o. A.Vijayapillai
10.	12/2A5	12/2A5B	0.48.50	65	Dry	Iron Fencing	-	V.Muthukrishnan S/o. A.Vijayapillai
11.	12/2B4	12/2B4B	1.55.50	2560	Dry	Iron Fencing Pipeline	Java Plum Tree-1 Sappotta Tree-1 Lemon Tree-1	G.Suresh S/o. T.Kullegowdu

Sl. No.	Survey No.	Total Extent (in hecets)	Extent to be Acquired (in Sq. mtrs)	Type of Land (Dry/ Wet/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner/ Interested persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15.	2/2A	0.09.50	248	Wet	Nil	Nil	Patta No.53 Krishnan S/o. Munusamy Mudhaliyar
16.	2/2B	0.01.50	136	Wet	Nil	Nil	Patta No.1162 S.Padmavathi W/o. K.Srinivasan
17.	2/5	0.13.00	753	Wet	Nil	Nil	Patta No.1478 1.Bhuvaneswari W/o. Baskaran 2.Rudesh S/o. Baskaran 3.Reekash S/o. Baskaran
18.	2/6	0.09.50	950	Wet	Nil	Nil	Patta No.1479 1.Bhuvaneswari W/o. Baskaran 2.Rudesh S/o. Baskaran 3.Reekash S/o. Baskaran
19.	2/7	0.09.50	930	Wet	Nil	Coconut Tree- 4(Small) Teak Tree- 10 (Small) Sandal wood Tree- 5 (Small) Red Sandalwood Tree-6(Small)	Patta No.1267 Santhakumari W/o. Balasubramani
20.	2/8	0.08.00	310	Wet	Nil	Bamboo Tree-1 Tamarind Tree-1 Vengai Tree-1	Patta No.1267 Santhakumari W/o. Balasubramani
21.	2/14	0.67.00	1093	Wet	Nil	Nil	Patta No.1186 J.Murugan S/o. Jayarama Mudhaliyar
Total		2.68.00	18866				

Total Extent to be Acquired: 18866 Sq.mtrs.

ERRATA NOTICE UNDER SECTION 3(1) OF TAMIL NADU ACQUISITION OF LAND FOR INDUSTRIAL PURPOSES ACT, 1997

(LAI-1/6793152/2024)

No.VI(1)/366(c-4)/2024.

The following errata is hereby issued to the Notification No.VI(1)/254(b-1)/2023 published at Page No. 1 to 21 of *Tamil Nadu Government Extraordinary Gazette* No.119 Part VI--Section 1 dated:11.04.2023 issued under Section 3(1) of Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999) in connection with the formation of SIPCOT Bulk Drug Park in Sanaputhur, Madarpakkam & Vaniamalli Village, of Gummidipoondi Taluk, Tiruvallur District the following shall be substituted.

Tiruvallur District, Gummidiipoondi Taluk, Sanaputhur Village.

Read as								
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	S.No
27.	174/8	0.2250	0.2250	Manavari	-	-	Magaathan Real Estate (P) Limited	27.
39	175/2	1.1350	1.1350	Manavari	-	-	Magaathan Real Estate (P) Limited	39
45	175/3	0.1250	0.1250	Manavari	-	-	Achama Kuriyan W/o Jacob Kuriyan	45
47	175/5	0.3100	0.3100	Manavari	-	-	Achama Kuriyan W/o Jacob Kuriyan	47
48	175/6	0.3100	0.3100	Manavari	-	-	Achama Kuriyan W/o Jacob Kuriyan	48

Read as									For								
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons		
49	175/7	0.1600	0.1600	Manavari	Stone post-36	-	Magaathan Real Estate (P) Limited	49	175/7	0.1600	0.1600	Manavari	-	-	Magaathan Real Estate (P) Limited		
146	184/24B	0.0100	0.0100	Manavari	Stone Well-1	-	1.Rajarathinam S/o Erudhayanathan 2. Selvam S/o Erudhayanathan 3.Samuvel 4. Manuvel	146	184/24B	0.0100	0.0100	Manavari	-	-	1.Rajarathinam S/o Erudhayanathan 2. Selvam S/o Erudhayanathan 3.Samuvel 4. Manuvel		
147	184/26A	0.0300	0.0300	Manavari	Stone Well-1	-	Anantha Selvi W/o Prabu Kumar	147	184/26A	0.0300	0.0300	Manavari	-	-	Anantha Selvi W/o Prabu Kumar		
160	268/2A	0.1550	0.1550	Dry	Stone post-7	-	Narayana Srinivasan S/o Rangasamy	160	268/2A	0.1550	0.1550	Dry	-	-	Narayana Srinivasan S/o Rangasamy		
169	286/1A	0.5700	0.5700	Dry	1)Stone Well-1, 2)Pipe line	-	1. Elumalai S/o Munusamy 2.Ramamoorthy S/o Munusamy 3. Nagaraj S/o Munusamy	169	286/1A	0.5700	0.5700	Dry	-	-	1. Elumalai S/o Munusamy 2.Ramamoorthy S/o Munusamy 3. Nagaraj S/o Munusamy		

		Read as								
		(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
For	S.No	170	286/1B	0.5650	0.5650	Dry	1)Bore Well-1, 2) Cement Sheet shed-1, 3)Tank-1, 4) Barbed wire fencing with stone post, 5) Pipeline	Mango Trees-56	1.Bavani shankari 2. Sarojini W/o Ganapathy 3.Manju	
	Survey No	286/1B	286/4	1.2950	1.2950	Dry	1)Bore Well-1, 2) Barbed wire fencing with stone post, 3) pipeline	Mango Trees-152	Joshva S/o Devathasan	
	Total Extent (in Hectares)	0.5650	1.2950	1.2950	1.2950	Dry				
	Extent to be Acquired (in Hectares)	0.5650	1.2950	1.2950	1.2950	Dry				
	Type of Land (Wet / Dry / Natham)	Dry	Dry	Dry	Dry	Dry				
	Details of Structures in the lands to be acquired	-								
	Details of Trees in the lands to be acquired		Mango Trees-56	Mango Trees-275						
	Details of Land Owner / Interested persons	1.Bavani shankari 2. Sarojini W/o Ganapathy 3.Manju	Joshva S/o Devathasan							
	S.No	172	286/4	1.2950	1.2950	Dry	Cement Sheet shed-1, Iron sheet Shed-1, Bore Well-1	Mango Trees-275	Joshva S/o Devathasan	
	Survey No	286/1B	286/4	1.2950	1.2950	Dry				
	Total Extent (in Hectares)	0.5650	1.2950	1.2950	1.2950	Dry				
	Extent to be Acquired (in Hectares)	0.5650	1.2950	1.2950	1.2950	Dry				
	Type of Land (Wet / Dry / Natham)	Dry	Dry	Dry	Dry	Dry				
	Details of Structures in the lands to be acquired									
	Details of Trees in the lands to be acquired		Mango Trees-56	Mango Trees-275						
	Details of Land Owner / Interested persons	1.Bavani shankari 2. Sarojini W/o Ganapathy 3.Manju	Joshva S/o Devathasan							

For								Read as							
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons
199	289/2A1	0.0600	0.0600	Dry	-	-	Elumalai S/o Munusamy	199	289/2A1	0.0600	0.0600	Dry	Stone well-1	-	Elumalai S/o Munusamy
<i>Madarpakkam Village.</i>															
1	201/1B	1.5800	0.2400	Dry	-	Mango Trees-27, Sapota -1	P.T. Guruvappa S/o P.Thiyagaraya Chetty	1	201/1B	1.5800	0.2400	Dry	1) Cement Sheet Shed-1, 2) Barbed wire fencing with stone post	1)Mango Trees-21, 2)Eucahyptus Trees-17	P.T. Guruvappa S/o P.Thiyagaraya Chetty
2	201/2B	1.0700	0.2050	Dry	Cement Concrete shed-1	Mango Trees-12	P.T. Guruvappa S/o P.Thiyagaraya Chetty	2	201/2B	1.0700	0.2050	Dry	Barbed wire fencing with stone post	1) Mango Trees-21, 2) Eucahyptus Trees-6	P.T. Guruvappa S/o P.Thiyagaraya Chetty

Read as		For	
S.No	(1)	(1)	3
Survey No	(2)	(2)	201/3A2
Total Extent (in Hectares)	(3)	(3)	1.0750
Extent to be Acquired (in Hectares)	(4)	(4)	0.1800
Type of Land (Wet / Dry / Natham)	(5)	(5)	Dry
Details of Structures in the lands to be acquired	(6)	(6)	Damaged Cement shed-1
Details of Trees in the lands to be acquired	(7)	(7)	Coconut Trees-3, Neem Trees-3, Naval Tree-1, Mango Trees-6,
Details of Land Owner / Interested persons	(8)	(8)	Swayamprabha W/o Guruvappa
S.No	(1)	(1)	4
Survey No	(2)	(2)	201/3B2
Total Extent (in Hectares)	(3)	(3)	0.0800
Extent to be Acquired (in Hectares)	(4)	(4)	0.0150
Type of Land (Wet / Dry / Natham)	(5)	(5)	Dry
Details of Structures in the lands to be acquired	(6)	(6)	1)Cement Concrete shed-1, 2) Barbed wire fencing with stone post
Details of Trees in the lands to be acquired	(7)	(7)	Eucalyptus Trees-7
Details of Land Owner / Interested persons	(8)	(8)	P.T. Guruvappa S/o P.Thiyagaraya Chetty

Read as		For	
S.No	(1)	(1)	6
Survey No	(2)	(2)	202/112
Total Extent (in Hectares)	(3)	(3)	0.9100
Extent to be Acquired (in Hectares)	(4)	(4)	0.5350
Type of Land (Wet / Dry / Natham)	(5)	(5)	Dry
Details of Structures in the lands to be acquired	(6)	(6)	Damaged Shed-1
Details of Trees in the lands to be acquired	(7)	(7)	Red Sandal wood (Semmaram)-9, Mango Trees-28, Coconut Trees-4, Sapotta Trees-5
Details of Land Owner / Interested persons	(8)	(8)	P.Subramaniya Chettiyar S/o Petti Iyyapa Chettiyar
S.No	(1)	5	6
Survey No	(2)	201/4B	202/112
Total Extent (in Hectares)	(3)	1.2300	0.9100
Extent to be Acquired (in Hectares)	(4)	0.2000	0.5350
Type of Land (Wet / Dry / Natham)	(5)	Dry	Dry
Details of Structures in the lands to be acquired	(6)	Barbed wire fencing with stone post	Unused Bore Well-1
Details of Trees in the lands to be acquired	(7)	Neem Trees-8	1) Red Sandalwood-4, 2) Mango Trees-38, 3) Coconut Trees-2, 4) Sapotta Trees-9, 5) Teak Trees-8
Details of Land Owner / Interested persons	(8)	Swayampraba W/o Guruvappa	P.Subramaniya Chettiyar S/o Petti Iyyapa Chettiyar

		Read as						
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	
18	202/2R3	0.4450	0.3650	Dry	Stone Post-20	-	Srinivasalu Naidu S/o Parthasarathy	
19	214/3B	2.0200	0.2000	Dry	-	-	Jayalakshmi yammal	
20	215/1	1.5150	1.5150	Dry	1) Cement sheet shed-1, 2) Cement sheet Motor shed-1, 3) Stone well-1, 4) Cement Tank-1, 5) Barbed wire fencing with stone post	1) Red Sandal Wood -15, 2) Mango Trees-64, 3) Neem Trees-10, 4) Coconut Trees-7, 5) Vengal Tree-1,	Parthiban S/o Natarajan	
		For						
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	
18	202/2R3	0.4450	0.3650	Dry	-	-	Srinivasalu Naidu S/o Parthasarathy	
19	214/3B	2.0200	0.2000	Dry	-	Eucalyptus Trees	Jayalakshmi-yammal	
20	215/1	1.5150	1.5150	Dry	High tension line pole-4, Cement Concrete shed-1, well-1, Motor cement sheet shed-1	Red Sandal Wood (Semaram)-11, Mango Trees-119, Neem Trees-5	Parthiban S/o Natarajan	

Read as							
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons
21	215/2	2.0200	2.0200	Dry	1) Bore well-1, 2) Round well-1, 3) Barbed wire fencing with stone post, 4) Pipe line,	1) Coconut Trees-8, 2) Mango Trees-57, 3) Neem Trees-15, 4) Palm Trees-2, 5) Savukku Trees-6, 6) Peepal Tree-1	Parthiban S/o Natarajan
33	262/6B	0.3000	0.3000	Mana vari	-	Palm Trees-2	Rangaiya S/o Nagaiya
39	268/2A	0.1100	0.1100	Dry	Stone Well-1	-	Rangaiya S/o Nagaiya
For							
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons
21	215/2	2.0200	2.0200	Dry	-	-	Parthiban S/o Natarajan
33	262/6B	0.3000	0.3000	Mana vari	-	-	Rangaiya S/o Nagaiya
39	268/2A	0.1100	0.1100	Dry	-	-	Rangaiya S/o Nagaiya

		Read as													
		For													
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons
41	268/2C	0.3040	0.3040	Dry	-	-	1.Nagaraj S/o Rajagopal 2. Narayana S/o Rajagopal 3.Nagarjun S/o Rajagopal	41	268/2C	0.3040	0.3040	Dry	Stone well-1	Palm Trees-11	1.Nagaraj S/o Rajagopal 2. Narayana S/o Rajagopal 3.Nagarjun S/o Rajagopal
42	268/2D	0.3830	0.3830	Dry	-	-	Rangaiya S/o Nagaiya	42	268/2D	0.3830	0.3830	Dry	-	Palm Trees-2	Rangaiya S/o Nagaiya
45	269/1A	0.0250	0.0250	Dry	Damange Cement sheet shed-1	Mango Trees-5	Shanmuga Chettiyar S/o Kanthasamy Chettiyar	45	269/1A	0.0250	0.0250	Dry	-	-	Shanmuga Chettiyar S/o Kanthasamy Chettiyar
46	269/1B	0.3650	0.3650	Dry	Well-1	Neem-2, Teak-69, Mango trees-62	Jayanthi W/o Ravi Sankar	46	269/1B	0.3650	0.3650	Dry	1) Cement sheet shed-1, 2) Barbed wire fencing with stone post	Mango Tree-1	Jayanthi W/o Ravi Sankar

Read as								
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	S.No
47	269/1C	0.3650	0.3650	Dry	Barbed wire fencing with stone post	-	Jayanthi W/o Ravi Sankar	47
51	286/12B	0.3250	0.0050	Wet	Stone well-1	-	1.Subba Reddy S/o Paiyappa Reddy 2. Rajagopal S/o Chengaiah	51
61	296/1	0.2000	0.2000	Dry	1) Concrete House-1, 2) Barbed wire fencing with stone post	1)Mango Tree-2, 2)Teak Trees-21, 3)Jack Fruit Tree-1,	K.T.V Kannan S/o Varatharaja Chetty	61
62	296/3C	0.2000	0.2000	Dry	Compound wall	-	Gandhial M.Sha S/o Manmalsha	62
For								
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	S.No
47	269/1C	0.3650	0.3650	Dry	-	Mango Trees-30	Jayanthi W/o Ravi Sankar	47
51	286/12B	0.3250	0.0050	Wet	-	-	1.Subba Reddy S/o Paiyappa Reddy 2. Rajagopal S/o Chengaiah	51
61	296/1	0.2000	0.2000	Dry	-	Mango Trees-15, Teak Trees-20	K.T.V Kannan S/o Varatharaja Chetty	61
62	296/3C	0.2000	0.2000	Dry	-	-	Gandhial M.Sha S/o Manmalsha	62

		Read as													
		For													
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons
63	296/3D	0.2000	0.2000	Dry	-	-	Gowthamial Misha S/o Manmalsha	63	296/3D	0.2000	0.2000	Dry	Compound wall	-	Gowthamial Misha S/o Manmalsha
64	296/3E	0.2000	0.2000	Dry	1)Compound Wall, 2)Iron Gate-1	-	Ashok Kumar S/o Manmalsha	64	296/3E	0.2000	0.2000	Dry	1)Compound Wall, 2)Iron Gate-1	-	Ashok Kumar S/o Manmalsha
66	296/9	1.2150	1.2150	Dry	1)Stone well-1, 2) Cement sheet shed-1, 3) Barbed wire fencing with stone post, 4) Pipeline	Mango Trees-17, Teak Trees-57	K.T.V Kannan S/o Varatharaja Chetty	66	296/9	1.2150	1.2150	Dry	1)Stone well-1, 2) Cement sheet shed-1, 3) Barbed wire fencing with stone post, 4) Pipeline	1)Mango Trees-32, 2)Teak Trees-248, 3)Kattuva Trees-7, 4)Neem Trees-5	K.T.V Kannan S/o Varatharaja Chetty

		Read as						
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	
67	300/3A Part	1.2100	0.3200	Dry	Cement sheet shed-1	Mango Trees-296, Coconut Trees-20, Teak Trees-48	1. Baby Keerthana 2. Baby Riithinika Nepal 3. S.Pathmini	
68	300/3A2 300/3A3	1.21.00	0.3050 0.0150	Dry	-	1)Mango Trees-30, 2)Coconut Trees -3, 3)Teak Trees-12, 1)Mango Tree-1, 2) Coconut Tree-1	1. Baby Keerthana 2. Baby Riithinika Nepal 3. S.Pathmini	
67	300/3A	1.2100	0.3200	Dry	-	1)Mango Trees-58, 2) Eucalyptus Trees-4, 3)Teak Trees-4, 4)Teak Plant-12	Umapathy S/o Jayaraman	
68	300/3B2	0.6900	0.5550	Dry	-	-	Umapathy S/o Jayaraman	

		Read as							
		For							
S.No	Survey No	Total Extent (in Hectares)	Extent to be Acquired (in Hectares)	Type of Land (Wet / Dry / Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner / Interested persons	S.No	Survey No
69	300/5	0.1200	0.1200	Dry	1) Tin shed-1, 2) Barbed wire fencing with stone post	1) Mango Trees-1, 2) Coconut Trees-2, 3) Neem Trees - 7, 4) Eucalyptus Trees-13, 5) Teak Trees-16	1. Baby Keerthana 2. Baby Rithinika Nepal 3. S.Pathmini	69	300/5
72	301/12B	0.8450	0.1600	Dry	-	Mango Trees-33, Coconut Trees-10	E.A.P. Sivaji S/o Arumugam	72	301/12B
69	300/5	0.1200	0.1200	Dry	Tin (Iron) shed-1		1. Baby Keerthana 2. Baby Rithinika Nepal 3. S.Pathmini	69	300/5
72	301/12B	0.8450	0.1600	Dry	-	Mango Trees-14	E.A.P. Sivaji S/o Arumugam	72	301/12B



TAMIL NADU GOVERNMENT GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 220]

CHENNAI, WEDNESDAY, JULY 3, 2024
Aani 19, Kurothi, Thiruvalluvar Aandu-2055

Part VI—Section 1

**Notifications of interest to the General Public
issued by Heads of Departments, Etc.**

NOTIFICATIONS BY HEADS OF DEPARTMENTS, ETC.

THE COMMISSIONER OF LAND ADMINISTRATION CHEPAUK, CHENNAI-600 005.

ACQUISITION OF LANDS

NOTICE UNDER SUB-SECTION (1) OF SECTION 15 OF THE TAMIL NADU HIGHWAYS ACT, 2001

[LA-V2/6248897/2023]

No.VI(1)/460(a-1)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below are to be acquired for highways purposes under Pallur to Sogandy Road Extension for **Widening of SH- Pallur - Sogandy Road at KM 16/8 – 23/8 KM in Sogandy Village, Sriperumbudur Taluk, Kancheepuram District** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Divisional Engineer (H) (C&M), Kancheepuram. The following notice is issued under sub-section (1) of Section 15 of the Tamil Nadu Highways Act, 2001 (TN Act 34 of 2002).

NOTICE

Under sub-section (1) of Section 15 of the Tamil Nadu Highways Act, 2001 (Tamil Nadu Act 34 of 2002) the Governor of Tamil Nadu hereby acquires the lands specified in the schedule below and measuring an extent of 11064 Sq.mt to the same, a little more or less needed for highways purpose wit, for the Widening of Pallur - Sogandy Road Extension at KM 16/8 to KM 23/8 in Sogandy Village in Sriperumbudur Taluk, Kancheepuram District,

The plan of the lands is kept in the office of the Special District Revenue Officer (Land Acquisition), Chennai – Kanniyakumari Industrial Corridor Project, Kancheepuram and the office of the Special Tahsildar (Land Acquisition), Chennai Peripheral Ring Road, Unit-5, Kancheepuram in Kancheepuram District may be inspected at any time during the office hours.

SCHEDULE

Kancheepuram District, Sriperumbudur Taluk, Sogandy Village

Sl.No.	Before Sub Division	After Sub Division	Total Extent (in Hect)	Extent to be Acquired (in Sq.mtrs)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner/ Interested Persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1.	1 Part	1/2	0.91.00	00419	Dry	--	Palm Trees-2, Punga Tree-1, Neem Plant-1, Eucalyptus Plants	493. Annammal-1 W/o. Koorā Balaiya K.B. Irudayam-2 S/o. Koorā Balaiya K.B. John Bosco-3 S/o. Koorā Balaiya K.B. Joseph Immanuel-4 S/o. Koorā Balaiya K.B. Victor John-5 S/o. Koorā Balaiya K.B. Edward Belix-6 S/o. Koorā Balaiya
2.	5/2A Part	5/2A2	1.90.00	01225	Dry	--	Eucalyptus Grove (Part)	260. Koorappadi Jokkiyam S/o.Thomas Naidu
3.	5/2B Part	5/2B2	0.03.00	00014	Dry	--	Vacant Land	402.Keeth Brajwal-1 (Shyamala Reddy Guardian Mother) S/o.Baskara Reddy Keeth Brajwal (Minor) S/o. Shyamala Reddy (Guardian)
4.	6/3B1A Part	6/4	0.24.08	00335	Dry	Compound Wall with Iron Gate	Teak Trees-9, Neem Trees-2, Casuarina Tree-1, Coconut Trees-4	
5.	6/3B1B Part	6/5	0.01.92	00035	Dry	Compound Wall with Iron Gate, Cement Pillar with Iron Fencing,Path	-	1567. Robert Ignasius Koorapadi, S/o.Loorthu Koorapadi
6.	6/3B2 Part	6/3B2B	0.03.00	00045	Dry	Compound Wall	Teak Plants-2, TeakTrees- 4	262. P.Shyamala W/o. Baskara Reddy
7.	6/3C1 Part	6/3C1B	0.56.00	00152	Dry	Compound Wall with Iron Gate-1 (Part),	Ashoka Trees-3, Teak Trees-14, Othiya Tree-1	
8.	10/3 Part	10/3B	1.14.00	00651	Dry	Cement Wall with Compound Wall, Iron Gates-2, Cement Pillar with IronFencing.	--	88.Shyamala W/o.Baskara Reddy
9.	10/4C Part	10/4C2	0.24.50	00226	Dry	Compound Wall with Iron Gate	Mango Trees-5	1865.Mahaveer Surana, S/o. Surana

Sl.No.	Before Sub Division	After Sub Division	Total Extent (in Hect)	Extent to be Acquired (in Sq.mtrs)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Land Owner/ Interested Persons
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
54.	76/2B Part	76/2B2	0.54.50	00454	Dry	Cement Pillar with Wire Fencing	-	1071. P.S.Margaret Silviya D/o.M.S.Mary
55.	77/1A Part	77/1A2	0.40.00	00358	Dry	Compound Wall with Iron Gate, Asbestos Sheet Roofed House, Wire Fencing, Cement Floor, Concreted Wall Cement Sheeted House, Cement Sheeted Shed (Small)	Coconut Trees-6, Pakku Trees-2, Gooseberry Tree-1, Flower Trees-2, Areca Plant (Beautiful Plant)	532. Mary Thomas W/o. Thomas Koriyan
56.	77/1B Part	77/1B2	0.61.00	00341	Dry		Date Palm Tree	464. P.A.Raja Rekhs S/o. P. Alphonse
Total				11064				

Total Extent to be acquired 11064 Sq.mtrs.

FORM C

[See Rule 7]

Form of Notice under Sub-Section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997.

(CLA-SIP/2024/40/04/01/0001)

No.VI(1)/460(a-2)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, SIPCOT. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section (1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997(Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of 21.7450 hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO (LA), Tiruvallur and Special Tahsildar (LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Soorapundi Village.

S.No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	6/1A	6.4900	6.4900	Dry	Round Well-1, Concrete House-1, Cement Sheet Godown-1, Stone Post with barbed Wire and wire mesh -159, RCC Pillar with Iron Gate-1 , PVC Pipe line.	Mango Tree-332, Eucalyptus Tree-9, Nuna Tree-4, Cashew Tree-121, Jamun Tree-2, Jamun Plant-1, Tamarind Plant-1, Tamarind Tree-2, Guava Tree-1, Guava Plant-4, Pongamia Tree-6, Teak Tree-136, Teak Plant-61, Palm Tree-2, Palm Plant-1, Neem Plant-14, Neem Tree-3, Jackfruit Tree-1, Citron Plant-1, Sappotta Tree-4, Kattuvagai Tree-2.	J. Raja Ramesh, S/o. Subba Rao
2	6/1B	15.2550	15.2550	Dry	RCC Stair House-1, Thatched Shed-1, Septic Tank-1, Water Sump - 1, Roofless Hallow Block Shed-1, RCC Pillar with Iron Gate (Big)-2, RCC Pillar with Iron Gate (Small)-1, Bore well-1, Electric Motor-1, Open Shed (Cement Sheet)-1, PVC Pipe Line Stone Post with barbed Wire and wire mesh - 586.	Mango Tree-928, Teak Tree-159, Teak Plant-87, Neem Tree-4, Neem Plant-10, Kattu Vagai Tree-4, Kattu Vagai Plant-1, Guava Plant-2, Jamun Plant-5, Nuna Tree-3, Nuna Plant-8, Eucalyptus Tree-60, Tamarind Tree-1, Amla Plant-3,	Raja Sekarbabu, S/o. Subba Rao
	21.7450 (Hectares)	21.7450 (Hectares)					

Total extent to be acquired : 21.7450 (Hectares)

(CLA-SIP/2024/40/09/01/0001)

No.VI(1)/460(a-3)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - SIPCOT Industrial Park and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, SIPCOT. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of 13.2700 hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - SIPCOT Industrial Park.

The plan of the lands are kept in the office of the Special DRO (LA), Tiruvallur and Special Tahsildar (LA), Unit,Tiruvallur may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Madarpakkam Village.

Unit-09, Block-01

S.No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	256/3	1.9800	1.9800	Dry	Compound Wall with Iron Gate, RCC Building-1, Bore Well-1	Mango Tree-52, Mango Plant-49, Kathirisavukku-32	Rosy Devadasan W/o. Devadasan
2	256/4A	1.4300	1.4300	Dry	Round well - 1, Damaged Tank - 1, Stone Pillar with wire fencing	Teak Tree-487, Neem Tree-6, Eucalyptus Tree-45	1. Rajakumari W/o.Fernandes, 2. Sujatha W/o.Baskar 3. Sundari W/o.Jayakumar 4. Bharathi W/o.Pandian
3	256/4B	0.5550	0.5550	Dry	Compound wall	Teak Tree-46, Eucalyptus Tree-6, Jamun Tree - 4	1.M.M.Chandrammal W/o.M.V.Subramani 2. Indira W/o.Eshwarayya 3. M.A.Rajendra Prasad S/o.Appadurai
4	257/1A	1.0100	1.0100	Dry	-	Teak Tree-9, Teak Plant-6, Indian Mulberry Tree-4, Neem Tree-10, Neem Plant-25, Eucalyptus Tree-8, Eucalyptus Plant-2, Kathirisavuku Tree-21, Kathirisavuku Plant-17	K.Sathish Kumar S/o.Miruthianjeyadu

S.No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
5	257/1B	1.0100	1.0100	Dry	Damaged Motor Room- 1, Round well-1, Bore well- 1, Pipeline, Electric pole (LT line) -1	Mango Tree-98, Mango Plant-1, Coconut Tree-20, Indian Mulberry Tree-32, Indian Mulberry Plant-23, Eucalyptus Tree-39, Neem Tree-10, Neem Plant-48, Kattuvan Tree-2, Palm Tree-4, Teak Tree-73, Teak Plant-58, Kathirisavuku Tree-70, Kathirisavuku Plant-72, Pungamia Tree-2, Banyan Tree-1	1. Rajakumari W/o.Fernandes, 2. Sujatha W/o.Baskar 3. Sundari W/o.Jayakumar 4. Bharathi W/o.Pandian
6	257/3	2.0250	2.0250	Dry	Electric Pole(LT line)-1	Mango Tree-99, Neem Tree-26, Neem Plant-49, Teak Tree-7, Teak Plant-5, Indian Mulberry Tree-36, Indian Mulberry Plant-37, Kathirisavuku Tree-32, Kathirisavuku Plant-13, Pungamia Tree-2, Eucalyptus Tree-15, Drumstick Tree-1, Uthiya Tree-4, Bamboo Tree-1	1. Rajakumari W/o.Fernandes 2. Sujatha W/o.Baskar 3. Sundari W/o.Jayakumar 4. Bharathi W/o.Pandian
7	258	2.0100	2.0100	Dry	Concrete House-1, Cement Sheet-1, Water Tank-1, Bore Well-1, Well-1, Stonepillar with wire fencing, Electric Pole(LT line)-1	Teak Tree-5, Mango Plant-1010, Rosewood Tree-131	Deva Vezman Food & Beverages Private Limited, Director Mr.Krishnamoorthy Kannan

S.No	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
8	259/1	1.2250	1.2250	Dry	Overhead Water Tank-1, Bore Well-2, Cowshed-1, Stonepillar with wire fencing	Mango Tree-79, Mango Plants-41, Teak Tree-25, Teak Plant-14, Jamun Tree-1, Eucalyptus Tree-21, Indian Mulberry-7, Neem Tree-13	K.V.Sanjana D/o.K.S.Vijayakumar
9	259/3	0.5200	0.5200	Dry	Motor Room- 1, Electric Pole (LT line)-1, Bore Well-1, Iron Gate-1, Stonepillar With wire Fencing	Mango Plant-311, Neem Tree-2, Guava Tree-13, Rosewood Tree-129, Tamarind Tree-3, Teak Tree-3	Deva Vezman Food & Beverages Private Limited, Director Krishnamoorthy Kannan
10	259/4	1.5050	1.5050	Dry	Round Well- 1, Bore Well- 1, Stonepillar with wire fencing	Neem Tree-19, Teak Tree-6, Indian Mulberry-1, Eucalyptus Tree-18	Krishnamoorthy Kannan S/o.Krishnamoorthy
		13.2700 (Hectares)	13.2700 (Hectares)				

Total extent to be acquired : 13.2700 (Hectares)

(CLA-SIP/2024/40/05/03/0001)

No.VI(1)/460(a-4)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - SIPCOT Industrial Park and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, SIPCOT. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of 10.5950 hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - SIPCOT Industrial Park.

The plan of the lands are kept in the office of the Special DRO (LA), Tiruvallur and Special Tahsildar (LA), Unit, Tiruvallur may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Sanaputhur Village.

Unit-05, Block-03

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	216/3A	0.0550	0.0550	Dry	-	1. Palm Tree-8, 2. Neem Tree-1, 3. Pongamia Tree-6, 4. Date Palm Plant-1	Gnanammal W/o. Mani
2	216/3B1	0.0050	0.0050	Dry	Round Stone Well - 1.	1. Pongamia Tree-4, 2. Pongamia Plant-5, 3. Palm Tree-8. 4. Date Palm Plant-4	Gnanammal W/o. Mani
3	216/3B2	0.1550	0.1550	Dry	-	1. Palm Tree-10, 2. Pongamia Tree-5, 3. Pongamia Plant-5	Gnanammal W/o. Mani
4	216/3B3	0.1600	0.1600	Dry	-	-	Gnanammal W/o. Mani
5	216/3C	0.1400	0.1400	Dry	Stone Post-75	-	Narayanasamy S/o. Munusamy
6	216/7	0.1250	0.1250	Dry	-	-	S. Rajendren S/o. Subramani
7	216/8	0.2250	0.2250	Dry	Stone Post-100	-	Munusamy S/o. Pekkaiyan
8	216/9A	0.0900	0.0900	Dry	-	-	Gnanammal W/o. Mani
9	216/9B	0.0900	0.0900	Dry	-	-	Gnanammal W/o. Mani
10	216/9C	0.1000	0.1000	Dry	-	1. Palm Tree-1, 2. Banyan Plant-1, 3. Palm Plant-2	Gnanammal W/o. Mani
11	216/9D	0.0900	0.0900	Dry	-	-	Gnanammal W/o. Mani
12	217/2	0.1700	0.1700	Dry	Wired Fencing With Stone Post - 75	1. Mango Plant-23, 2. Coconut Plant-10, 3. Neem Tree-3, 4. Neem Plant-3, 5. Pongamia Plant-2	Nandhini W/o. Subash

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
13	217/3A	0.1500	0.1500	Dry	-	1. Pongamia Tree-32, 2. Cashew Tree-1, 3. Palm Tree-1, 4. Palm Plant-3, 5. Pongamia Plant-4	V. Nachiyammal W/o.S. Vanaraj
14	217/3B	0.0750	0.0750	Dry	-	1. Pongamia Plant-7, 2. Pongamia Tree-1, 3. Palm Tree-2	Naragasimmalu (a) Nasunakhan S/o.Veeran
15	217/4	0.1500	0.1500	Dry	Wired Fencing With Stone Post - 75	1. Coconut Plant-10, 2. Mango Plant-22, 3. Teak Plant-5	Nandhini W/o.Subash
16	217/5	0.2350	0.2350	Dry	-	1. Palm Tree-4, 2. Pongamia Plant-22, 3. Pongamia Trees-3. 4. Palm Plant-5	Pakkaiyan S/o.Mougala Chinnamunusamy
17	320/1A1	3.1350	3.1350	Dry	-	1. Palm Tree-38, 2. Neem Tree-14, 3. Date Palm Tree-37, 4. Wild Plant-6, 5. Cashew Tree-1	Radhakrishnan Mudaliyar S/o.Munisundara Mudaliyar
18	320/1A2	0.4050	0.4050	Dry	-	1. Neem Tree-1, 2. Date Palm Tree-5, 3. Palm Tree-3	S. Pirala S/o.N. Subramani
19	320/1B	0.4050	0.4050	Dry	-	1. Palm Tree-15, 2. Palm Plant-6, 3. Neem Plant-4, 4. Pongamia Tree-1 5. Date Palm Plant-12	C. Malaravan S/o.Chidambaram Mudaliyar

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
20	320/2A	2.0200	2.0200	Dry	-	1. Wild Plant-1, 2. Palm Plant-82, 3. Palm Tree-8, 4. Date Palm Tree-1, 5. Pongamia Tree-1, 6. Pongamia Plant-4, 7. Date Palm Plant-15, 8. Neem Plant-1	Manjula W/o.Suresh
21	320/2B	1.0125	1.0125	Dry	-	1. Palm Plant-9, 2. Palm Tree-45, 3. Date Palm Plant-25, 4. Date Palm Tree-17. 5. Neem Tree-25, 6. Neem Plant-18, 7. Wild Plant-2, 8. Peepul Tree-1	Rajendren S/o.Annamalai Mudaliyar
22	320/2C	1.0125	1.0125	Dry	-	1. Palm Plant-14, 2. Palm Tree-26, 3. Date Palm Plant-48, 4. Date Palm Tree-5, 5. Neem Tree-38, 6. Neem Plant-6, 7. Wild Plant-4	Ramesh S/o.Annamalai Mudaliyar
23	320/3A	0.5100	0.5100	Dry	Ruined House - 1	Palm Tree-8	1. Annamalai S/o.Narayanasamy Mudaliyar, 2. Govindaraja Mudaliyar S/o.Narayanasamy Mudaliyar, 3. Sambasivam S/o.Munusamy Mudaliyar, 4. Samy Mudaliyar S/o.Rakkiyappa Mudaliyar, 5. Radhakrishnan Mudaliyar S/o.Munisundara Mudaliyar 6. Mahalinga Mudaliyar S/o.Munusamy Mudaliyar

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
24	320/3B	0.0800	0.0800	Dry	-	Palm Tree-3	1. Saroja W/o.Govindaraj 2. Hemavathy W/o.Ganesan
		10.5950 (Hectares)	10.5950 (Hectares)				

Total extent to be acquired : 10.5950 (Hectares)

(CLA-SIP/2024/40/09/02/0001)

No.VI(1)/ 460(a-5)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, SIPCOT. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of 11.3500 hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO (LA), Tiruvallur and Special Tahsildar (LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Madarpakkam Village.

Unit-09, Block-02

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	201/1	1.5800	1.3400	Dry	Barbed wire fencing with stone post, Pipeline	Mango Tree-141, Eucalyptus Plant-40, Kattuva Tree-2, Kathirisavukku Tree-1, Neem Tree-8, Neem Plant-4, Guava Tree-2, Redwood Tree-1, Pongamia Tree-30, Banyan Tree-1, Udiya Tree-1, Indian Mulberry Tree-3, Indian Mulberry Plant-3	1.P.T.Guruvappa S/o.P.Thiyagaraya Chettiyar

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
2	201/2	1.0700	0.8650	Dry	Cement Sheet Building-1, Bore well-1, Round well-1, Electric pole(LT line)-1, Barbed wire fencing with stone post, Pipeline	Mango Tree-105, Jamun Tree-7, Palm Tree-1, Teak Tree-3, Jackfruit Plant-2, Neem Tree-8, Guava Tree-2, Indian Mulberry Plant-3, Neem Plant-5, Udiya Tree-2, Kathirisavukku Tree-2, Kathirisavukku Plant-2, Eucalyptus Plant-41, Teak Plant-2	1. Guruvappa S/o. Thiyagarayam Chetty 2. Mohan S/o. Late Balaraman
3	201/3A	1.0750	0.8950	Dry	Round Well-1, Electric pole (LT line)-2, Cement sheet electric room-1, Barbed wire fencing with stone post	Teak Tree-49, Neem Tree-28, Kattuva Tree-1, Kathirisavukku Tree-3, Udiya Tree-3, Eucalyptus Tree-2, Indian Mulberry Tree-9, Mango Tree-10, Coconut Tree-3, Guava Tree-1	1. Swayamprabha W/o. Guruvappa
4	201/3B	0.0800	0.0650	Dry	Barbed wire fencing with stone post, Pipeline	Teak Tree-16, Teak Plant-32, Eucalyptus Plant-30, Indian Mulberry Tree-23, Indian Mulberry Plant-4, Guava Tree-2, Jackfruit Plant-2, Neem Tree-14, Jamun Tree-2, Kathirisavukku Tree-14	1. Guruvappa S/o. Titty Thiyagarayam Chetty
5	201/4	1.2300	1.0300	Dry	Barbed wire fencing with stone post, Pipeline	Kathirisavukku Tree-6, Neem Tree-26, Mango Tree-9, Sapota Tree-1, Coconut Tree-4, Teak Tree-8, Teak Plant-8, Neem Plant-10	1. Swayamprabha W/o. Gurrappa 2. Annadurai S/o. Late Govindhan

S.No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
6	254/1A	3.4700	3.4700	Dry	-	-	1.Ravilla Srinivasalu Naidu S/o.Ravilla Pardhasarathi Naidu
7	254/2	0.0120	0.0120	Dry	-	-	1. Suyamprabha W/o.Guruvappa 2. C.H.Chandhrasekar S/o.Anjaneya swamy 3. M.S.Sandhiya S/o.Shanmugam
8	254/3	0.0850	0.0850	Dry	-	-	1.Ravilla Srinivasalu Naidu S/o.Ravilla Pardhasarathi Naidu
9	254/4	0.0280	0.0280	Dry	-	-	1.Ravilla Srinivasalu Naidu S/o.Ravilla Pardhasarathi Naidu
10	255	3.5600	3.5600	Dry	Damaged building-1, Bore well-2, Cement tank-1, Cement sheet electric room-1, Cement sheet building-2, Concrete compound wall-1, Electric pole (LT line)-3, Round well-1, Pipeline	Date Palm Tree-1, Palm Tree-1, Neem Tree-10, Jamun Tree-3, Teak Tree-190, Coconut Tree-96, Mango Tree-40, Teak Plant-161	1. Church of south India agent
		12.1900 (Hectares)	11.3500 (Hectares)				

Total extent to be acquired : 11.3500 (Hectares)

(CLA-SIP/2024/40/05/06/0001)

No.VI(1)/460(a-6)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, SIPCOT. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of 21.1100 hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO (LA), **Tiruvallur** and Special Tahsildar (LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Sanaputhur Village.

Unit-05, Block-06

S.No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	330/1	0.1000	0.1000	Dry	-	Palm Tree-2	M.L. Ravi S/o. Lakshmana Reddy
2	330/2	0.0750	0.0750	Dry	Boosthithi Battai	-	M.L. Ravi S/o. Lakshmana Reddy
3	330/3	2.4000	2.4000	Dry	1. Bore Well - 1 2. Stone Post - 90.	1. Date Palm Plant - 20, 2. Palm Tree -1, 3. Coconut Tree - 5	M.L. Ravi S/o. Lakshmana Reddy
4	332/1A1	0.7150	0.7150	Dry	Bore Well - 1	Palm Tree - 1	Hemanathan S/o.Subramani
5	332/1A2	0.7150	0.7150	Dry	-	Palm Tree - 1	Kadam Dinesh S/o.Anandamoorthy
6	332/1B	0.2400	0.2400	Dry	Boosthithi Battai	-	Subramani Mudaliyar S/o.Rakkiyappa Mudaliyar
7	332/1C1	1.4050	1.4050	Dry	-	Palm Tree - 2	Hemanathan S/o. Subramani
8	332/1C2	1.4050	1.4050	Dry	-	Palm Tree - 2	Kadam Dinesh S/o.Anandamoorthy
9	332/1D1	2.4310	2.4310	Dry	-	Palm Tree - 2	Hemanathan S/o.Subramani
10	332/1D2	2.4310	2.4310	Dry	-	Palm Tree - 2	Kadam Dinesh S/o.Anandamoorthy
11	332/1D3	0.0930	0.0930	Dry	-	Palm Tree - 3	Nirmala W/o.Thirugnanam
12	332/2A	0.3500	0.3500	Dry	-	-	1.S.Muniratinam S/o.Sambasivam 2.S.Mohanakrishnan S/o.Sambasivam 3.S.Manoharan S/o.Sambasivam
13	332/2B	0.1600	0.1600	Dry	Boosthithi Battai	-	1.S.Muniratinam S/o.Sambasivam 2.S.Mohanakrishnan S/o.Sambasivam 3.S.Manoharan S/o.Sambasivam
14	332/2C	3.2300	3.2300	Dry	-	1. Date Palm Tree - 2, 2. Pongamia Tree - 1, 3. Palm Tree-2.	1.S.Muniratinam S/o.Sambasivam 2.S.Mohanakrishnan S/o.Sambasivam 3.S.Manoharan S/o.Sambasivam
15	332/2D	5.3600	5.3600	Dry	-	1. Palm Tree-3, 2. Date Palm Tree - 2.	Mohanakrishnan S/o. Sambasiva Mudaliyar
		21.1100 (Hectares)	21.1100 (Hectares)				

Total extent to be acquired : 21.1100 (Hectares)



TAMIL NADU GOVERNMENT GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 238]

CHENNAI, MONDAY, JULY 22, 2024
Aadi 6, Kurothi, Thiruvalluvar Aandu-2055

Part VI—Section 1

**Notifications of interest to the General Public
issued by Heads of Departments, Etc.**

NOTIFICATIONS BY HEADS OF DEPARTMENTS, ETC.

THE COMMISSIONER OF LAND ADMINISTRATION CHEPAUK, CHENNAI-600 005.

ACQUISITION OF LANDS

FORM - 'C'

[See rule 7]

FORM OF NOTICE UNDER SUB-SECTION(1) OF SECTION 3 OF THE TAMIL NADU ACQUISITION OF
LAND FOR INDUSTRIAL PURPOSES ACT, 1997.

(CLA-SIP/2024/40/01/02/0001)

No.VI(1)/494(b-1)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **11.0850** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Vaniyamalli Village.

Unit No. 01, Block No.02

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	87/1	0.7150	0.7150	Manavari	-	Eucalyptus Tree-613, Pungan Plant-1, Palm Tree-15, Neem Plant-2, Date Palm Plant-2.	1.Veeragappa Naidu 2.B.J.Vasu 3.B.J.Jayachandran 4.A.B.Geetha W/o.Balakrishna Naidu 5.Canara Bank 6.O.Dhananchezian Naidu 7.O.Munusamy Naidu 8.Dillibabu 9.Roja 10.Sarojammal 11.O.Haribabu 12.Suguna 13.Bujjiammal
2	87/10	0.1050	0.1050	Manavari	-	Eucalyptus Tree-934, Seemai Karuvellam Tree-2.	P.G.Kalpna W/o.S.Hariprasath
3	87/11	0.1200	0.1200	Manavari	-	Eucalyptus Tree-1068, Seemai Karuvellam Tree-2.	P.G.Kalpna W/o.S.Hariprasath
4	87/12	0.1150	0.1150	Manavari	-	Eucalyptus Tree- 1023, Seemai Karuvellam Tree-2.	P.G.Kalpna W/o.S.Hariprasath
5	87/2A	0.4378	0.4378	Manavari	-	Eucalyptus Tree-4148, Seemai Karuvellam Tree-16.	P Subba Naidu
6	87/2B	0.0972	0.0972	Manavari	-	Eucalyptus Tree-956, Seemai Karuvellam Tree-4.	Prabhakaran S/o.Vengaya Naidu
7	87/3	0.2450	0.2450	Manavari	-	Eucalyptus Tree- 2156, Seemai Karuvellam Tree-7, Nuna Plant-1.	1.P Subba Naidu 2.A.B.Geetha W/o.Balakrishna Naidu
8	87/4	0.0950	0.0950	Manavari	-	Eucalyptus Tree-844, Seemai Karuvellam Tree-7.	Kalpna W/o.Hariprasath
9	87/5	0.1000	0.1000	Manavari	-	Eucalyptus Tree-890, Seemai Karuvellam Tree-3.	Hariprasath S/o.Seenivasulu Naidu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
10	87/6	0.1100	0.1100	Manavari	-	Eucalyptus Tree-979, Seemai Karuvelam Tree-4.	1.Neelavathy W/o.Latchumipathy 2.Shanmugarao S/o.Latchumipathy
11	87/7	0.1000	0.1000	Manavari	-	Eucalyptus Tree-890, Seemai Karuvelam Tree-2.	1.Neelavathy W/o.Latchumipathy 2.Shanmugarao S/o.Latchumipathy
12	87/8	0.1100	0.1100	Manavari	-	Eucalyptus Tree-979, Seemai Karuvelam Tree-2.	P.G.Kalpna W/o.S.Hariprasath
13	87/9A	0.0650	0.0650	Manavari	-	Eucalyptus Tree-578, Seemai Karuvelam Tree-2.	P.G.Kalpna W/o.S.Hariprasath
14	87/9B	0.0600	0.0600	Manavari	-	Eucalyptus Tree-534, Seemai Karuvelam Tree-2.	P.G.Kalpna W/o.S.Hariprasath
15	88/1	0.1200	0.1200	Manavari	High Tension EB Line	-	Chinnaiah S/o.Konaiah
16	88/10A	0.0400	0.0400	Manavari	-	-	Sivaiah S/o.Narayanan
17	88/10B	0.0350	0.0350	Manavari	-	-	1.Manikka Mudaliyar 2.Baskaran 3.Gnanaprakasam 4.Chinnapappammal
18	88/11	0.1500	0.1500	Manavari	-	Palm Plant-1	1.Jamuna W/o.Venkatesan 2.Sharmila W/o.Kumar 3.Pramila W/o.Venkatesh
19	88/12	0.4500	0.4500	Manavari	-	-	Chinnaiah S/o.Konaiah
20	88/13A	0.1150	0.1150	Manavari	-	-	Viswanatha Mudaliyar S/o.Chokalinga Mudaliyar
21	88/13B	0.1700	0.1700	Manavari	High Tension EB Line	-	Venkatesan S/o.Govindan
22	88/13C	0.2000	0.2000	Manavari	High Tension EB Line	-	P.K. Santhosh @ P.K. Santhosam S/o.Kesava Mudaliyar
23	88/14	0.0450	0.0450	Manavari	-	-	1.Vedachala Pandaram 2.Radha Naidu S/o.Perumal Naidu
24	88/2A	0.1287	0.1287	Manavari	High Tension EB Line	-	1.Jamuna W/o.Venkatesh 2.Sharmila W/o.Kumar 3.Pramila W/o.Venkatesh

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
25	88/2B	0.2063	0.2063	Manavari	-	-	Chinnaiah S/o.Konaiah
26	88/3	0.1550	0.1550	Manavari	High Tension EB Line	-	1.Jamuna W/o.Venkaresh 2.Sharmila W/o.Kumar 3.Pramila W/o.Venkaresh
27	88/4	0.1600	0.1600	Manavari	-	-	1.Chellappa Mudaliyar S/o.Natesa Mudaliyar 2.Radha Naidu S/o.Perumal Naidu
28	88/5	0.0950	0.0950	Manavari	High Tension EB Line	-	1.Gunasekaran S/o. D B Thirupathy Mudaliyar 2.Radha Naidu S/o.Perumal Naidu
29	88/6	0.1100	0.1100	Manavari	-	-	Kuppu Chettiyar S/o.Varadaiah Chettiyar
30	88/7	0.1450	0.1450	Manavari	-	-	1.Chellappa Mudaliyar S/o.Natesa Mudaliyar 2.Radha Naidu S/o.Perumal Naidu
31	88/8	0.0900	0.0900	Manavari	-	-	1.Manikka Mudaliyar 2.Baskaran 3.Gnanaprakasam 4.Chinnappammal
32	88/9	0.0800	0.0800	Manavari	-	-	Chinnaiah S/o.Konaiah
33	89/10	0.1550	0.1550	Manavari	-	-	Raghukumar S/o.Dhanapal Mudaliyar
34	89/11	0.2250	0.2250	Manavari	-	-	Subramanyam S/o.Chinna Munusamy
35	89/12	0.0750	0.0750	Manavari	-	-	Chinnaiah S/o.Konaiah
36	89/2	0.0550	0.0550	Manavari	-	-	Gunasekaran S/o. D B Thirupathy Mudaliyar
37	89/3	0.2450	0.2450	Manavari	-	-	1.P D Sadanandham S/o.Dharmalinga Mudaliyar 2.P.S.Gothandapani S/o. P D Sadanandha Mudaliyar
38	89/4A	0.0800	0.0800	Manavari	-	-	P.K. Santhosh @ P.K. Santhosam S/o.Kesava Mudaliyar
39	89/4B	0.1050	0.1050	Manavari	-	-	Venkatesan S/o.Govindan
40	89/4C	0.0750	0.0750	Manavari	-	-	Kuppu Chettiyar S/o.Varadaiah Chettiyar
41	89/5	0.0800	0.0800	Manavari	-	-	1.Gunasekaran S/o.D B Thirupathy Mudaliyar 2.Radha Naidu S/o.Perumal Naidu

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
42	89/6	0.0550	0.0550	Manavari	-	-	1.Dhanapal S/o.Chokkalinga Mudaliyar 2.Sambooranammal W/o.Dhanapal Mudhali 3.Murugesan S/o.Dhanapal Mudhali
43	89/7	0.1950	0.1950	Manavari	-	-	1.P D Sadanandham S/o.Dharmalinga Mudaliyar 2.P.S.Gothandapani S/o.P D Sadanandha Mudaliyar
44	89/8	0.1400	0.1400	Manavari	-	-	Gunasekaran S/o.D B Thirupathy Mudaliyar
45	90/1	2.9700	2.9700	Manavari	-	Eucalyptus Tree- 15011, Pungan Tree-6, Nochi Plant-32, Neem Tree-12, Neem Plant-20, Kattu Tree-13, Palm Tree-1, Nuna Plant-3, Seemai Karuvellam Tree- 55, Date Palm Plant-35.	1.Chellammal W/o.Vadivel Mudaliyar 2.Sampoornammal W/o.Dilli Mudaliyar 3.Dhanapal Mudaliyar S/o.Vajjiravelu Mudaliyar 4.Ravishankar S/o.Dhanapal Mudaliyar 5.Raghukumar S/o.Dhanapal Mudaliyar
46	90/2	0.1350	0.1350	Manavari	-	Eucalyptus Tree-1202, Palm Tree-1.	1.P D Sadanandham S/o.Dharmalinga Mudaliyar 2.P.S.Gothandapani S/o.P D Sadanandha Mudaliyar
47	90/3	0.2400	0.2400	Manavari	-	Seemai Karuvellam Tree- 31	1.Chellammal W/o.Paramasiva Pandaram 2.Dhanapal Mudaliyar S/o.Vajjiravelu Mudaliyar 3.Ravishankar S/o.Dhanapal Mudaliyar 4.Raghukumar S/o.Dhanapal Mudaliyar
48	90/4	0.1700	0.1700	Manavari	-	Eucalyptus Tree- 1533	1.P D Sadanandham S/o.Dharmalinga Mudaliyar 2.P.S.Gothandapani S/o.P D Sadanandha Mudaliyar
49	90/5	0.5000	0.5000	Manavari	-	Eucalyptus Tree- 4400, Seemai Karuvellam Tree-12, Neem Plant-2, Date Palm Plant-9, Pungan Plant-1.	1.Dhanapal Mudaliyar S/o.Vajjiravel Mudaliyar 2.Ravishankar S/o.Dhanapal Mudaliyar 3.Raghukumar S/o.Dhanapal Mudaliyar

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
50	90/7A	0.4250	0.4250	Manavari	-	Eucalyptus Tree-63, Palm Tree-1, Neem Tree-3, Nochi Plant-7, Date Palm Tree-1, Nuna Tree-1.	1.Chellammal W/o.Vadivel Mudaliyar
51	90/7B	0.1900	0.1900	Manavari	-	Eucalyptus Tree-1328, Date Palm Tree-30, Nochi Plant-6.	1.Chellammal W/o.Vadivel Mudaliyar 2.Parandhaman S/o.Dhasaradha Naidu 3.Dhasaradha Naidu S/o.Munusamy Naidu 4.Himachalam S/o.Dhasaradha Naidu
		11.0850 (Hectares)	11.0850 (Hectares)				

Total extent to be acquired 11.0850 (Hectares)

(CLA-SIP/2024/40/02/03/0001)

No.VI(1)/494(b-2)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **14.9700** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Vaniyamalli Village.

Unit No.2 Block No.3

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	227/1	0.3050	0.3050	Manavari	-	Eucalyptus Tree-730	Sundhara Vadivel S/o.Saravana Mudaliyar
2	227/10	0.1050	0.1050	Manavari	-	Eucalyptus Tree-314	1. Ramalingam S/o.Arumuga Mudaliyar, 2. Magesh S/o.Ramalingam, 3. Annapoorani W/o.Sivashankar

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
3	227/11A	0.1200	0.1200	Manavari	-	Eucalyptus Tree-359	1. P.A. Ramalingam S/o.Arumuga Mudaliyar, 2. P.R.Annapoorani W/o.A.M.Sivashankar, 3. P.R.Magesh S/o.P.A.Ramalingam
4	227/11B	0.3350	0.3350	Manavari	-	Eucalyptus Tree-811	1. Selvi W/o.Velayudham, 2. Mohanammal W/o.P.A.Jayarama Mudaliyar, 3. Devi W/o.Purushothaman, 4. J.Senthil S/o.P.A.Jayarama Mudaliyar, 5. J.Umapathy S/o.P.A.Jayarama Mudaliyar
5	227/12	0.0550	0.0550	Manavari	-	Eucalyptus Tree-164	Sundhara Vadivel S/o.Saravana Mudaliyar
6	227/13	0.1800	0.1800	Manavari	-	Eucalyptus Tree-489	Sundhara Vadivel S/o.Saravana Mudaliyar
7	227/14	0.1600	0.1600	Manavari	-	Eucalyptus Tree-478	1. Saravana Mudaliyar S/o.Arumuga Mudaliyar. 2. Jayarama Mudaliyar S/o.Arumuga Mudaliyar, 3. Shiva Mudaliyar S/o.Arumuga Mudaliyar, 4. Ramalingam S/o.Arumuga Mudaliyar
8	227/15	0.2500	0.2500	Manavari	-	Eucalyptus Tree-747	Sundhara Vadivel S/o.Saravana Mudaliyar
9	227/16	0.0500	0.0500	Manavari	-	Eucalyptus Tree-149	Thilammal W/o.Arumuga Mudaliyar
10	227/17A	0.0800	0.0800	Manavari	-	Eucalyptus Tree-240	1. Pachaiyyapan S/o.Perumal Mudali, 2. Baghul.M.Sha
11	227/17B	0.1050	0.1050	Manavari	-	Eucalyptus Tree-314	Vellaipaiyan S/o.Potthakan
12	227/18	0.1800	0.1800	Manavari	-	Eucalyptus Tree-538	Sundhara Vadivel S/o.Saravana Mudaliyar
13	227/2	0.2350	0.2350	Manavari	-	Eucalyptus Tree-584	1. Saravana Mudaliyar S/o.Arumuga Mudaliyar, 2. Jayarama Mudaliyar S/o.Arumuga Mudaliyar, 3. Shiva Mudaliyar S/o.Arumuga Mudaliyar, 4. Ramalingam S/o.Arumuga Mudaliyar
14	227/3	0.1050	0.1050	Manavari	-	Eucalyptus Tree-314	Sundhara Vadivel S/o.Saravana Mudaliyar

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15	227/4	0.0400	0.0400	Manavari	-	Eucalyptus Tree-119	1. Ramalingam S/o.Arumuga Mudaliyar, 2. Magesh S/o.Ramalingam, 3. Annapoorani W/o.Sivashankar
16	227/5	0.1300	0.1300	Manavari	-	Eucalyptus Tree-388	P.R.Magesh S/o.Ramalingam
17	227/6	0.0750	0.0750	Manavari	-	Eucalyptus Tree-224	1. Ramalingam S/o.Arumuga Mudaliyar, 2. Magesh S/o.Ramalingam, 3. Annapoorani W/o.Sivashankar
18	227/7	0.1600	0.1600	Manavari	-	Eucalyptus Tree-478	1. Ramalingam S/o.Arumuga Mudaliyar, 2. Magesh S/o.Ramalingam, 3. Annapoorani W/o.Sivashankar
19	227/8	0.0850	0.0850	Manavari	-	Eucalyptus Tree-254	Thillammal W/o.Arumuga Mudaliyar
20	227/9	0.0600	0.0600	Manavari	-	Eucalyptus Tree-179	Sundhara Vadivel S/o.Saravana Mudaliyar
21	228/10	0.1300	0.1300	Manavari	-	Eucalyptus Plant-352	Devarajan S/o.Natesa Mudaliyar
22	228/11	0.8200	0.8200	Manavari	-	Eucalyptus Plant-2454, Eucalyptus Cut Tree - 723	1.P.D.Sadhanandham S/o.Dharmalinga Mudaliyar, 2. P.D.Ravi S/o.Dharmalinga Mudaliyar, 3. P.S.Dilli S/o.Sivalinga Mudaliyar, 4. P.S.Gunasekaran, 5. P.K.Padmanaba Mudali, 6. Jayalakshmi (A) Lakshmi W/o.Devaraja Mudaliyar
23	228/12	0.5350	0.5350	Manavari	-	Eucalyptus Plant-1644	1. B.Srinivasan S/o.Padmanaba Mudaliyar, 2. Bank Of India, Poovalambedu.
24	228/13	0.0750	0.0750	Manavari	-	Eucalyptus Tree-224	1. Saravana Mudaliyar S/o.Arumuga Mudaliyar, 2. Jayarama Mudaliyar S/o.Arumuga Mudaliyar, 3. Shiva Mudaliyar S/o.Arumuga Mudaliyar, 4. Ramalingam S/o.Arumuga Mudaliyar
25	228/14	0.0650	0.0650	Manavari	-	Eucalyptus Tree -196	1. Ramalingam S/o.Arumuga Mudaliyar, 2. Magesh S/o.Ramalingam, 3. Annapoorani W/o.Sivashankar
26	228/15	0.0950	0.0950	Manavari	-	Eucalyptus Tree -65	Devarajan S/o.Natesa Mudaliyar

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
27	228/16	0.0750	0.0750	Manavari	-	Eucalyptus Tree -224	Annamalai Chettiyar S/o.Parthasarathy Chettiyar
28	228/17	0.3350	0.3350	Manavari	-	Eucalyptus Tree -911	1. Sivam S/o.Arumugam, 2. Senthil Vadivel S/o.Sivam, 3. Thiyagarajan S/o.Sivam, 4. Kavitha D/o.Sivam
29	228/18	0.4050	0.4050	Manavari	-	Eucalyptus Plant-1152	1. P.Srinivasan S/o.Padmanaba Mudaliyar, 2. Bank Of India, Poovalambedu
30	228/19	0.0050	0.0050	Manavari	-	Eucalyptus Tree -15	1. Saravana Mudaliyar S/o.Arumuga Mudaliyar, 2. Jayarama Mudaliyar S/o.Arumuga Mudaliyar, 3. Shiva Mudaliyar S/o.Arumuga Mudaliyar, 4. Ramalingam S/o.Arumuga Mudaliyar
31	228/20	0.0750	0.0750	Manavari	-	Eucalyptus Tree -190	1. Sivam S/o.Arumugam, 2. Senthil Vadivel S/o.Sivam, 3. Thiyagarajan S/o.Sivam, 4. Kavitha D/o.Sivam
32	228/21	0.0750	0.0750	Manavari	-	Eucalyptus Tree - 234	1. Sivam S/o.Arumugam, 2. Senthil Vadivel S/o.Sivam, 3. Thiyagarajan S/o.Sivam, 4. Kavitha D/o.Sivam
33	228/22	0.0550	0.0550	Manavari	-	Eucalyptus Tree -117	1. Saravana Mudaliyar S/o.Arumuga Mudaliyar, 2. Jayarama Mudaliyar S/o.Arumuga Mudaliyar, 3. Shiva Mudaliyar S/o.Arumuga Mudaliyar, 4. Ramalingam S/o.Arumuga Mudaliyar
34	228/23	0.0400	0.0400	Manavari	-	Eucalyptus Tree -126	1. Sivam S/o.Arumugam, 2. Senthil Vadivel S/o.Sivam, 3. Thiyagarajan S/o.Sivam, 4. Kavitha D/o.Sivam
35	228/2A1	0.1460	0.1460	Dry	-	Eucalyptus Plant-41	1. Balamurugan S/o.Kannappan, 2. Prabhusha S/o.Balasundar, 3. Kandhasamy S/o.Dhandapani, 4. Rajendra Babu S/o.Subramani, 5. Prem Kumar S/o.Ashtalingam, 6. Sunitha Jennifer W/o.JosephSelvaraj, 7. Murugavelan S/o.Murugesan

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
36	228/2A2	0.0240	0.0240	Dry	-	Eucalyptus Plant-21	1. Prabhusha S/o.Balasundar, 2. Kandhasamy S/o.Dhandapani, 3. Rajendra Babu S/o.Subramani, 4. Prem Kumar S/o.Ashtalingam, 5. Balamurugan S/o.Kannappan, 6. Sunitha Jennifer W/o.JosephSelvaraj, 7. Murugavelan S/o.Murugesan
37	228/2A3	0.1700	0.1700	Dry	-	Eucalyptus Plant-11	Murugavelan S/o.Murugesan
38	228/2B	0.4050	0.4050	Dry	Barbed wire Fencing With Stone Post -62	Eucalyptus Plant-43	Sunitha Jenifer W/o.Joseph Selvaraj
39	228/3	0.1800	0.1800	Manavari	-	Eucalyptus Tree-468	1. Sivam S/o.Arumugam, 2. Senthil Vadivel S/o.Sivam, 3. Thiyagarajan S/o.Sivam, 4. Kavitha D/o.Sivam
40	228/4	0.2650	0.2650	Manavari	-	Eucalyptus Tree -694	P.R.Magesh S/o.Ramalingam
41	228/5	0.2650	0.2650	Manavari	-	Eucalyptus Tree -784	1. Ramalingam S/o.Arumuga Mudaliyar, 2. Magesh S/o.Ramalingam, 3. Annapoorani W/o.Sivashankar
42	228/6	0.0500	0.0500	Manavari	-	Eucalyptus Tree-140	Thillammal W/o.Arumuga Mudaliyar
43	228/7	0.1600	0.1600	Manavari	-	Eucalyptus Tree-410	1. Ramalingam S/o.Arumuga Mudaliyar, 2. Magesh S/o.Ramalingam, 3. Annapoorani W/o.Sivashankar
44	228/8	0.0100	0.0100	Manavari	-	Eucalyptus Tree-36	Thillammal W/o.Arumuga Mudaliyar
45	228/9A1	0.1850	0.1850	Manavari	-	Eucalyptus Tree-78, Kattu Tree- 16	P.A.Jayarama Mudaliyar S/o.Arumuga Mudaliyar
46	228/9A2	0.0600	0.0600	Manavari	-	Eucalyptus Tree-84, Kattu Tree-2	1. Lakshmi W/o. P.A.Sivam, 2. P.S.Senthil Vadivel S/o.P.A.Sivam, 3. P.S.Kavitha D/o. P.A.Sivam, 4. P.S.Thiyagarajan S/o. P.A.Sivam
47	228/9A3	0.2250	0.2250	Manavari	-	Eucalyptus Tree-4, Kattu Tree-10	P.A.Ramalingam S/o.Arumuga Mudaliyar

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
48	228/9B	0.2100	0.2100	Manavari	-	Eucalyptus Tree-1, Kattu Tree-3	P.R.Magesh S/o.Ramalingam
49	229/1	0.2000	0.2000	Manavari	-	Eucalyptus Tree -543	1. P.D.Sadhanantham S/o.Dharmalinga Mudaliyar, 2. P.D.Ravi S/o.Dharmalinga Mudaliyar, 3. P.S.Dilli S/o.Sivalinga Mudaliyar, 4. P.S.Gunasekaran, 5. P.K.Padmanaba Mudali, 6. Jayalakshmi (A) Lakshmi W/o.Devaraja Mudaliyar
50	229/2	2.6350	2.6350	Manavari	-	Eucalyptus Cut Tree- 4236, Eucalyptus plant-219, Palm Tree-1, Datepalm Tree-13, Pongamia Tree-14	1. P.D.Sadhanantham S/o.Dharmalinga Mudaliyar, 2. P.D.Ravi S/o.Dharmalinga Mudaliyar, 3. P.S.Dilli S/o.Sivalinga Mudaliyar, 4. P.S.Gunasekaran, 5. P.K.Padmanaba Mudali, 6. Kalyaniammal W/o.Bhaktavachala Mudali
51	230/1	0.1550	0.1550	Manavari	-	Eucalyptus Tree-8, Palm Tree-5, Datepalm Tree-5, Pongamia Tree-4	1. P.Srinivasan S/o.P.K.Padmanaba Mudaliyar, 2. P.D.Ravi S/o.P.K. Dharmalinga Mudaliyar, 3. P.D.Sadhanandham S/o.P.K.Dharmalinga Mudaliyar, 4. Chandran
52	233/1	0.1750	0.1750	Manavari	-	Eucalyptus Plant-411	Srinivasan S/o.Karivaradhan
53	233/10	0.3600	0.3600	Manavari	-	Eucalyptus Plant-716	1. Chellammal W/o.Vadivel Mudaliyar, 2. Sampoorammal W/o.Dilli Mudaliyar, 3. Dhanapal Mudaliyar S/o.VajiraVelu Mudaliyar
54	233/11	0.0500	0.0500	Manavari	-	Eucalyptus Plant-124	Rajikhan
55	233/12	0.2100	0.2100	Manavari	-	Eucalyptus Plant-520	1. Varadhan S/o.Kollapuri, 2. Ellumalai S/o.Kollapuri, 3. Dilli S/o.Velappa Mudaliyar, 4. Mutthan, 5. Ashokan S/o.Padmanaba Mudaliyar
56	233/13	0.1150	0.1150	Manavari	-	Eucalyptus Tree-291, Datepalm Tree-1, Nuna Tree-5	Sulochana W/o.Subramani Mudaliyar

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
57	233/14	0.3050	0.3050	Manavari	-	Eucalyptus Plant-821	Ramalinga Mudaliyar
58	233/15	0.3750	0.3750	Manavari	-	Eucalyptus Plant-1118	1. Moughkan S/o.Ragan, 2. S.K.Munusamy Mudaliyar S/o.Kullappa Mudaliyar
59	233/2	0.1200	0.1200	Manavari	-	Eucalyptus Plant-281	Kandhasamy Mudaliyar
60	233/20	0.0850	0.0850	Manavari	-	Eucalyptus Plant-192	Sulochana W/o.Subramani Mudaliyar
61	233/3	0.1400	0.1400	Manavari	-	Eucalyptus Plant-328	Ramalinga Mudaliyar
62	233/4	0.1050	0.1050	Manavari	-	Eucalyptus Plant-246	Ramalinga Mudaliyar
63	233/5	0.0500	0.0500	Manavari	-	Eucalyptus Plant-117	Chellammal W/o.Vadivel Mudaliyar
64	233/6	0.1250	0.1250	Manavari	-	Eucalyptus Plant-310	1. P.D.Sadhanandham S/o.P.K.Dharmalinga Mudaliyar, 2. Ravi S/o.Dharmalinga Mudali
65	233/7	0.1150	0.1150	Manavari	-	Eucalyptus Plant-292	Devarajan S/o.Natesa Mudaliyar
66	233/8	0.1250	0.1250	Manavari	-	Eucalyptus Plant-293	Sulochana W/o.Subramani Mudaliyar
67	233/9	0.1800	0.1800	Manavari	-	Eucalyptus Plant-422	1. RaviShankar S/o.Dhanapal Mudaliyar, 2. Chellammal W/o.Vadivel Mudaliyar, 3. Sampoonammal W/o.Dilli Mudaliyar
68	234/1	0.1600	0.1600	Manavari	-	Eucalyptus Plant-435	Srinivasan S/o.Karivaradan
69	234/3	0.1200	0.1200	Manavari	-	Eucalyptus Plant -41, Pongamia Tree-2, Neem Tree-1	Dhanapal Mudaliyar S/o.Vajravel Mudaliyar
70	234/4	0.2650	0.2650	Manavari	-	Eucalyptus Plant-178	P.Chandran S/o.Padmanaba Mudaliyar
71	234/5	0.2250	0.2250	Manavari	-	Eucalyptus Plant-527	Rajendran S/o.Gajanandha Mudaliyar
72	234/7	0.3150	0.3150	Manavari	-	Eucalyptus Plant-312, Datepalm Tree-2	1. Varadhan S/o.Kollapuri, 2. Elumalai S/o.Kollapuri, 3. Mutthan S/o.Kollapuri, 4.Chandran S/o.Padmanaba Mudaliyar

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner / Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
73	234/8A	0.1550	0.1550	Manavari	-	Eucalyptus Plant-153	Kandhasamy Mudaliyar S/o.Senju Mudaliyar
74	234/8B	0.0750	0.0750	Manavari	-	Eucalyptus Plant-74	Sasikumar (A) Srinivasan S/o.Jothilingam
75	234/8C	0.0750	0.0750	Manavari	-	Eucalyptus Plant-79	Rajinikanth S/o.Sambasivam
		14.9700 (Hectares)	14.9700 (Hectares)				

Total extent to be acquired 14.9700 (Hectares)

(CLA-SIP/2024/40/03/06/0001)

No.VI(1)/494(b-3)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **10.6950** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** may which be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Soorapundi Village.

Unit No. 03, Block No. 06

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	21/1A	0.5600	0.5600	Manavari	Wired Fencing With Stone Poles - 25	Mango Trees-34, Jamun Tree -1	J. Raja Ramesh S/o.Subbarao
2	21/1B	0.3800	0.3800	Manavari	Wired Fencing With Stone Poles - 22	Palm Tree-1, Mango Tree-39, Teak Tree -22, Neem Tree -2.	J. Raja Ramesh S/o.Subbarao
3	21/1C	0.3500	0.3500	Manavari	-	Mango Tree -37	J. Raja Ramesh S/o.Subbarao

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
4	21/1D	0.5600	0.5600	Manavari	-	-	Ramalingam S/o.Pachappa Reddiyar
5	21/2	0.2400	0.2400	Manavari	-	Eucalyptus Tree-3	1. Natarajan S/o.Narayanan 2. Neelammal 3. Durairaj 4. Chellaian 5. Selvaraj
6	21/3A	0.2700	0.2700	Manavari	-	Mango Tree-20	1. J.Venkateswaramma W/o.J.Subbarao 2. J. Raja Ramesh S/o.Subbarao
7	21/3B	0.2200	0.2200	Manavari	-	Teak Tree-11, Mango Tree-6, Neem Tree-8.	1.Ellappa Chettiyar 2.RajasekarBabu S/o.Subbarao 3. J.Raja Ramesh S/o.Subbarao 4. Kandasamy 5.Jayachandran 6.Usha
8	21/4	0.2350	0.2350	Manavari	-	-	1.Subramaniya Mudhaliyar S/o KamakodiMudhaliyar 2. PachayappaMudhaliyar S/o KamakodiMudhaliyar 3. Ravi 4. Natarajan
9	21/5	0.7900	0.7900	Manavari	Wired Fencing With Stone Poles - 78, Stone Well-1	Mango Tree-30, Neem Tree-15, Teak Tree-30,	J. Raja Ramesh S/o.Subbarao
10	21/6	0.1150	0.1150	Manavari	-	Neem Tree-3, Mango Tree-1,	J. Raja Ramesh S/o.Subbarao
11	21/7A	0.0800	0.0800	Manavari	-	Teak Tree-2, Mango Tree-1.	1. Natarajan S/o.Narayanan 2. Neelammal 3. Durairaj 4. Chellaian 5. Selvaraj
12	21/7B1	0.2200	0.2200	Manavari	-	Mango Tree-13, Palm Tree-1, Teak Tree-16 , Kattuva Tree-1,	1. J.Venkateswaramma W/o.J.Subbarao 2. J. Raja Ramesh S/o.Subbarao
13	21/7B2	0.0550	0.0550	Manavari	Wired Fencing With Stone Poles - 5	Neem Tree-2, Eucalyptus Tree-1.	1. Natarajan S/o.Narayanan 2. Neelammal 3. Durairaj 4. Chellaian 5. Selvaraj
14	21/7C	0.0600	0.0600	Manavari	Wired Fencing With Stone Poles - 5	Mango Tree-4, Teak Tree-7, Neem Tree-1, Kattuva Tree-1.	1.Ellappa Chettiyar 2. RajasekarBabu S/o.Subbarao 3. J.Raja Ramesh S/o.Subbarao

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15	22/1	0.0300	0.0300	Manavari	-	Teak Tree-4	J. Raja Ramesh S/o.Subbarao
16	22/10	0.1100	0.1100	Manavari	-	Mango Tree-13	J. Raja Ramesh S/o.Subbarao
17	22/11	0.3500	0.3500	Manavari	-	Mango Tree-34, Teak Tree-40.	J. Raja Ramesh S/o.Subbarao
18	22/12	0.4300	0.4300	Manavari	-	Mango Tree-48, Palm Tree -2, Teak Tree-15.	J. Raja Ramesh S/o.Subbarao
19	22/13	0.1400	0.1400	Manavari	Diesel Motor -1, Stone Well -1	Mango Tree-12, Teak Tree-12, Palm Tree-1, Neem Tree-1, Kattuva Tree-3, Korakalika Tree -1,	J. Raja Ramesh S/o.Subbarao
20	22/14	0.1800	0.1800	Manavari	-	Mango Tree- 10, Date palm Tree-1,	J. Raja Ramesh S/o.Subbarao
21	22/15	0.0600	0.0600	Manavari	-	-	1. Natarajan S/o.Pusi Narayanan 2. Neelammal 3. Durairaj 4. Chellaian 5. Selvaraj
22	22/16	0.1600	0.1600	Manavari	-	Mango Tree-18	J. Raja Ramesh S/o.Subbarao
23	22/17	0.1000	0.1000	Manavari	-	Teak Tree-2, Neem Tree-2.	Ramalingam S/o.PachappaReddiyar
24	22/18	0.0300	0.0300	Manavari	-	Mango Tree-3	1. Natarajan S/o.Pusi Narayanan 2. Neelammal 3. Durairaj 4. Chellaian 5. Selvaraj
25	22/2	0.1600	0.1600	Manavari	-	Mango Tree-7, Teak Tree-7	J. Raja Ramesh S/o.Subbarao
26	22/3	0.0100	0.0100	Manavari	-	Mango Tree-1	J. Raja Ramesh S/o.Subbarao
27	22/4	0.1600	0.1600	Manavari	-	Mango Tree-10, Teak Tree-40, Neem Tree-2	J. Raja Ramesh S/o.Subbarao
28	22/5	0.1200	0.1200	Manavari	-	Mango Tree-12, Teak Tree -11	Ramalingam S/o.Pachappa Reddiyar
29	22/6	0.1500	0.1500	Manavari	-	Mango Tree-15, Teak Tree -13	J. Raja Ramesh S/o.Subbarao

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
30	22/7	0.3950	0.3950	Manavari	-	Mango Tree-25	J. Raja Ramesh S/o.Subbarao
31	22/8	0.2500	0.2500	Manavari	-	Mango Tree-17	J. Raja Ramesh S/o.Subbarao
32	22/9	0.1400	0.1400	Manavari	-	Mango Tree-15	J. Raja Ramesh S/o.Subbarao
33	23/2	0.0750	0.0750	Manavari	Stone Well -1	Teak Tree-2, Mango Tree-3.	J. Raja Ramesh S/o.Subbarao
34	27/1	0.0850	0.0850	Manavari	-	Mango Tree-9, Teak Tree-11	J. Raja Ramesh S/o.Subbarao
35	27/10	0.1400	0.1400	Manavari	-	Mango Tree-16, Teak Tree-16, kattuva Tree-1, Neem Tree-3	J. Raja Ramesh S/o.Subbarao
36	27/11	0.0850	0.0850	Manavari	-	Mango Tree-9, Teak Tree-5	J. Raja Ramesh S/o.Subbarao
37	27/12	0.1450	0.1450	Manavari	-	Mango Tree-16, Teak Tree-18, Coconut Tree-2	J. Raja Ramesh S/o.Subbarao
38	27/13	0.1550	0.1550	Manavari	-	Mango Tree-17, Coconut Tree -4	J. Raja Ramesh S/o.Subbarao
39	27/14	0.1400	0.1400	Manavari	-	Mango Tree -16, Coconut Tree-3	J. Raja Ramesh S/o.Subbarao
40	27/15	0.1900	0.1900	Manavari	Stone Well-1, Diesel Motor-1	Mango Tree-22, Teak Tree-19, kattuva Tree-1, Neem Tree-6	J. Raja Ramesh S/o.Subbarao
41	27/16	0.1400	0.1400	Manavari	-	Mango Tree -16, Coconut Tree -2	J. Raja Ramesh S/o.Subbarao
42	27/17	0.1000	0.1000	Manavari	-	Mango Tree -12, Teak Tree-9, Coconut Tree -3, Neem Tree-3, Kattuva Tree -1	J. Raja Ramesh S/o.Subbarao
43	27/18	0.3100	0.3100	Manavari	Stone Well - 1	Mango Tree -37, Eucalyptus Tree-5, Teak Tree-24, Coconut Tree-10, Kattuva Tree -1	J. Raja Ramesh S/o.Subbarao

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
44	27/19	0.1550	0.1550	Manavari	Stone Well-1, Wired Fencing With Stone Poles - 5	Mango Tree -17, Teak Tree-8, Coconut Tree-2, Neem Tree-5	J. Raja Ramesh S/o.Subbarao
45	27/2	0.1650	0.1650	Manavari	-	Mango Tree-16, Teak Tree-5	J. Raja Ramesh S/o.Subbarao
46	27/20	0.3050	0.3050	Manavari	Wired Fencing With Stone Poles - 7	Mango Tree -28, Teak Tree-3, Coconut Tree-4	J. Raja Ramesh S/o.Subbarao
47	27/21	0.1250	0.1250	Manavari	-	Mango Tree -11, Eucalyptus Tree - 3, Teak Tree-12, Coconut Tree-2	J. Raja Ramesh S/o.Subbarao
48	27/22	0.0950	0.0950	Manavari	Wired Fencing With Stone Poles - 8	Mango Tree -8, Teak Tree-14, Cocount Tree-2, Eucalyptus Tree -3	J. Raja Ramesh S/o.Subbarao
49	27/23	0.1450	0.1450	Manavari	Wired Fencing With Stone Poles-17	Mango Tree -13, Teak Tree-10, Coconut Tree -2	J. Raja Ramesh S/o.Subbarao
50	27/24	0.1650	0.1650	Manavari	Wired Fencing With Stone Poles - 19	Mango Tree -17, Teak Tree-11, Coconut Tree -2, Kattuva Tree -1	J. Raja Ramesh S/o.Subbarao
51	27/25	0.1100	0.1100	Manavari	Wired Fencing With Stone Poles - 31	Mango Tree -12, Teak Tree-20, Coconut Tree -2	J. Raja Ramesh S/o.Subbarao
52	27/4	0.0500	0.0500	Manavari	-	Mango Tree-5, Teak Tree-5	J. Raja Ramesh S/o.Subbarao
53	27/5	0.1500	0.1500	Manavari	Stone Well-1, Wired Fencing With Stone Poles - 12	Mango Tree-15, Neem Tree-5, Teak Tree-20, Kattuva Tree-1	J. Raja Ramesh S/o.Subbarao
54	27/6	0.0550	0.0550	Manavari	-	Mango Tree-6	J. Raja Ramesh S/o.Subbarao

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
55	27/7	0.2100	0.2100	Manavari	Wired Fencing With Stone Poles - 8	Mango Tree-22, Teak Tree-10, Kattuva Tree-1, Neem Tree-2	J. Raja Ramesh S/o.Subbarao
56	27/8	0.1750	0.1750	Manavari	-	Mango Tree-18, Teak Tree-11	J. Raja Ramesh S/o.Subbarao
57	27/9	0.1150	0.1150	Manavari	-	Mango Tree-12	J. Raja Ramesh S/o.Subbarao
		10.6950 (Hectares)	10.6950 (Hectares)				

Total extent to be acquired 10.6950 (Hectares)

(CLA-SIP/2024/40/04/06/0001)

No.VI(1)/494(b-4)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **12.5350** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan which of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Sanaputhur Village.

Unit No. 04, Block No. 06.

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	111/1	0.0700	0.0700	Wet	-	-	1. R. Geetha, W/o. Ranganathan 2. V. Dharani, W/o. Veeraraghavan 3. M. Seenivasan, S/o. S.Murugaiah
2	111/12	0.3600	0.3600	Wet	-	-	1. R. Geetha, W/o. Ranganathan 2. V. Dharani, W/o. Veeraraghavan 3. M. Seenivasan, S/o. S.Murugaiah
3	111/2A	0.0925	0.0925	Wet	-	-	S.Ravichandran, S/o. S.R. Subramani

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
4	111/2B	0.0925	0.0925	Wet	-	-	S.Sekar, S/o. S.R. Subramani
5	111/3	0.0700	0.0700	Dry	-	-	Perumal
6	111/4	0.1150	0.1150	Dry	-	-	1. Munusamy, S/o. Lakkaiyan 2. G. Sivaraj, S/o. Kenaiah
7	111/6	0.3700	0.3700	Dry	-	Neem Tree -1	1. R. Geetha, W/o. Ranganathan 2. V. Dharani, W/o. Veeraraghavan 3. M. Seenivasan, S/o. Murugaiah
8	111/8	0.2300	0.2300	Wet	-	-	1. Munusamy, S/o. Lakkaiyan 2. G. Sivaraj, S/o. Kenaiah
9	111/9	0.1150	0.1150	Wet	-	-	1. R. Geetha, W/o. Ranganathan 2. V. Dharani, W/o. Veeraraghavan 3. M. Seenivasan, S/o. Murugaiah
10	112/1	0.0250	0.0250	Wet	-	-	P. Munusamy Naidu, S/o. Bodi Naidu
11	112/2	0.0300	0.0300	Wet	-	-	P. Munusamy Naidu, S/o. Bodi Naidu
12	112/3A	0.0900	0.0900	Wet	-	-	Thulukkanam, S/o. Kannaiah Naidu
13	112/3B	0.1500	0.1500	Wet	-	-	Kotaiah Naidu, S/o. Nallappa Naidu
14	112/3C	0.4000	0.4000	Wet	-	-	Jaya W/o. Murali
15	112/4	0.2600	0.2600	Wet	-	-	Vijaya, W/o. Subramani
16	112/5	0.1300	0.1300	Wet	-	-	T. Venkatesan, S/o. Thulukkanam
17	112/6A	0.0900	0.0900	Wet	-	-	Thulukkanam, S/o.Kannaiah Naidu
18	112/8A	0.0640	0.0640	Wet	-	-	Arunkumar, S/o. Ravi
19	112/8B	0.0640	0.0640	Wet	-	-	Balaji, S/o. Kuppaiah
20	112/8C	0.1100	0.1100	Wet	-	-	Dhanapal, S/o. Gandhi
21	112/8D	0.1050	0.1050	Wet	-	-	Balaji, S/o. Kuppaiah
22	112/8E	0.1050	0.1050	Wet	-	-	Arunkumar, S/o. Ravi
23	112/8F	0.1100	0.1100	Wet	-	-	Venkatesan, S/o. Gandhi
24	112/8G	0.1170	0.1170	Wet	-	-	Dhanapal, S/o. Gandhi
25	112/9	0.0800	0.0800	Wet	-	-	Vijaya, W/o. Subramani

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
26	190/2A	0.3800	0.3800	Wet	-	-	Munirathinam, S/o. Mulagala Munusamy
27	190/2B	0.2800	0.2800	Wet	-	Palm Tree - 2	Narayanasamy, S/o. Mulagala Munusamy
28	190/3	0.1050	0.1050	Wet	-	-	Nandhakumar, S/o. Rose
29	190/4	0.1350	0.1350	Wet	-	-	Nandhakumar, S/o. Rose
30	190/5	0.1650	0.1650	Wet	-	-	Nandhakumar, S/o. Rose
31	190/6	0.4300	0.4300	Wet	-	-	Nandhakumar, S/o. Rose
32	190/8	0.3500	0.3500	Wet	-	-	Nandhakumar, S/o. Rose
33	191/1	0.4100	0.4100	Wet	-	-	Nithyanandha Mudhaliyar, S/o. Jagadeesa Mudaliyar
34	191/10	0.0800	0.0800	Wet	-	-	Nandhakumar, S/o. Rose
35	191/11A	0.2850	0.2850	Dry	-	-	1. Jayaraj, S/o. Appadurai, 2. Nandhakumar, S/o. Rose, 3. SivagamiAmmal, W/o. Sivaprakasam
36	191/11B	0.0650	0.0650	Dry	-	-	J.S. Subramaniam, S/o. Jagadeesa Mudaliar
37	191/2A	0.2900	0.2900	Wet	-	Palm Tree - 1	J.S. Subramaniam S/o. Jagadeesa Mudaliyar
38	191/2B	0.0600	0.0600	Wet	-	-	Nandhakumar, S/o. Rose
39	191/3	0.0650	0.0650	Wet	-	-	Nandhakumar, S/o. Rose
40	191/4	0.2850	0.2850	Wet	-	-	Dharmaraj Koil
41	191/5	0.1300	0.1300	Wet	-	-	Nandhakumar, S/o. Rose
42	191/7	0.2650	0.2650	Dry	-	-	1. Seenivasan, S/o. Sivaprakasam 2. SivagamiAmmal W/o. Sivaprakasam
43	191/8	0.2700	0.2700	Dry	-	-	1. Seenivasan, S/o. Sivaprakasam 2. SivagamiAmmal W/o. Sivaprakasam
44	191/9	0.1050	0.1050	Wet	Round Well - 1	Date palm Tree - 1	Nandhakumar, S/o. Rose
45	192/2A1	0.6300	0.6300	Wet	-	-	Munirathnam, S/o. Mulagala Munusamy
46	192/2A2A1A	0.4720	0.4720	Wet	-	-	M. PattuSundaram, S/o. Peekaiiah 2. Mani, S/o. M. Pattu Sundaram
47	192/2A2A1B	0.1250	0.1250	Wet	-	-	P. Krishnamoorthy, S/o. Pattu Sundaram
48	192/2A2A1C	0.1380	0.1380	Wet	-	-	P. Krishnamoorthy, S/o. PattuSundaram
49	192/2A2A2	0.1350	0.1350	Wet	-	-	Krishnamoorthy, S/o. PattuSundaram

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
50	192/2A2A3	0.1550	0.1550	Wet	-	-	Subramani, S/o. Pattu Sundaram
51	192/2A2B	0.1150	0.1150	Wet	-	-	Subramani, S/o. Pattu Sundaram
52	192/2A2C	0.1450	0.1450	Wet	-	-	Govindaraj, S/o. Pattu Sundaram
53	192/2B1A	0.2750	0.2750	Wet	-	-	Nithyanandha Mudhaliyar, S/o.Jagadeesa Mudhaliyar
54	192/2B1B	0.1800	0.1800	Wet	-	-	NithyanandhaMudhaliyar, S/o.Jagadeesa Mudhaliyar
55	192/2B1C	0.9500	0.9500	Wet	-	-	Thirunavukarasu, S/o. Jagadeesa Mudhaliyar
56	192/2B1D1	0.6500	0.6500	Wet	-	Palm Tree - 2	J.S. Subramaniam, S/o. Jagadeesa Mudhaliyar
57	192/2B1D2	0.1700	0.1700	Wet	-	-	J.S. Subramaniam, S/o. Jagadeesa Mudhaliyar
58	194/1A	0.1000	0.1000	Wet	-	-	Kannappan, S/o. Mulagala Munusamy
59	194/1B	0.3800	0.3800	Wet	-	-	Kistan, S/o. MulagalaMunusamy
60	194/3	0.3150	0.3150	Wet	-	-	Kannappan, S/o. Mulagala Munusamy
		12.5350 (Hectares)	12.5350 (Hectares)				

Total extent to be acquired 12.5350 (Hectares)

(CLA-SIP/2024/40/05/05/0001)

No.VI(1)/494(b-5)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**, The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **10.6050** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Sanaputhur Village.

Unit No. 05, Block No. 05

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	220/2	0.2100	0.2100	Dry	Pipe Line	-	Munirathinam S/o.Munusamy
2	220/3	0.0100	0.0100	Dry	Round Stone Well-1	Neem Tree-1, Pongamia Tree-2	1)Thirunavukkarasu S/o.Jagadeesa Mudaliyar 2)Subramani S/o.Natesa Mudaliyar 3) Sadhananthan S/o.Natesa Mudaliyar 4) Ulaganatha Mudaliyar S/o.Natesa Mudaliyar
3	220/4A1	0.0650	0.0650	Dry	-	-	Pakkaiya S/o.Chinna Munusamy
4	220/4A2	0.0600	0.0600	Dry	-	-	Pakkaiya S/o.Chinna Munusamy
5	220/4A3	0.0650	0.0650	Dry	-	-	Pakkaiya S/o.Chinna Munusamy
6	220/4B	0.2100	0.2100	Dry	Bore Well-1	-	Pakkaiyan S/o.Moukala Chinna Munusamy
7	220/5	0.2450	0.2450	Dry	Bore Well-1	Pongamia Tree-1	Piyas Ahamed S/o.Ibrahim
8	220/6A	0.0450	0.0450	Dry	-	-	P. Subramani S/o.Pattu Sundaram
9	220/6B	0.0650	0.0650	Dry	-	-	Govindaraj S/o. Pattusundaram
10	220/6C	0.0750	0.0750	Dry	-	-	Subramani S/o. Pattusundaram
11	220/7A	0.1400	0.1400	Dry	-	Palm Tree-1, Banyan Tree-1, Palm Plant-9	1) Feroskhan S/o.Noorullakhan 2) Samreen Jahaan W/o.Feroskhan
12	220/7B	0.1400	0.1400	Dry	-	-	1) Feroskhan S/o.Noorullakhan 2) Samreen Jahaan W/o.Feroskhan
13	221/1	0.2450	0.2450	Manavari	Pipe Line	-	Subramani S/o.Pattusundaram
14	221/2	0.8000	0.8000	Dry	-	-	P. Krishnamoorthy S/o.Pattusundaram
15	221/4A1	0.2570	0.2570	Dry	1. Ruined Round Stone Well-1, 2. Ruined Pump Shed-1	Neem Tree-1, Date Palm Plant-1	Sudharaman S/o.Muni Pattu Sundaram

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
16	221/4A2	0.2670	0.2670	Dry	-	-	P. Krishnamoorthy S/o.Pattu Sundaram
17	221/4A3	0.2430	0.2430	Dry	Pipe Line	-	Sudharaman S/o.Muni Pattu Sundaram
18	221/4B	0.5180	0.5180	Dry	1. Bore Well-1, 2. Pipe Line	-	Kumari W/o.Govindharaj
19	221/4C	0.0300	0.0300	Dry	-	-	Subramani S/o.Pattusundaram
20	226/1	0.1700	0.1700	Dry	-	-	Ranjith S/o.Arumugam
21	226/10A	0.0970	0.0970	Dry	Pipe Line	-	Sudharaman S/o.Muni Pattu Sundaram
22	226/10B	0.0280	0.0280	Dry	-	-	Kumari W/o.Govindharaj
23	226/2	0.1250	0.1250	Dry	-	-	Ranjith S/o.Arumugam
24	226/3	0.1300	0.1300	Dry	-	-	Pakkaiya S/o. Chinna Munusamy
25	226/4	0.1200	0.1200	Dry	-	-	Sanaputhur Co-Op Society
26	226/6A	0.0970	0.0970	Dry	-	-	Sudharaman S/o.Muni Pattu Sundaram
27	226/6B	0.0680	0.0680	Dry	-	-	Kumari W/o.Govindharaj
28	226/7A	0.1550	0.1550	Dry	-	-	Krishnamoorthy S/o.Pattusundaram
29	226/7B	0.1550	0.1550	Dry	-	-	Srinivasan S/o. Kaattur Munusamy
30	226/8A	0.1450	0.1450	Dry	-	Palm tree-1	Mani S/o.Pattu Sundaram
31	226/8B	0.1350	0.1350	Dry	-	-	Subramani S/o.Ulaganathan
32	226/8C	0.1400	0.1400	Dry	-	-	Govindaraji S/o.Pattu Sundaram
33	226/8D	0.1100	0.1100	Dry	-	-	Subramani S/o.Ulaganathan
34	226/8E	0.1500	0.1500	Dry	-	-	Subramani S/o.Ulaganathan
35	226/8F1A	0.0220	0.0220	Dry	-	-	Subramani S/o.Natesamudaliyar
36	226/8F1B	0.0880	0.0880	Dry	Vacant Land.	-	Subramani S/o Pattu Sundaram
37	226/8F2	0.1150	0.1150	Dry	-	-	Chinnaiya S/o.Chinna Munusamy
38	226/9A	0.1600	0.1600	Dry	-	-	P. Krishnamoorthy S/o.Pattusundaram
39	226/9B	0.1600	0.1600	Dry	-	-	Jaganathan S/o.Kannappan
40	227/1A	0.0650	0.0650	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
41	227/1B	0.1100	0.1100	Manavari	-	Neem Tree-1	Srinivasan S/o.Munusamy
42	227/1C	0.1200	0.1200	Manavari	-	-	Srinivasan S/o.Munusamy

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
43	227/1D	0.1250	0.1250	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
44	227/2A	0.2100	0.2100	Dry	-	Neem Tree-2, Palm Plant-3	Pakkaiya S/o.Chinna Munusamy
45	227/2B	0.2050	0.2050	Dry	-	-	Vijaya W/o.Chinnaiya
46	227/3A	0.2200	0.2200	Manavari	-	-	Vijaya W/o.Chinnaiya
47	227/3B	0.2250	0.2250	Manavari	-	-	Pakkaiya S/o.Chinna Munusamy
48	227/3C	0.1500	0.1500	Manavari	-	-	Vijaya W/o.Chinnaiya
49	227/3D	0.1500	0.1500	Manavari	-	-	M/s.Remix Concrete India Pvt Limited.
50	227/4A1	0.0850	0.0850	Manavari	-	-	P. Krishnamoorthy S/o.Pattusundaram
51	227/4A2	0.0950	0.0950	Manavari	-	-	P. Krishnamoorthy S/o.Pattu Sundaram
52	227/4B	0.1800	0.1800	Manavari	-	-	P. Subramani S/o.Pattu Sundaram
53	227/4C1	0.0600	0.0600	Manavari	-	-	Subramani S/o.Pattu Sundaram
54	227/4C2	0.0650	0.0650	Manavari	-	-	Subramani S/o.Pattu Sundaram
55	227/4D	0.1200	0.1200	Manavari	-	-	P. Subramani S/o.Pattu Sundaram
56	228/10	0.1700	0.1700	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
57	228/11	0.1800	0.1800	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
58	228/1A	0.2300	0.2300	Manavari	-	-	Krishnamoorthy S/o.Pattusundaram
59	228/1B	0.1450	0.1450	Manavari	-	-	Jeyabalan S/o.Venkatasamy
60	228/2A	0.4200	0.4200	Manavari	-	-	Chinnaiya S/o.Chinna Munusamy
61	228/2B1	0.3750	0.3750	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
62	228/2B2	0.0850	0.0850	Manavari	Stone post- 20	-	1) Anthony Francis S/o.Rasaiya, 2) Clastinraj S/o.Rasaiya, 3) R M A Rajan S/o.Rasaiya
63	228/4	0.1300	0.1300	Manavari	-	-	P Subramani S/o.Pattu Sundaram
64	228/5	0.1750	0.1750	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
65	228/6	0.1900	0.1900	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
66	228/7A	0.0140	0.0140	Manavari	-	-	Sengan S/o.Kesukhan

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
67	228/7B	0.0160	0.0160	Manavari	-	-	P. Krishnamoorthy S/o.Pattusundaram
68	228/8	0.0300	0.0300	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
69	228/9	0.2000	0.2000	Manavari	-	-	Srinivasan S/o.Kaattur Munusamy
		10.6050 (Hectares)	10.6050 (Hectares)				

Total extent to be acquired 10.6050 (Hectares)

(CLA-SIP/2024/40/06/06/0001)

No.VI(1)/494(b-6)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**, The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **11.4700** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit , **Tiruvallur** Which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Sanaputhur Village.

Unit No. 06, Block No. 06.

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	269/1	0.0750	0.0750	Manavari	-	-	Gengadi Prakash S/o.Subramani
2	269/10	0.0750	0.0750	Manavari	-	-	Munuswamy S/o.Dhamodara Chettiyar
3	269/11A	0.0600	0.0600	Manavari	-	-	Rajeshkumar S/o.Baskar
4	269/11B	0.1000	0.1000	Manavari	-	-	Ramesh S/o.Venkatasubban
5	269/12A	0.0680	0.0680	Manavari	-	-	Ramesh S/o.Venkatasubban
6	269/12B	0.1270	0.1270	Manavari	-	-	Murali S/o.Venkatasubban

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
7	269/13	0.1000	0.1000	Manavari	-	-	Murali S/o.Venkatasubban
8	269/2	0.5850	0.5850	Manavari	-	-	Dhamodaran S/o.Munuswamy
9	269/3	0.1000	0.1000	Manavari	-	-	Rajeshkumar S/o.Baskar
10	269/4	0.1150	0.1150	Manavari	-	-	Gengadi Prakash S/o.Subramani
11	269/5	0.2850	0.2850	Manavari	-	-	P.Mohan S/o.Pullaiya
12	269/6	0.3100	0.3100	Manavari	-	-	MirudulaAnand W/o.Anand Nanthakumar
13	269/7	0.0350	0.0350	Manavari	-	-	Gengadi Prakash S/o.Subramani
14	269/8	0.0450	0.0450	Manavari	-	-	Ramesh S/o.Venkatasubban
15	269/9	0.0550	0.0550	Manavari	-	-	Rajeshkumar S/o.Baskar
16	270/1	0.1700	0.1700	Manavari	-	-	1.Mannara Swamy S/o.Murugan, 2.Hari S/o.M.Bakthavachalam, 3.G.Dharshath S/o.M.Gavaskar, 4.G.Mothish S/o.M.Gavaskar
17	270/10A	0.5450	0.5450	Manavari	-	-	Puretty S.Magesh S/o.Subramani
18	270/10B	0.1050	0.1050	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
19	270/2	0.2200	0.2200	Manavari	-	-	Eswari Chettiyar
20	270/3	0.0950	0.0950	Manavari	-	-	Gengadi Prakash S/o.Subramani
21	270/4	0.4500	0.4500	Manavari	-	-	Ravi S/o.Kesavan
22	270/5	0.0700	0.0700	Manavari	-	-	Gengadi Prakash S/o.Subramani
23	270/6A	0.0600	0.0600	Manavari	-	-	MirudulaAnand W/o.Anand Nanthakumar
24	270/6B	0.0500	0.0500	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
25	270/6C	0.1000	0.1000	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
26	270/6D	0.0600	0.0600	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
27	270/6E	0.0400	0.0400	Manavari	-	-	Balasundaram S/o.Perumal
28	270/7	0.1950	0.1950	Manavari	-	-	P.Mohan S/o.Pullaiya
29	270/8	0.0550	0.0550	Manavari	-	-	Gengadi Prakash S/o.Subramani
30	270/9A	0.0550	0.0550	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
31	270/9B	0.0600	0.0600	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
32	271/2	0.3850	0.3850	Manavari	-	-	Gengadi Ramamurthy S/o.Subramani
33	271/3	0.5400	0.5400	Manavari	-	-	Lakshmi W/o.Gengadi Gopal

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
34	271/4A	0.2880	0.2880	Manavari	-	-	Ramesh S/o.Venkatasubban
35	271/4B	0.1720	0.1720	Manavari	Bore Well (Working Condition)-1, Concrete Motor Room-1	-	Murali S/o.Venkatasubban
36	271/5	0.0750	0.0750	Manavari	-	-	Gengadi Prakash S/o.Subramani
37	271/6A	0.2800	0.2800	Manavari	-	-	Puretty Magesh S/o.Subramani
38	271/6B	0.3900	0.3900	Manavari	-	-	Mani S/o.Munuswamy
39	271/6C	0.0800	0.0800	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
40	271/6D	0.3600	0.3600	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
41	272/1A	0.1350	0.1350	Manavari	-	-	Dhanachezhiyan S/o.Gopal
42	272/1B	0.1750	0.1750	Manavari	-	-	Sangeetha W/o.Jothi
43	272/1C	0.2550	0.2550	Manavari	-	-	Gengadi Ramamurthy S/o.Subramani
44	272/2	0.7450	0.7450	Manavari	-	-	MirudulaAnand W/o.AnandNanthakumar
45	272/3	0.3100	0.3100	Manavari	-	-	MirudulaAnand W/o.AnandNanthakumar
46	273/1	0.1200	0.1200	Manavari	-	-	Raja Rao S/o.Krishnan
47	273/10	0.1600	0.1600	Manavari	-	-	M/s.TULSYAN NEC LIMITED N.Mohan Raj S/o.Nandagopal
48	273/11	0.1500	0.1500	Manavari	-	-	P.S.Chandrasekar S/o.Sriramulu Chettiyar
49	273/12	0.4300	0.4300	Manavari	-	-	1.Chellammal W/o.Thangavel Mudaliyar, 2.Sankar S/o.Beeeki Munusamy, 3.Munivel S/o.Beeeki Munusamy, 4.Gaja S/o.Nedupi Munusamy
50	273/14	0.0300	0.0300	Manavari	-	-	Balaraman S/o.Munuswamy
51	273/2A	0.2200	0.2200	Manavari	-	-	MirudulaAnand W/o.AnandNanthakumar
52	273/2B	0.1550	0.1550	Manavari	-	-	Raja Rao S/o.Krishnan
53	273/2C	0.0650	0.0650	Manavari	-	-	Raja Rao S/o.Krishnan
54	273/3A1	0.0300	0.0300	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
55	273/3A2	0.0400	0.0400	Manavari	-	-	Serivi Sankar S/o.Serivi Neduppi Munuswamy
56	273/3B	0.0900	0.0900	Manavari	-	-	Dhanachezhiyan S/o.Gopal
57	273/3C	0.1050	0.1050	Manavari	-	-	SeriviSankar S/o.Serivi Neduppi Munuswamy
58	273/4	0.2050	0.2050	Manavari	-	-	Gajendran S/o.Lakshmaiah
59	273/5	0.2300	0.2300	Manavari	-	-	Devendran S/o.Duraisamy Naidu

S. No.	Survey/ Subdiv No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
60	273/6A	0.0750	0.0750	Manavari	-	-	Serivi Sankar S/o.Serivi Neduppi Munuswamy
61	273/6B	0.0700	0.0700	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
62	273/7	0.2050	0.2050	Manavari	-	-	M/s. TULSYAN NEC LIMITED Mr.N.Mohanraj S/o.Nandagopal
63	273/8	0.0600	0.0600	Manavari	-	-	Mirudula Anand W/o.Anand Nanthakumar
64	273/9	0.3750	0.3750	Manavari	-	Palm Tree-3	M/s. TULSYAN NEC LIMITED Mr.N.Mohanraj S/o.Nandagopal
		11.4700 (Hectares)	11.4700 (Hectares)				

Total extent to be acquired 11.4700 (Hectares)

(CLA-SIP/2024/40/06/07/0001)

No.VI(1)/494(b-7)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**, The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **12.4000** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** Which may be inspected on any day during office hours.

THE SCHEDULE

Tiruvallur District, Gummidipoondi Taluk, Manellore Village.

unit No. 6, Block No. 07

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	199/1	1.2650	1.2650	Dry	1. Stone Well (Part)-1, 2. Barbed Wire Fencing	1. Mango Tree-61, 2. Teak Tree (Large) - 1, 3. Rose Wood Tree-45, 4. Small Amla Tree-1, 5. Neem Tree-3, 6. Show Tree-4	K.R.Rajagopal S/o.K.R.Ramamani

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
2	199/2	3.7150	3.7150	Dry	1. Stone Well-1 With Electric Connection, 2. Barbed Wire Fencing	1. Mango Tree-313, 2. Coconut Tree-4, 3. Jamun Tree-1, 4. Teak Tree (Large)-60, 5. Teak Tree (Small)-10, 6. Rose wood Tree-45, 7. Cashew Tree-1, 8. Sandal wood Tree-2, 9. Neem Tree-11, 10. Show Tree-3	Asha Vijayaraghavan, W/o.Vijayaraghavan
3	202/1	0.6050	0.6050	Dry	1. Temple, 2. RCC Auditorium, 3. RCC School Building (G+1), 4. RCC New School building, 5. EB Box, 6. Water Tank, 7. RCC Hand Wash Basin, 8. Fibre statues with Memorial Mandapam-2, 9. Compound Wall, 10. Barbed Wire Fencing	1. Neem Tree-5, 2. Pongamia Tree-5, 3. Show Tree-5, 4. Jamun Tree-1, 5. Almond Tree-22, 6. Neem Plant-6, 7. Kattuva Tree-3, 8. Banyan Tree-1, 9. Coconut Tree-2, 10. Ashoka Tree-1, 11. Eucalyptus Cut Tree-232	Ranganayagi Memorial Trust
4	202/2	3.0350	3.0350	Dry	1. RCC Security Room, 2. RCC School Annex Building (G+1), 3. Cement Sheet Toilet, 4. Compound Wall, 5. RCC Staff Quarters Building, 6. Cement Sheet Staff Quarters Building, 7. Cement Sheet Building (Clinic),	1. Mango Tree- 50, 2. Coconut Tree (Large)-90, 3. Jamun Tree-6, 4. Teak Tree (Large)-31, 5. Teak Tree (Small)-38, 6. Rose wood Tree-9, 7. Jack Fruit Tree-3, 8. Cashew Tree-1, 9. Bodhi Tree-1, 10. Tamarind Tree-4, 11. Bamboo Tree-2, 12. Neem Tree-52,	K.R.Rajagopal, S/o.K.R.Ramamani

S. No.	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Tree in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
					8. Cement Sheet Bathroom, 9. Tractor Shed, 10. Bath Tank, 11. RCC Farm House (Part), 12. Iron Gate (Big) - 2, 13. Iron Gate (Small) - 2, 14. Flag Post-1, 15. Septic Tank-1, 16. Stone Well (Part) - 1, 17. Barbed Wire Fencing	13. Arecanut Tree-2, 14. Pongamia Tree-6, 15. Night Jasmine Tree-1, 16. Spanish Cherry Tree-1, 17. Silk Cotton Tree-2, 18. Almond Tree-12, 19. Fig Tree-1, 20. Morinda Plant-3, 21. Ashoka Tree-8, 22. Show Tree-23, 23. Eucalyptus Cut Tree-241	
5	205/1	3.1750	3.1750	Dry	1. RCC Farm House (Part), 2. Cement sheet Washing room, 3. Stone Well (Part)-1, 4. RCC Pump Shed Room	1. Mango Tree-37, 2. Sappota Tree-20, 3. Jamun Tree-17, 4. Teak Tree (Large)-1, 5. Rose wood Tree-57, 6. Small Amla Tree - 5, 7. Cashew Tree-2, 8. Tamarind Tree-6, 9. Eucalyptus Cut Tree-6638, 10. Neem Tree-2, 11. Show Tree-1	K.R.Rajagopal, S/o.K.R.Ramamani
6	205/2	0.6050	0.6050	Dry	1. Barbed wire Fencing	1. Coconut Tree (Large) - 1, 2. Rose Wood Tree- 2, 3. Cashew Tree-2, 4. Tamarind Tree-1, 5. Eucalyptus Cut Tree-1011	Vikram Vijayaraghavan S/o.Vijayaraghavan
		12.4000 (Hectares)	12.4000 (Hectares)				

Total extent to be acquired 12.4000 (Hectares)

(CLA-SIP/2024/40/07/06/0001)

No.VI(1)/494(b-8)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **9.5250** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** which may be inspected on any day during office hours.

THE SCHEDULE

*Tiruvallur District, Gummidipoondi Taluk, Manellore Village.**unit No. 7, Block No. 06*

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	2/2	0.1200	0.1200	Manavari	-	-	Balaiyah S/o. Kuruvaiah Chettiyar
2	2/3	0.5100	0.5100	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar
3	2/4	0.0850	0.0850	Manavari	-	-	1. Kowsalya D/o. Logaiah Chettiyar 2. Sadhavammal W/o.Subramaniyam
4	2/5	0.2150	0.2150	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar
5	2/6A	0.3300	0.3300	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar
6	2/6B	0.1000	0.1000	Manavari	-	-	Gopalakrishnaiah S/o.Subbaraya Chettiyar
7	2/6C	0.2600	0.2600	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar
8	2/7	0.0950	0.0950	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar
9	2/8A	0.1350	0.1350	Manavari	-	-	Danamma D/o. Thulakkanam
10	2/8B	0.0600	0.0600	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar
11	2/8C	0.0700	0.0700	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
12	3/3A	0.2650	0.2650	Manavari	-	-	D.Praveenkumar S/o. D.Srinivasulu
13	3/3B	0.2600	0.2600	Manavari	-	-	1.N.Sengalaiah S/o. Logaiah Chettiyar 2.Mallaiya Chettiyar S/o. Petha Sengalli Chettiyar
14	4/1	0.5450	0.5450	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar
15	4/2A	0.2200	0.2200	Manavari	-	-	Elumalai S/o. Chellappa Mudaliyar
16	4/2B	0.7250	0.7250	Manavari	-	-	D.Praveenkumar S/o. D.Srinivasulu
17	5/1A	0.1300	0.1300	Manavari	Barbed Wire Fencing with Stone Post-15	-	1.N.Sengalaiah S/o. Logaiah Chettiyar 2.Mallaiya Chettiyar S/o. Petha Sengalli Chettiyar
18	5/1B	0.1150	0.1150	Manavari	Barbed Wire Fencing with Stone Post-14	-	Kaadharsaayabu S/o.Nathisaayabu
19	5/2A	0.2100	0.2100	Manavari	-	-	D.Praveenkumar S/o. D.Srinivasulu
20	5/2B	0.1100	0.1100	Manavari	Barbed Wire Fencing with Stone Post-32	-	Kaadharsaayabu S/o.Nathisaayabu
21	5/2C	0.1100	0.1100	Manavari	Barbed Wire Fencing with Stone Post-16	-	D.Praveenkumar S/o. D.Srinivasulu
22	5/3A	0.1800	0.1800	Manavari	-	-	1. N.Sengalaiah S/o. Logaiah Chettiyar 2.Mallaiah Chettiyar S/o. PethaSengalliChettiyar
23	5/3B	0.1800	0.1800	Manavari	-	-	1. Muniyammal W/o. Somaiah Chettiyar 2.Mallaiah Chettiyar S/o. PethaSengalli Chettiyar
24	5/3C	0.9300	0.9300	Manavari	Barbed Wire Fencing with Stone Post-117	-	K.Sekar S/o. DhamodharaChettiyar
25	6/1	0.0650	0.0650	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
26	6/10	0.0400	0.0400	Manavari	-	-	1. D.Praveenkumar S/o. D.Srinivasulu 2. Canara Bank, Madharpakkam Branch

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
27	6/11	0.0450	0.0450	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
28	6/12A	0.0500	0.0500	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
29	6/12B	0.0400	0.0400	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
30	6/12C	0.0400	0.0400	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
31	6/13A	0.0300	0.0300	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
32	6/13B	0.0350	0.0350	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
33	6/13C	0.0350	0.0350	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
34	6/2	0.0250	0.0250	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
35	6/3	0.0550	0.0550	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
36	6/4A	0.0850	0.0850	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
37	6/4B	0.0850	0.0850	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
38	6/4C	0.1650	0.1650	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
39	6/5A	0.0200	0.0200	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
40	6/5B	0.0200	0.0200	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
41	6/5C	0.0350	0.0350	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
42	6/6	0.0500	0.0500	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
43	6/7A	0.0250	0.0250	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
44	6/7B	0.0300	0.0300	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
45	6/7C	0.0400	0.0400	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
46	6/8	0.0900	0.0900	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
47	6/9A	0.0550	0.0550	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
48	6/9B	0.0350	0.0350	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
49	7/1A	0.1000	0.1000	Manavari	-	-	1. D.Praveenkumar S/o.D.Srinivasulu 2. Canara Bank, Madharpakkam Branch
50	7/1B	0.0900	0.0900	Manavari	-	-	D.Praveenkumar S/o. D.Srinivasulu
51	7/1C	0.0750	0.0750	Manavari	-	-	Praveen kumar S/o.Srinivasulu Reddy

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
52	7/2A	0.1100	0.1100	Manavari	-	-	Elumalai S/o.Chellappa Mudaliyar
53	7/2B	0.2550	0.2550	Manavari	-	-	D.Praveenkumar S/o.D.Srinivasulu
54	7/3	0.0550	0.0550	Manavari	-	-	D.Praveenkumar S/o.D.Srinivasulu
55	7/4	0.1800	0.1800	Manavari	-	-	Ganesan S/o.Kalappa Chetty
56	7/5	0.1100	0.1100	Manavari	-	-	Ganesan S/o.Kalappa Chetty
57	7/6	0.0400	0.0400	Manavari	-	-	Ganesan S/o.Kalappa Chetty
58	8/10A	0.0320	0.0320	Manavari	-	-	Srinivasan S/o. Ganesan
59	8/10B	0.0730	0.0730	Manavari	-	-	Srinivasan S/o. Ganesan
60	8/11	0.1650	0.1650	Manavari	-	-	Velu S/o. Ganesan
61	8/12	0.1000	0.1000	Manavari	-	-	Srinivasan S/o. Ganesan
62	8/13	0.1300	0.1300	Manavari	-	-	Velu S/o. Ganesan
63	8/14A	0.1400	0.1400	Manavari	-	-	Srinivasan S/o. Ganesan
64	8/14B	0.0200	0.0200	Manavari	-	-	Velu S/o. Ganesan
65	8/2	0.0350	0.0350	Manavari	-	-	Sengalvaraya Mudaliyar S/o.Thangavel Mudaliyar
66	8/3	0.0800	0.0800	Manavari	-	-	Sengalvaraya Mudaliyar S/o.Thangavel Mudaliyar
67	8/4	0.0350	0.0350	Manavari	-	-	Sengalvaraya Mudaliyar S/o.Thangavel Mudaliyar
68	8/5	0.1100	0.1100	Manavari	-	-	Velu S/o. Ganesan
69	8/6	0.1200	0.1200	Manavari	-	-	Srinivasan S/o. Ganesan
70	8/7	0.0700	0.0700	Manavari	-	-	Velu S/o. Ganesan
71	8/8A	0.0700	0.0700	Manavari	-	-	Srinivasan S/o. Ganesan
72	8/8B	0.0700	0.0700	Manavari	-	-	Srinivasan S/o. Ganesan
73	8/9	0.1050	0.1050	Manavari	-	-	Velu S/o. Ganesan
		9.5250 (Hectares)	9.5250 (Hectares)				

Total extent to be acquired 9.5250 (Hectares)

(CLA-SIP/2024/40/08/08/0001)

No.VI(1)/494(b-9)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **SIPCOT Industrial Park** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997(Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **11.4600** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **SIPCOT Industrial Park**.

The plan of the lands are kept in the office of the Special DRO(LA), **Tiruvallur** and Special Tahsildar(LA), Unit, **Tiruvallur** may be inspected on any day during office hours.

THE SCHEDULE

*Tiruvallur District, Gummidipoondi Taluk, Madarpakkam Village.
unit No. 08, Block No. 08*

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/ Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/ Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	251/1A	0.8100	0.8100	Dry	1) EB Post-4, 2) Motor Room-1, 3) Pipe Line, 4) Round Well-1, 5) Electrical Connection Board-1, 6) Pump set-1.	1) Neem Tree-5, 2) Coconut Tree-37	P.Swayamprabha W/o.B.J.Guruvappa
2	251/1B	0.0980	0.0980	Dry	Wired Fencing with Stone Post-5	1) Neem Tree-2, 2) Palm Tree-1	Jayaramaiah S/o.Obul Reddy
3	251/1C	0.3440	0.3440	Dry	-	1) Neem Tree -5, 2) Eucalyptus Tree -2	Ramakrishnaiah S/o.Obul Reddy
4	251/1D	0.3380	0.3380	Dry	-	Eucalyptus Tree-1	Krishnaiah S/o.Obul Reddy
5	251/1E	0.4200	0.4200	Dry	E.B. Post-2	Teak Tree-6	Subramaniyam S/o.Obul Reddy
6	251/2A	0.0800	0.0800	Manavari	-	-	Krishnaiah S/o.Obul Reddy
7	251/2B	0.1940	0.1940	Manavari	-	-	Ramakrishnaiah S/o.Obul Reddy
8	251/2C	0.1390	0.1390	Manavari	-	Palm Tree -1	Subramaniyam S/o.Obul Reddy
9	251/2D	0.0840	0.0840	Manavari	-	-	Jayaramaiah S/o.Obul Reddy
10	251/2E	0.1980	0.1980	Manavari	-	-	1) Subramani S/o.Govindasami 2) Murali S/o. Govindasami

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
11	251/3A	1.6250	1.6250	Dry	1) Borewell-1, 2) Electrical Connection Board-3, 3) Round Well-1, 4) Over Head Water Tank-1, 5) Wired Fencing with Stone Post-124, 6) RCC Building (Memorial)-1, 7) Farm House-1, 8) Swimming Pool-1	1) Mango Tree-120, 2) Lemon Plant-5, 3) Neem Tree-28, 4) Sapota Tree-3, 5) Jackfruit Tree-4, 6) Sweet Lemon Plant-2, 7) Kamala Orange Plant-2, 8) Eucalyptus Tree-4, 9) Nuna Tree-1, 10) Guava Plant-8, 11) Amla Tree-3, 12) Coconut Tree-4, 13) Arecanut Tree-3, 14) Show Tree-3, 15) Kattu Tree-10	1) Vathana W/o.Parnapas 2) Lakshmi W/o.Darmalingam
12	251/3B	0.0280	0.0280	Dry	1) Wired Fencing with Stone Post-9, 2) Wired Fencing with Cement Post-9	1) Neem Tree-3, 2) Mango Tree-2.	Jayaramaiah S/o.Obul Reddy
13	251/3C	0.0200	0.0200	Dry	1) Wired Fencing with Stone Post-5, 2) Wired Fencing with Cement Post-5	1) Eucalyptus Tree-3, 2) Mango Tree-5	Ramakrishnaiah S/o.Obul Reddy
14	251/3D	0.0200	0.0200	Dry	1) Wired Fencing with Stone Post-3, 2) Wired Fencing with Cement Post-3	1) Eucalyptus Tree-4, 2) Mango Tree-1	Krishnaiah S/o.Obul Reddy

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
15	251/3E	0.0520	0.0520	Dry	1) Round Well-1, 2) Wired Fencing with Stone Post-13, 3) Wired Fencing with Cement Post-13	1) Eucalyptus Tree-7, 2) Mango Tree-4, 3) Neem Tree-6	Subramaniyam S/o.Obul Reddy
16	251/3F	0.0150	0.0150	Dry	-	Eucalyptus Tree-2	1) Subramani S/o.Govindasami 2) Murali S/o.Govindasami
17	251/5A	0.0930	0.0930	Dry	-	1) Palm Tree-1, 2) Mango Tree-1	Subramaniyam S/o.Obul Reddy
18	251/5B	0.0920	0.0920	Dry	-	-	Krishnaiah S/o.Obul Reddy
19	252	2.5100	2.5100	Dry	1) Drip Irrigation Pipe line, 2) Wired Fencing with Stone Post-269	1) Mango Tree-864, 2) Mango Plant-755, 3) Rose Wood Tree-195, 4) Rose Wood Plant-14	Deva Vesman Food And Beverages P. Ltd Krishnamoorthy Kannan (Director)
20	253/1	0.2500	0.2500	Dry	1) Electrical Connection Board-1, 2) BoreWell-1	1) Palm Tree-4, 2) Kattu Tree-5, 3) Mango Tree-18, 4) Coconut Tree-4	Fernandes S/o.T.B.S Sirul
21	253/2	2.0250	2.0250	Dry	1) EB Post-4, 2) Ruined Motor Room-1	1) Neem Tree-23, 2) Palm Tree-2, 3) Katta Tree-4, 4) Eucalyptus Tree-13, 5) Kattu Tree-10, 6) Mango Tree-145, 7) Coconut Tree-14, 8) Coconut Plant-1, 9) Jamun Tree-1	1) Rajakumari W/o.Fernandes 2) Sujatha W/o.Bhaskar 3) Sunthari W/o.Jayakumar 4) Bharathi W/o.Pandiyam

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
22	253/3A	1.1900	1.1900	Dry	1) Rest room-1, 2) Sami Peedam-1, 3) Roof top Restaurant-1, 4) Roof Stock Room-1, 5) Kitchen-1, 6) G.I Sheet House-3, 7) Swimming Pool-2, 8) R.O. Machine-2, 9) Electrical Connection Board-4, 10) Septic Tank-3, 11) Water Tank-3, 12) Round well-1, 13) Wired fencing with Cement Post-59, 14) Compound Wall-1, 15) EB Post-4, 16) Iron Gate-1, 17) Road-992 sq.mts, 18) Bulket Light-18, 19) Statues-9, 20) BoreWell-1, 21) G.I.Sheet Office Room-1	1) Teak Tree-43, 2) Rose Wood Tree-7, 3) Rose Wood Plant-2, 4) Teak Plant-6, 5) Jamun Tree-5, 6) Palm Tree-2, 7) Cashew Tree-1, 8) Neem Tree-8, 9) Mango Tree-160, 10) Coconut Tree-1, 11) Custard Apple Plant-1, 12) Jamun Plant-2, 13) Eucalyptus Plant-1, 14) Sapota Tree-1, 15) Neem Plant-6, 16) Kattu Plant-2, 17) Kattu Tree-4, 18) Custard Apple Tree-2, 19) Show Plant-50	M.S.Sandhiya D/o.Shanmugam
23	253/3B	0.8070	0.8070	Dry	1) Poultry Farm-1, 2) Compound Wall-1	1) Kattu Tree-19, 2) Jamun Tree-1, 3) Neem Tree-13, 4) Bamboo Tree-150, 5) Mango Tree-60, 6) Neem Plant-16, 7) Teak Plant-12, 8) Teak Tree-45, 9) Kattu Plant-7, 10) Eucalyptus Tree-1	C.H.Chandra Sekar S/o.Anjaneyasami

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
24	253/3C	0.0280	0.0280	Dry	1) Toilet-1, 2) Septic Tank-1	1) Teak Tree-6, 2) Teak Plant-1, 3) Neem Tree-2, 4) Neem Plant-3, 5) Kattu Tree-1, 6) Jamun Tree-1, 7) Show Plant-1, 8) Fig Tree-1	1) M.S.Santhiya D/o.Shanmugam 2) C.H.Chandra Sekar S/o.Anjaneyasami
		11.4600 (Hectares)	11.4600 (Hectares)				

Total extent to be acquired 11.4600 (Hectares)

(CLA-SIP/2024/57/01/11/0001)

No.VI(1)/494(b-10)/2024.

The Government of Tamil Nadu having been satisfied that the lands specified in the schedule below to be acquired for industrial purpose to wit to SIPCOT - **Virudhunagar Expansion Scheme** and it having already been decided that the amount of compensation to be awarded for the lands are to be paid out of the funds controlled or managed by the Managing Director, **SIPCOT**. The following notice is issued under sub-section(1) of Section 3 of the Tamil Nadu Acquisition of Land for Industrial Purposes Act, 1997. (Tamil Nadu Act 10 of 1999)

NOTICE

Under sub-section(1) of section 3 of the Tamil Nadu Acquisition of Lands for Industrial Purposes Act, 1997 (Tamil Nadu Act 10 of 1999), the Governor of Tamil Nadu hereby acquires the lands specified in the Schedule below measuring an extent of **9.4350** hectares to the same, a little more or less needed for industrial purpose wit, for SIPCOT - **Virudhunagar Expansion Scheme**.

The plan of the lands are kept in the office of the Special DRO(LA), **Virudhunagar** and Special Tahsildar(LA), Unit, **Virudhunagar** which may be inspected on any day during office hours.

THE SCHEDULE

Virudhunagar District, Sattur Taluk, E.Kumaralingapuram Village.

unit No. 01, Block No. 11

S. No	Survey/ Sub-div No.	Total Extent (in Hectares)	Extent to be acquired (in Hectares)	Type of Land (Wet/Dry/ Natham)	Details of Structures in the lands to be acquired	Details of Trees in the lands to be acquired	Details of Owner/Interested person
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	72/1	0.7700	0.7700	Dry	-	-	1.Navaneethan S/o. Venkidasamy 2.Seethalakshmiammal 3.Navaneethakrishnan
2	72/10A	0.1300	0.1300	Dry	-	Karuvelum Tree-1, Manjanathi Tree-1	1.Venkatramanujam, S/o.Periyalwar Naicker 2.Kamalam
3	72/10B	0.3400	0.3400	Dry	-	-	Dhanalakshmi, W/o.Narayanasamy